

CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
1	R-3338	AACHAL SAH	9523163046	D/5545/2020	A-0520	YES	YES	VERIFIED BY BAR
2	R-1418	AADITYA MISHRA	8377029717	D/4058/2021	A-0579	YES	YES	VERIFIED BY BAR
3	R-1841	AAKANKSHA DHEMAN	8527476201	D/2264/2017	A-0319	YES	YES	VERIFIED BY BAR
4	R-1690	AAKASH SHARMA	7678423259	D/3744/2020	A-0511	YES	YES	VERIFIED BY BAR
5	R-1689	AAKASH TYAGI	8586059367	D/7178/2022	A-0743	YES	YES	VERIFIED BY BAR
6	R-1513	AASHU PALI	7982184272	D/13671/2022	A-0808	YES	YES	VERIFIED BY BAR
7	R-2478	AAYUSH RAI	9999459527	D/6757/2022	A-1058	YES	YES	VERIFIED BY BAR
8	R-1846	ABHAYENDRA KUMAR RAI	8920723973	D/1900-D/1999	A-0030	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
9	R-2034	ABHIMANYU PANWAR	9760263645	D/10519/2022	A-1062	YES	YES	VERIFIED BY BAR
10	R-2145	ABHINAV	9466990033	D/2442-A/2016	A-0289	YES	YES	VERIFIED BY BAR
11	R-2125	ABHINAV CHANDAN	9818998114	D/76/2022	A-0670	YES	YES	VERIFIED BY BAR
12	R-1064	ABHINAV GARG	9015022288	D/6322/2017	A-0353	YES	YES	VERIFIED BY BAR
13	R-1737	ABHINAV KUMAR PANDEY	8750180180	D/11258/2021	A-0657	YES	YES	VERIFIED BY BAR
14	R-1717	ABHINAV NAGAR	9999071783	D/2173/2018	A-0995	YES	YES	VERIFIED BY BAR
15	R-2958	ABHINAV SINGH	9643402549	D/14125/2022	A-0815	YES	YES	VERIFIED BY BAR
16	R-1394	ABHISHEK	9999479743	D/12174/2022	A-0796	YES	YES	VERIFIED BY BAR
17	R-2353	ABHISHEK	9958753556	D/8727/2023	A-0889	YES	YES	VERIFIED BY BAR
18	R-1723	ABHISHEK	9910172350	D/711/2013	A-0209	YES	YES	VERIFIED BY BAR
19	R-1898	ABHISHEK	9319040905	D/8901/2023	A-0893	YES	YES	VERIFIED BY BAR
20	R-1230	ABHISHEK BANERJEE	8920543113	D/5296/2022	A-0719	YES	YES	VERIFIED BY BAR
21	R-2090	ABHISHEK GANDHI	9999949639	D/7805/2022	A-0746	YES	YES	VERIFIED BY BAR

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(Anil Antil), Chairperson/EC/CDCBA/RACC/ND

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22	R-1736	ABHISHEK GUPTA	7042641537	D/6854/2023	A-0870	YES	YES	VERIFIED BY BAR
23	R-2444	ABHISHEK KAUSHIK	9654144777	D/9193/2022	A-0758	YES	YES	VERIFIED BY BAR
24	R-1566	ABHISHEK KUMAR	8051598808	D/9798/2023	A-0900	YES	YES	VERIFIED BY BAR
25	R-2075	ABHISHEK KUMAR	8936886416	D/3765/2022	A-0695	YES	YES	VERIFIED BY BAR
26	R-1535	ABHISHEK PRASAD	9818690708	D/1316/2007	A-0114	NOT APPLICABLE	YES	VERIFIED BY BAR
27	R-2252	ABHISHEK RANA	9716614823	D/5263/2017	A-0987	YES	YES	VERIFIED BY BAR
28	R-1326	ABHISHEK SHUKLA	9910191309	D/1664/2015	A-0253	YES	YES	VERIFIED BY BAR
29	R-1035	ABHISHEK SINGH	8797130013	D/7019/2023	A-0872	YES	YES	VERIFIED BY BAR
30	R-2140	ABHISHEK SRIVASTAV	8505956597	D/10660/2022	A-0781	YES	YES	VERIFIED BY BAR
31	R-1269	ABID ALI	9718495955	D/126/2021	A-0545	YES	YES	VERIFIED BY BAR
32	R-2041	ABUJAR	9720088005	D/7368/2017	A-0361	YES	YES	VERIFIED BY BAR
33	R-3216	ADARSH KUMAR PANDEY	7503228724	D/5747/2019	A-0454	YES	YES	VERIFIED BY BAR
34	R-3237	ADHISHREE MITTAL	9911863063	D/2520/2022	A-0691	YES	YES	VERIFIED BY BAR
35	R-2102	ADITYA KAUSHIK	9999615195	D/2226/2008	A-0128	NOT APPLICABLE	YES	VERIFIED BY BAR
36	R-1020	ADITYA KISHOR TYAGI	9210248080	D/4583/2016	A-0306	YES	YES	VERIFIED BY BAR
37	R-1474	ADITYA KUMAR	9013150539	D/11917/2021	A-0667	YES	YES	VERIFIED BY BAR
38	R-1837	ADITYA KUMAR SINGHAL	8527002868	D/2523/2006	A-0098	NOT APPLICABLE	YES	VERIFIED BY BAR
39	R-1234	ADITYA KUMAR TRIPATHI	9199989976	D/8742/2023	A-0890	YES	YES	VERIFIED BY BAR
40	R-1472	ADITYA SACHDEVA	9650877880	D/4742/2022	A-0706	YES	YES	VERIFIED BY BAR
41	R-2598	ADITYA SWAROOP	7760214223	D/1822/2022	A-0683	YES	YES	VERIFIED BY BAR
42	R-3127	ADITYA WALIA	9643960389	D/3724/2020	A-0510	Yes	Yes	VERIFIED BY BAR

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43	R-2165	AFZAL AHMAD	7982359538	D/901/2003	A-0056	NOT APPLICABLE	YES	VERIFIED BY BAR
44	R-2480	AISHWARYA CHHABRA	9899422760	D/8924/2019	A-0473	YES	YES	VERIFIED BY BAR
45	R-2156	AJAY CHOUDHARY	7838417960	D/4283/2014	A-0245	YES	YES	VERIFIED BY BAR
46	R-1088	AJAY HARSHANA	9899870600	D/2052/2018	A-0369	YES	YES	VERIFIED BY BAR
47	R-2066	AJAY KUMAR	8826903828	D/9257/2018	A-0411	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
48	R-2446	AJAY KUMAR	9810287718	D/809/1995	A-0017	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
49	R-3160	AJAY MALIK	8882967646	D/2023/2023	A-0829	YES	YES	VERIFIED BY BAR
50	R-3252	AJAY PRATAP SINGH	9550382377	D/5549/2018	A-0396	YES	YES	VERIFIED BY BAR
51	R-2159	AJIT KUMAR	9810323655	D/4231/2017	A-0339	YES	YES	VERIFIED BY BAR
52	R-1043	AJIT KUMAR PATHAK	8076129049	D/602-R/1997	A-0024	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
53	R-1332	AJIT KUMAR SINGH	9811619336	D/3040/2009	A-0147	NOT APPLICABLE	YES	VERIFIED BY BAR
54	R-1536	AJIT SINGH	9968771430	D/2401/2017	A-0320	YES	YES	VERIFIED BY BAR
55	R-2463	AJITESH KUMAR	7520369900	D/8/2022	A-0669	YES	YES	VERIFIED BY BAR
56	R-2345	AKANKSHA MAHESWARI	9851690750	D/6612/2023	A-0865	YES	YES	VERIFIED BY BAR
57	R-2269	AKASH BHATTACHARYA	9650580989	D/5267/2020	A-0517	YES	YES	VERIFIED BY BAR
58	R-1697	AKASH KUMAR	8235435817	D/12936/2023	A-0922	YES	YES	VERIFIED BY BAR
59	R-1803	AKASH OJHA	9811685559	D/1966/2017	A-0318	YES	YES	VERIFIED BY BAR
60	R-1875	AKASH TYAGI	7982780326	D/5115/2018	A-0391	YES	YES	VERIFIED BY BAR
61	R-2290	AKASH VATS	9555557439	D/10098/2022	A-0770	YES	YES	VERIFIED BY BAR
62	R-3296	AKASHDEEP	8700271971	D/828-R/1997	A-0026	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
63	R-1526	AKHILESH BANSAL	8447000896	D/510-B/2000	A-0037	NOT APPLICABLE	YES	VERIFIED BY BAR

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64	R-1656	AKSHAY JAIN	9560263545	D/4874/2023	A-0851	YES	YES	VERIFIED BY BAR
65	R-3179	ALKA MITTAL	8700393118	D/241-R/1996	A-0935	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
66	R-2035	AMAN JUNEJA	8285095227	D/4884/2020	A-1022	YES	YES	VERIFIED BY BAR
67	R-1549	AMAN SHARMA	8802129386	D/4574/2018	A-0385	YES	YES	VERIFIED BY BAR
68	R-1055	AMAR NATH GUPTA	9891380506	D/597-U/1996	A-0936	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
69	R-1091	AMISH RAM DABAS	9899932100	D/1611/2008	A-0126	NOT APPLICABLE	YES	VERIFIED BY BAR
70	R-1564	AMIT BARDHAN MOHANTY	9818342503	D/5433/2019	A-0450	YES	YES	VERIFIED BY BAR
71	R-1887	AMIT GARG	8860538888	D/8950/2023	A-0894	YES	YES	VERIFIED BY BAR
72	R-3178	AMIT JAGGA	9871648383	D/1554/2001	A-0942	NOT APPLICABLE	YES	VERIFIED BY BAR
73	R-1540	AMIT KUMAR	9810734421	D/359/2012	A-0193	YES	YES	VERIFIED BY BAR
74	R-1822	AMIT KUMAR	7488711125	D/3617/2015	A-0266	YES	YES	VERIFIED BY BAR
75	R-1883	AMIT KUMAR	9711771112	D/3977/2015	A-0267	YES	YES	VERIFIED BY BAR
76	R-1890	AMIT KUMAR	9899911324	D/931/2005	A-0076	NOT APPLICABLE	YES	VERIFIED BY BAR
77	R-3143	AMIT KUMAR	8199032196	D/13736/2022	A-0810	YES	YES	VERIFIED BY BAR
78	R-1744	AMIT KUMAR DUBEY	9415336333	D/1810/2017	A-0985	YES	YES	VERIFIED BY BAR
79	R-1409	AMIT KUMAR JHA	7042725087	D/6072/2021	A-0607	YES	YES	VERIFIED BY BAR
80	R-2293	AMIT KUMAR RANA	8178303621	D/11681/2023	A-0912	YES	YES	VERIFIED BY BAR
81	R-1344	AMIT KUMAR SHARMA	9891584962	D/2249/2005	A-0947	NOT APPLICABLE	YES	VERIFIED BY BAR
82	R-1706	AMIT RANJAN	9899258095	D/11746/2021	A-0664	YES	YES	VERIFIED BY BAR
83	R-1804	AMIT SINGH	9582365697	D/8931/2018	A-0409	YES	YES	VERIFIED BY BAR
84	R-2071	AMMAR AHMAD	8433042415	D/7072/2021	A-0613	YES	YES	VERIFIED BY BAR

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85	R-1445	AMRESH KUMAR	8527029181	D/717-B/2010	A-0963	NOT APPLICABLE	YES	VERIFIED BY BAR
86	R-1395	AMRISH KUMAR	7988160019	D/4800/2018	A-0388	YES	YES	VERIFIED BY BAR
87	R-2503	ANAND AWASTHI	8285536218	D/2422/2020	A-0502	YES	YES	VERIFIED BY BAR
88	R-2785-A	ANANYA SINGHAL	9643471707	D/5409/2021	A-0600	YES	YES	VERIFIED BY BAR
89	R-1857	ANAS ZAIDI	7500080328	D/233/2014	A-0227	YES	YES	VERIFIED BY BAR
90	R-2068	ANIL KUMAR	7838012969	D/8831/2022	A-0757	YES	YES	VERIFIED BY BAR
91	R-2837	ANIL KUMAR BHATIA	9868202893	D/229/1994	A-0013	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
92	R-2126	ANIL KUMAR GUPTA	9811449124	D/69-R/1996	A-0018	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
93	R-1072	ANIL KUMAR SHUKLA	7827716643	D/3135/2013	A-0220	YES	YES	VERIFIED BY BAR
94	R-1014	ANIL YADAV	7053740402	D/140/2016	A-0278	YES	YES	VERIFIED BY BAR
95	R-2166	ANIRUDH MAVI	9899114472	D/3714/2019	A-0433	YES	YES	VERIFIED BY BAR
96	R-1533	ANJALI NIGAM	9625251326	D/7004/2019	A-0461	YES	YES	VERIFIED BY BAR
97	R-2143	ANJALI RANA	8750800597	D/2765/2016	A-0291	YES	YES	VERIFIED BY BAR
98	R-2879	ANJU SHARMA	9968977645	D/1872/2011	A-0184	YES	YES	VERIFIED BY BAR
99	R-2248	ANKIT	8860611009	D/4727/2017	A-0344	YES	YES	VERIFIED BY BAR
100	R-1076	ANKIT GUPTA	9540578803	D/2345/2020	A-0497	YES	YES	VERIFIED BY BAR
101	R-3334	ANKIT SHARMA	9871039700	D/354/2018	A-0363	YES	YES	VERIFIED BY BAR
102	R-2045	ANKIT SHRIVASTAVA	9811990507	D/8476/2018	A-0407	YES	YES	VERIFIED BY BAR
103	R-1508	ANKUR	9560500029	D/6855/2020	A-0531	YES	YES	VERIFIED BY BAR
104	R-1814	ANKUR YADAV	9999719036	D/9643/2019	A-0476	YES	YES	VERIFIED BY BAR
105	R-1790	ANKUSH KAPOOR	9643629778	D/4859/2023	A-0850	YES	YES	VERIFIED BY BAR

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106	R-2273	ANMOL ARYA	9818965893	D/5309/2022	A-0720	YES	YES	VERIFIED BY BAR
107	R-2010	ANMOL MISHRA	7084094444	D/4246/2023	A-1072	YES	YES	VERIFIED BY BAR
108	R-1517	ANSHUM VERMA	8802950349	D/12503/2023	A-0918	YES	YES	VERIFIED BY BAR
109	R-2580	ANUBHAV	8587010761	D/7172/2023	A-0873	YES	YES	VERIFIED BY BAR
110	R-1328	ANUBHAV SHUKLA	7042925704	D/7095/2022	A-0742	YES	YES	VERIFIED BY BAR
111	R-1947	ANURAG CHAUDHARY	9891987272	D/5076/2019	A-0446	YES	YES	VERIFIED BY BAR
112	R-1865	ARCHANA GUPTA	8700683588	D/1443/2000	A-0044	NOT APPLICABLE	YES	VERIFIED BY BAR
113	R-1181	ARCHANA KUMARI	7840819463	D/4004/2016	A-0300	YES	YES	VERIFIED BY BAR
114	R-1141	ARHANT JAIN	9318457764	D/1209/2022	A-0676	YES	YES	VERIFIED BY BAR
115	R-2113	ARUN PAL	9958591901	D/4878/2017	A-0347	YES	YES	VERIFIED BY BAR
116	R-1189	ARUNABH CHAUDHARY	9953440479	D/4855/2021	A-1038	YES	YES	VERIFIED BY BAR
117	R-1467	ARUNEASH GUPTA	9354363547	D/4902/2023	A-1075	YES	YES	VERIFIED BY BAR
118	R-1621	ARUSHI MEHRA	8368950333	D/5155/2022	A-0715	YES	YES	VERIFIED BY BAR
119	R-1904	ARVIND SARASWAT	9953226563	D/3325/2012	A-0203	YES	YES	VERIFIED BY BAR
120	R-3157	ARYAN DEV PANDEY	9794027944	D/13062/2023	A-0926	YES	YES	VERIFIED BY BAR
121	R-3195	ASAD IQBAL KHAN	9891735156	D/42/2010	A-0149	NOT APPLICABLE	YES	VERIFIED BY BAR
122	R-1786	ASEEM CHAUDHARY	9968299750	D/1089/2001	A-0941	NOT APPLICABLE	YES	VERIFIED BY BAR
123	R-3198	ASHA KUMARI	9717464719	D/8417/2022	A-0752	YES	YES	VERIFIED BY BAR
124	R-1415	ASHISH BANSAL	9953194417	D/1326/2006	A-0095	NOT APPLICABLE	ASSOCIATE- LAW FIRM	VERIFIED BY BAR
125	R-1970	ASHISH KUMAR JHA	7678158484	D/4040/2020	A-1021	YES	YES	VERIFIED BY BAR
126	R-1608	ASHISH KUMAR KULSHRESHTHA (DR.)	9818433660	D/1126/2011	A-0175	YES	YES	VERIFIED BY BAR

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127	R-3337	ASHISH MAURYA	9555755688	D/7610/2023	A-0880	YES	YES	VERIFIED BY BAR
128	R-2786	ASHISH MUNDHARE	9868968844	D/2944/2021	A-0564	YES	YES	VERIFIED BY BAR
129	R-1270	ASHOK KUMAR JHA	9810552867	D/1125/2000	A-0042	NOT APPLICABLE	YES	VERIFIED BY BAR
130	R-1163	ASHOK KUMAR SHARMA	9868363396	D/25-A/1981	A-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
131	R-1172	ASHOK KUMAR VERMA	8860894975	D/50-A/2007	A-0101	NOT APPLICABLE	YES	VERIFIED BY BAR
132	R-1926	ASHRITA JAISWAL	6291280154	D/5070/2023	A-1076	YES	YES	VERIFIED BY BAR
133	R-1315	ASHRUTA SINGH	9336221012	D/5137/2022	A-0713	YES	YES	VERIFIED BY BAR
134	R-2104	ASHUTOSH KUMAR MISHRA	9504162518	D/7630/2019	A-0464	YES	YES	VERIFIED BY BAR
135	R-1793	ASHUTOSH SINGH	8512817806	D/9296/2018	A-0412	YES	YES	VERIFIED BY BAR
136	R-1275	ASHUTOSH TRIPATHI	9999246699	D/12288/2022	A-0799	YES	YES	VERIFIED BY BAR
137	R-1115	ASHWANI GARG	9810046423	D/82-A-R/1996	A-0019	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
138	R-1836	ASHWANI KUMAR	9868722819	D/1647/2007	A-0115	NOT APPLICABLE	YES	VERIFIED BY BAR
139	R-2899	ASHWANI KUMAR SINGH	8882113212	D/12371/2022	A-1066	YES	YES	VERIFIED BY BAR
140	R-1819	ATIQRU REHMAN SIDDIQUI	9810771783	D/744/1988	A-0008	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
141	R-1158	ATUL BHARDWAJ	9868807913	D/985/1995	A-0933	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
142	R-1200	ATUL KUMAR	9810736428	D/1648/2002	A-0944	NOT APPLICABLE	YES	VERIFIED BY BAR
143	R-2270	ATUL KUMAR	8700551958	D/4673/2010	A-0167	YES	YES	VERIFIED BY BAR
144	R-1767	ATUL KUMAR	7011677350	D/8161/2023	A-1078	YES	YES	VERIFIED BY BAR
145	R-2115	ATUL PRATAP SINGH	9999930620	D/2414/2023	A-0830	YES	YES	VERIFIED BY BAR
146	R-1990	AVINASH CHANDRA	8851073096	D/202/2023	A-0819	YES	YES	VERIFIED BY BAR
147	R-1981	AVINASH CHAUDHARY	8527568101	D/6144/2022	A-0735	YES	YES	VERIFIED BY BAR

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148	R-1518	AVINASH KUMAR SINGH	9871556208	D/165/2014	A-0226	YES	YES	VERIFIED BY BAR
149	R-2162	AVNEET KAUR	8285583393	D/2635/2020	A-0503	YES	YES	VERIFIED BY BAR
150	R-1096	AWADHESH KUMAR	9313329171	D/329-A/1997	A-0023	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
151	R-3215	AYUSH ANAND	9958854192	D/4613/2016	A-0308	YES	YES	VERIFIED BY BAR
152	R-2027	AYUSH KAUSHIK	9953374177	D/10928/2022	A-0785	YES	YES	VERIFIED BY BAR
153	R-1942	AYUSH PANWAR	8650400007	D/8518/2022	A-0754	YES	YES	VERIFIED BY BAR
154	R-1903	AYUSH SHARMA	9871616222	D/4543/2022	A-0703	YES	YES	VERIFIED BY BAR
155	R-1916	AYUSHI SHARMA	8448757008	D/4950/2023	A-0852	YES	YES	VERIFIED BY BAR
156	R-1598	AYUSHYA KUMAR	9810837473	D/2107/2004	A-0066	NOT APPLICABLE	YES	VERIFIED BY BAR
157	R-2128	BABU RAM	9911414505	D/207/1986	B-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
158	R-1002	BALJINDER SINGH	8860668211	D/1590-B/2001	B-0017	NOT APPLICABLE	YES	VERIFIED BY BAR
159	R-1505	BHAGWATI PRASAD GAIROLA	9818669372	D/750/2020	B-0081	YES	YES	VERIFIED BY BAR
160	R-1191	BHARAT BHUSHAN	8588013470	D/1554/2000	B-0016	NOT APPLICABLE	YES	VERIFIED BY BAR
161	R-1778	BHARAT KISHAN SHARMA	9910181706	D/1616/2015	B-0052	YES	YES	VERIFIED BY BAR
162	R-2813	BHARAT SHARMA	7011056110	D/1478/2009	B-0035	NOT APPLICABLE	YES	VERIFIED BY BAR
163	R-1557	BHARTI GUPTA	9250902226	D/631/2012	B-0044	YES	YES	VERIFIED BY BAR
164	R-1580	BHASKAR BHATI	9971319866	D/8291/2018	B-0071	YES	YES	VERIFIED BY BAR
165	R-1277	BHAVANA ARORA	9868277270	D/669-R/1998	B-0013	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
166	R-2331	BHAVNISH GOLA	9711435478	D/3413/2017	B-0128	YES	YES	VERIFIED BY BAR
167	R-2281	BHAVYA SAXENA	9999493365	D/9587/2023	B-0111	YES	YES	VERIFIED BY BAR
168	R-1884	BHAWANA	7827315752	D/13787/2022	B-0105	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
169	R-2873	BHAWNA KHURANA	8595971010	D/1019/2018	B-0065	YES	YES	VERIFIED BY BAR
170	R-2006	BHUPENDER KUMAR	9821230559	D/1579/2017	B-0062	YES	YES	VERIFIED BY BAR
171	R-1538	BHUVAN CHANDRA BHATT	9891237346	D/2585/1999	B-0014	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
172	R-1048	BHUWAN RAJ SETH	9151550105	D/3279/2023	B-0107	YES	YES	VERIFIED BY BAR
173	R-1764	BIRENDER SANGWAN	9811132018	D/745/2007	B-0029	NOT APPLICABLE	YES	VERIFIED BY BAR
174	R-1028	BIRENDRA KUMAR SINGH	9818028814	D/559/1994	B-0007	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
175	R-1039	BRAJENDRA OJHA	7488687299	D/6608/2019	B-0079	YES	YES	VERIFIED BY BAR
176	R-1146	BRIJENDRA KUMAR GUPTA	8588999866	D/515-D/1985	B-0116	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
177	R-1784	BRIJESH YADAV	9891207257	D/8649/2019	B-0133	YES	YES	VERIFIED BY BAR
178	R-2957	BUDDHAM TUTWANI	8285589304	D/6839/2022	B-0099	YES	ASSOCIATE LAW FIRM	VERIFIED BY BAR
179	R-2861	CHAITANYA SINGH GEHLAWAT	9910039663	D/6338/2023	C-0061	YES	YES	VERIFIED BY BAR
180	R-1565	CHAKRA PANI PANDEY	8826971621	D/1427/2007	C-0006	NOT APPLICABLE	YES	VERIFIED BY BAR
181	R-2579	CHANDAN	9716706191	D/5134/2019	C-0030	YES	YES	VERIFIED BY BAR
182	R-1899	CHANDAN KUMAR CHOWDHARY	9136439123	D/2574/2023	C-0059	YES	YES	VERIFIED BY BAR
183	R-2401	CHANDAN MISHRA	9310856200	D/2142/2008	C-0009	NOT APPLICABLE	YES	VERIFIED BY BAR
184	R-2253	CHANDANA DEBNATH	8822420930	D/12870/2022	C-0058	YES	YES	VERIFIED BY BAR
185	R-3114	CHANDER PRABHA	9818808559	D/1711/2005	C-0005	NOT APPLICABLE	YES	VERIFIED BY BAR
186	R-1542	CHANDRA PAL SINGH	9899242219	D/377/2000	C-0070	NOT APPLICABLE	YES	VERIFIED BY BAR
187	R-2461	CHARANJIV KUMAR	9810657124	D/1347/2000	C-0003	NOT APPLICABLE	YES	VERIFIED BY BAR
188	R-1754	CHERRY JAIN	9599235874	D/3472/2020	C-0035	YES	YES	VERIFIED BY BAR
189	R-2533	CHINMAY DUBEY	9821199896	D/8141/2021	C-0043	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
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190	R-1212	CHITVAN SINGHAL	9920814714	D/1641/2016	C-0076	YES	YES	VERIFIED BY BAR
191	R-2527	DALIP	8882476464	D/2132/2005	D-0036	YES	YES	VERIFIED BY BAR
192	R-1281	DAMINI GARG	8527508601	D/6905/2019	D-0164	YES	YES	VERIFIED BY BAR
193	R-1708	DARSHAN KUMAR SHARMA	9953129727	D/4851/2020	D-0184	YES	YES	VERIFIED BY BAR
194	R-1317	DARSHANANAND GAUR	9811991917	D/57/1979	D-0001	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
195	R-2263	DEEP CHAND	9990149444	D/1572/1995	D-0012	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
196	R-1707	DEEPA RAI	9810602421	D/414/2002	D-0296	NOT APPLICABLE	YES	VERIFIED BY BAR
197	R-2135	DEEPAK	9050814144	D/11945/2021	D-0225	YES	YES	VERIFIED BY BAR
198	R-1170	DEEPAK	7876959201	D/8054/2018	D-0143	YES	YES	VERIFIED BY BAR
199	R-1097	DEEPAK ISSAR	9910158330	D/2890/2017	D-0114	YES	YES	VERIFIED BY BAR
200	R-1753	DEEPAK JAIN	9868414910	D/3714/2017	D-0115	YES	YES	VERIFIED BY BAR
201	R-2176	DEEPAK KUMAR	9211224279	D/4641/2014	D-0086	YES	YES	VERIFIED BY BAR
202	R-2329	DEEPAK KUMAR	8210181575	D/8206/2023	D-0286	YES	YES	VERIFIED BY BAR
203	R-3134	DEEPAK KUMAR	9818989671	D/908/1994	D-0010	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
204	R-2003	DEEPAK KUMAR	8586958195	D/7334/2023	D-0283	YES	YES	VERIFIED BY BAR
205	R-1498	DEEPAK MALIK	9810880034	D/2356/2015	D-0089	YES	YES	VERIFIED BY BAR
206	R-2512	DEEPAK SAIN	8700799077	D/10225/2022	D-0257	YES	YES	VERIFIED BY BAR
207	R-1156	DEEPAK SHARMA	9560054751	D/7740/2022	D-0248	YES	YES	VERIFIED BY BAR
208	R-1562	DEEPAK SHARMA	9999680945	D/1980/2007	D-0039	NOT APPLICABLE	YES	VERIFIED BY BAR
209	R-1135	DEEPAK VATS	8800529610	D/729/2018	D-0125	YES	YES	VERIFIED BY BAR
210	R-1995	DEEPAK YADAV	9999374264	D/5546/2021	D-0208	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
211	R-1850	DEEPANSHU BADIWAL	8860646758	D/6604/2021	D-0210	YES	YES	VERIFIED BY BAR
212	R-1705	DEEPANSHU RAHEJA	9873107045	D/5916/2023	D-0278	YES	YES	VERIFIED BY BAR
213	R-1478	DEEPIKA YADAV	9555904362	D/3423/2023	D-0269	YES	YES	VERIFIED BY BAR
214	R-1766	DEEPMALA	9911853992	D/2557/2008	D-0044	NOT APPLICABLE	YES	VERIFIED BY BAR
215	R-1430	DEEPTI VERMA	9818747841	D/8/2023	D-0264	YES	YES	VERIFIED BY BAR
216	R-2339	DEIVANSH AGGARWAL	9318378339	D/6152/2023	D-0329	YES	YES	VERIFIED BY BAR
217	R-2086	DEVENDRA KUMAR	9625881490	D/7484/2021	D-0214	YES	YES	VERIFIED BY BAR
218	R-2255	DEVESH MISHRA	9129672369	D/8370/2023	D-0287	YES	YES	VERIFIED BY BAR
219	R-2479	DEVESH TULI	9999660071	D/1627/2011	D-0055	YES	YES	VERIFIED BY BAR
220	R-2249	DEVRAJ SINGH	9696770637	D/7776/2023	D-0285	YES	YES	VERIFIED BY BAR
221	R-2823	DEWASHISH VISHWAKARMA	7290096006	D/2143/2018	D-0128	YES	YES	VERIFIED BY BAR
222	R-1069	DHANANJAY DIXIT	7838888748	D/11492/2021	D-0223	YES	YES	VERIFIED BY BAR
223	R-2462	DHARAM DESHNA	9891740426	D/857/2000	D-0025	NOT APPLICABLE	YES	VERIFIED BY BAR
224	R-1314	DHARMENDER KUMAR CHHABRA	9811004545	D/190/1994	D-0008	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
225	R-1179	DHARMENDRA SINGH	8368323740	D/1774/2022	D-0234	YES	YES	VERIFIED BY BAR
226	R-1113	DHARMESH KUMAR	9818556226	D/3025/2012	D-0065	YES	YES	VERIFIED BY BAR
227	R-2794	DHEERAJ GUPTA	7011631923	D/938/2000	D-0026	NOT APPLICABLE	YES	VERIFIED BY BAR
228	R-2080	DHEERAJ KUMAR	9810522380	D/273/1988	D-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
229	R-1438	DHEERAJ KUMAR SINGH	8800737115	D/5266/2022	D-0242	YES	YES	VERIFIED BY BAR
230	R-1681	DHIRANJAN OJHA	8860658292	D/3818/2019	D-0152	YES	YES	VERIFIED BY BAR
231	R-1073	DHRUV SAXENA	9971225635	D/789/2022	D-0230	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
232	R-1571	DILIP KUMAR	9560993427	D/11433/2021	D-0222	YES	YES	VERIFIED BY BAR
233	R-1960	DIMPLE VIVEK	9213930700	D/154/2003	D-0030	NOT APPLICABLE	YES	VERIFIED BY BAR
234	R-2387	DINESH CHAUHAN	8588043810	D/1343/2017	D-0109	YES	YES	VERIFIED BY BAR
235	R-3130	DINESH KUMAR	7678637769	D/3030/2014	D-0078	Yes	YES	VERIFIED BY BAR
236	R-1567	DINESH SAH	9555300954	D/1311-D/2002	D-0029	NOT APPLICABLE	YES	VERIFIED BY BAR
237	R-1117	DIPANSH VERMA	9899887531	D/5622/2020	D-0185	YES	YES	VERIFIED BY BAR
238	R-2590	DIVYA GATTANI	8920772671	D/2659/2017	D-0112	YES	YES	VERIFIED BY BAR
239	R-1214	DIVYA UPADHYAY	8076086377	D/4005/2016	D-0103	YES	YES	VERIFIED BY BAR
240	R-1848	DIVYANSHU PRIYAM	9811781179	D/11688/2021	D-0224	YES	YES	VERIFIED BY BAR
241	R-3205	DIWAKAR SHARMA	8791285880	D/5403/2023	D-0277	YES	YES	VERIFIED BY BAR
242	R-1584	DONIKA WAHI	8599805657	D/9225/2022	D-0250	YES	YES	VERIFIED BY BAR
243	R-2169	DRON KUMAR	8368411383	D/1570/2005	D-0035	NOT APPLICABLE	YES	VERIFIED BY BAR
244	R-1537	FATMA RABEYA	7488124716	D/11838/2022	F-0007	YES	YES	VERIFIED BY BAR
245	R-2016	G. LAKSHMI NARASIMHA MURTHY	9810952300	D/428-R/1996	G-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
246	R-1468	GAGAN BHARDWAJ	8178354418	D/9840/2023	G-0119	YES	YES	VERIFIED BY BAR
247	R-3207	GAURAV	9560019879	D/5243/2021	G-0085	YES	YES	VERIFIED BY BAR
248	R-1260	GAURAV AGGARWAL	9711388925	D/2000/2021	G-00138	YES	YES	VERIFIED BY BAR
249	R-3220	GAURAV CHAUDHARY	9873119024	D/5090/2015	G-0039	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR
250	R-2897	GAURAV DUA	9818004978	D/1039/2022	G-0095	YES	YES	VERIFIED BY BAR
251	R-1529	GAURAV KUMAR	9540693109	D/10708/2023	G-0120	YES	YES	VERIFIED BY BAR
252	R-1709	GAURAV KUMAR	9971513738	D/4677/2016	G-00133	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
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253	R-1034	GAURAV PATEL	9455160761	D/7867/2021	G-0089	YES	YES	VERIFIED BY BAR
254	R-1343	GAURAV SHARMA	9643870251	D/9566/2023	G-0118	YES	YES	VERIFIED BY BAR
255	R-2085	GAURAV TOKAS	9999949411	D/3684/2009	G-0017	NOT APPLICABLE	YES	VERIFIED BY BAR
256	R-1103	GAURI ARYA	9968836166	D/9098/2018	G-0061	YES	YES	VERIFIED BY BAR
257	R-2011	GEETANJALI SINGH	9315802986	D/8106/2022	G-0102	YES	YES	VERIFIED BY BAR
258	R-2449	GEETASHI CHANDNA	9711882887	D/5143/2021	G-0084	YES	YES	VERIFIED BY BAR
259	R-1252	GEETESH MEENA	9717520720	D/2807/2016	G-0045	YES	YES	VERIFIED BY BAR
260	R-1596	GIGI C GEORGE	9810625315	D/154-R/1999	G-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
261	R-2532	GIRISH AHUJA	8800277228	D/6051/2022	G-0100	YES	YES	VERIFIED BY BAR
262	R-1490	GORANG GUPTA	9971686852	D/3351/2009	G-0015	NOT APPLICABLE	YES	VERIFIED BY BAR
263	R-1974	GULSHAN KHAN	9582403563	D/5066/2015	G-00132	YES	YES	VERIFIED BY BAR
264	R-2893	GURJAS SINGH NARULA	9997979363	D/1968/2020	G-0075	YES	YES	VERIFIED BY BAR
265	R-1772	GURPREET SINGH SETHI	9868220903	D/767/2004	G-00128	NOT APPLICABLE	YES	VERIFIED BY BAR
266	R-1989	HANISH KHAJURIA	9717337066	D/6654/2023	H-0140	YES	YES	VERIFIED BY BAR
267	R-1622	HARI OM	9811706228	D/933-C/1993	H-00157	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
268	R-1436	HARINDER SINGH	7696179560	D/6008/2020	H-0082	YES	YES	VERIFIED BY BAR
269	R-1329	HARIOM JOSHI	7737500861	D/5519/2019	H-0064	YES	YES	VERIFIED BY BAR
270	R-1132	HARISH KUMAR	9971993838	D/3233/2023	H-0134	YES	YES	VERIFIED BY BAR
271	R-1448	HARISH KUMAR UPADHYAY	9811842879	D/7232/2022	H-0110	YES	ASSOCIATE- LAW FIRM	VERIFIED BY BAR
272	R-1522	HARSH SINGH	8750770124	D/5638/2022	H-0105	YES	YES	VERIFIED BY BAR
273	R-3333	HARSHIT ARUN	7992216989	D/8356/2023	H-0144	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
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274	R-3137	HARSHIT JAIN	9255457574	D/1955/2023	H-0132	YES	YES	VERIFIED BY BAR
275	R-1345	HARSHMEET SINGH	9810200728	D/10815/2023	H-0149	YES	YES	VERIFIED BY BAR
276	R-3140	HARVINDER KUMAR NAR	9650791671	D/954/1990	H-0005	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
277	R-2237	HATAM SINGH	9953334347	D/299/1995	H-0006	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
278	R-1188	HATDER ALI	9911812008	D/4585/2023	H-00173	YES	YES	VERIFIED BY BAR
279	R-1247	HEMLATA	9971667746	D/5829/2020	H-0081	YES	YES	VERIFIED BY BAR
280	R-1262	HIMALAYA GUPTA	9654005673	D/2505/2015	H-00163	YES	YES	VERIFIED BY BAR
281	R-2122	HIMANSHU BOHARA	9910072329	D/2121/2013	H-0033	YES	YES	VERIFIED BY BAR
282	R-2171	HIMANSHU JAISWAL	9454576575	D/7704/2023	H-00175	YES	YES	VERIFIED BY BAR
283	R-3115	HIMANSHU RAI	9999035715	D/740/2007	H-0015	NOT APPLICABLE	YES	VERIFIED BY BAR
284	R-2482	HIMANSHU SETHI	9999384080	D/2675/2018	H-0053	YES	YES	VERIFIED BY BAR
285	R-1359	HIMANSHU SONU	9576104067	D/9181/2023	H-0146	YES	YES	VERIFIED BY BAR
286	R-1831	HIMANSHU YADAV	8802284617	D/766/2014	H-0037	YES	YES	VERIFIED BY BAR
287	R-2026	INDRA CHAND PRAJAPAT	9811605247	D/2063/2014	I-0008	YES	YES	VERIFIED BY BAR
288	R-2309	INDRAJEET KUMAR	8709831260	D/11465/2022	I-0032	YES	YES	VERIFIED BY BAR
289	R-3120	IRFAN AHMAD	8340788901	D/5308/2020	I-0018	Yes	Yes	VERIFIED BY BAR
290	R-2028	ISHA RAI	7909000955	D/6059/2022	I-0023	YES	YES	VERIFIED BY BAR
291	R-2052	ISHAAN JAIN	9818144450	D/2245/2019	I-0016	YES	YES	VERIFIED BY BAR
292	R-1674	ISHANT SEHRAWAT	7982445920	D/6746/2023	I-0028	YES	YES	VERIFIED BY BAR
293	R-1531	ISHPREET SINGH	9990325209	D/2638/2018	I-0031	YES	YES	VERIFIED BY BAR
294	R-1167	ISHWAR DATT VAID	9891227699	D/848/1993	I-0002	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR

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295	R-1006	J. TARUN KUMAR	9810218841	D/3590/2010	J-0029	NOT APPLICABLE	YES	VERIFIED BY BAR
296	R-1855	JACOB BENNY	7406141938	D/2927-A/2019	J-0061	YES	YES	VERIFIED BY BAR
297	R-1724	JAGDISH KUMAR	9868115255	D/2777/1995	J-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
298	R-1768	JAGJIT	9899600126	D/4093/2019	J-0063	YES	YES	VERIFIED BY BAR
299	R-1450	JAHANGIR AHMAD	7503526501	d/212/2011	J-0136	YES	YES	VERIFIED BY BAR
300	R-1833	JAHANVI SHAHIN	7033982888	D/120/2022	J-0091	YES	YES	VERIFIED BY BAR
301	R-1545	JAINENDER KUMAR PANDEY	8860495189	D/7847/2022	J-0109	YES	YES	VERIFIED BY BAR
302	R-1384	JANMEJAY PRATAP SINGH	8585931494	D/11730/2022	S-0856	YES	YES	VERIFIED BY BAR
303	R-1695	JASBIR SINGH BAJAJ	9999884377	D/3/2019	J-0058	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR
304	R-2059	JASHODA	7678181055	D/88/2022	J-0090	YES	YES	VERIFIED BY BAR
305	R-1773	JASPREET SINGH	9873190316	D/1741/2013	J-0137	YES	YES	VERIFIED BY BAR
306	R-2187	JASVIN DHAMA	7838129907	D/4508/2014	J-0038	YES	YES	VERIFIED BY BAR
307	R-1927	JATIN KALRA	9650872779	D/2487/2020	J-0070	YES	YES	VERIFIED BY BAR
308	R-2250	JAYANT KUMAR	9716429803	D/6894/2023	J-0128	YES	YES	VERIFIED BY BAR
309	R-2229	JAYANT MAHALA	9999732629	D/4096/2014	J-0037	YES	YES	VERIFIED BY BAR
310	R-3142	JITENDER KUMAR	9599661673	D/264/2020	J-0067	YES	YES	VERIFIED BY BAR
311	R-3210	JITENDRA BHARTI	9891374807	D/1172/2004	J-0013	NOT APPLICABLE	YES	VERIFIED BY BAR
312	R-1933	JITENDRA MISHRA	9911598300	D/7061/2018	J-0142	YES	YES	VERIFIED BY BAR
313	R-1349	JONI KASHYAP	9971626467	D/3743/2022	J-0099	YES	YES	VERIFIED BY BAR
314	R-2445	JULIMONI SAIKIA	8860033370	D/1241-A/2007	J-0019	NOT APPLICABLE	PARTNER-LAW FIRM	VERIFIED BY BAR
315	R-1108	JUNED ALAM	9811465650	D/140/2003	J-0010	NOT APPLICABLE	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
316	R-1261	JYOTI PRAKASH	9289822230	D/2484/2015	J-0139	YES	YES	VERIFIED BY BAR
317	R-2205	JYOTI SINHA	9212828030	D/1237/2012	J-0033	YES	YES	VERIFIED BY BAR
318	R-3206	K. SWAPNIL JAIN	9711725429	D/10186/2019	K-0142	YES	YES	VERIFIED BY BAR
319	R-1870	K.M. NABIYA	9717918221	D/6997/2019	K-0136	YES	YES	VERIFIED BY BAR
320	R-1532	K.P.P. RAO	9958670740	D/409/1991	K-0001	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
321	R-1830	KAILASH CHAND SHARMA	8587064574	D/11393/2021	K-0200	YES	YES	VERIFIED BY BAR
322	R-1977	KAJAL	7837207764	D/721/2016	K-0296	YES	YES	VERIFIED BY BAR
323	R-1504	KAMAL KUMAR	7011292274	D/6995/2023	K-0258	YES	yes	VERIFIED BY BAR
324	R-2730	KAMAL KUMAR GHAI	9312899912	D/753/1994	K-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
325	R-1900	KAMAL PALO	7667268828	D/9337/2022	K-0223	YES	YES	VERIFIED BY BAR
326	R-3331	KANCHAN	7011584544	D/7743/2020	K-0169	YES	YES	VERIFIED BY BAR
327	R-3284	KANCHAN KUMARI	8448253413	D/7076/2023	K-0260	YES	YES	VERIFIED BY BAR
328	R-2798	KANCHAN VASHISHTH	9654915231	D/4387/2021	K-0177	YES	YES	VERIFIED BY BAR
329	R-2550	KANIKA SHARMA	9582236669	D/8722/2018	K-0120	YES	YES	VERIFIED BY BAR
330	R-2100	KANISHK KHARBANDA	9999457850	D/3511/2016	K-0090	YES	YES	VERIFIED BY BAR
331	R-2469	KANISHKA	8512038166	D/5662/2023	K-0252	YES	YES	VERIFIED BY BAR
332	R-1892	KANISHKA SHARMA	9811360366	D/8955/2023	K-0271	YES	YES	VERIFIED BY BAR
333	R-1133	KAPIL VERMA	7982637772	D/11827/2023	K-0278	YES	YES	VERIFIED BY BAR
334	R-1840	KARAN AGGARWAL	9069791557	D/10039/2023	K-0275	YES	YES	VERIFIED BY BAR
335	R-1660	KARAN GUPTA	7827299378	D/3216/2020	K-0157	YES	YES	VERIFIED BY BAR
336	R-1202	KARAN PAL SINGH	9250120058	D/2774/2010	K-0042	NOT APPLICABLE	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
337	R-1694	KARANDEEP SINGH BAJAJ	9560977555	D/5082/2021	K-0181	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR
338	R-2696	KARTIK KUMAR AGGARWAL	7011461996	D/6061/2020	K-0164	YES	YES	VERIFIED BY BAR
339	R-1613	KARTIKAY SHARMA	9716601937	D/808/2018	K-0105	YES	YES	VERIFIED BY BAR
340	R-1945	KARTIKEY ANAND	8447486708	D/6748/2021	K-0186	YES	YES	VERIFIED BY BAR
341	R-1984	KARTIKEYA SHARMA	9999510001	D/11800/2022	K-0233	YES	YES	VERIFIED BY BAR
342	R-2421	KARUNA THAKUR	8586000033	D/3612/2023	K-0324	YES	YES	VERIFIED BY BAR
343	R-1041	KASHISH CHHABRA	7060382979	D/8204/2023	K-0267	YES	YES	VERIFIED BY BAR
344	R-1634	KAUSHAL SINGH	9755506904	D/7073/2023	K-0259	YES	ASSOCIATE-LAW FIRM (PROOF OF PAYMENT FILED)	VERIFIED BY BAR
345	R-1794	KAUTILYA BIRAT	7751855058	D/6227/2019	K-0135	YES	YES	VERIFIED BY BAR
346	R-1839	KAVITA GARG	9086590902	D/575/2009	K-0036	NOT APPLICABLE	YES	VERIFIED BY BAR
347	R-1879	KAVITA GOUR	9968594448	D/2223/2008	K-0035	NOT APPLICABLE	YES	VERIFIED BY BAR
348	R-1071	KHALID AZEEZ	9310464536	D/3825/2013	K-0067	YES	YES	VERIFIED BY BAR
349	R-1393	KHUSHAL	8448032748	D/10822/2022	K-0320	YES	YES	VERIFIED BY BAR
350	R-2057	KHUSHBOO KUMARI	8368363980	D/8174/2022	K-0222	YES	YES	VERIFIED BY BAR
351	R-2175	KISHLAY KUMAR	7667703604	D/13656/2023	K-0327	YES	YES	VERIFIED BY BAR
352	R-1752	KM PRIYANKA MALIK	9718504894	D/9840/2022	K-0224	YES	YES	VERIFIED BY BAR
353	R-2247	KM. DEEPSHIKHA	8178196985	D/5262/2017	K-0101	YES	YES	VERIFIED BY BAR
354	R-2495	KM. HEENA TYAGI	9315610380	D/376/2017	K-0091	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
355	R-2788	KM. SAVITA GAUTAM	7618368859	D/3756/2023	K-0245	YES	YES	VERIFIED BY BAR
356	R-1530	KOMALPREET KAUR	8588895848	D/2862/2019	K-0309	YES	YES	VERIFIED BY BAR
357	R-1459	KRISHNA CHAITANYA	7992342020	D/3623/2018	K-0109	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
358	R-1602	KRISHNA KANT GAUTAM	9911119106	D/2674-B/2006	K-0027	NOT APPLICABLE	YES	VERIFIED BY BAR
359	R-1852	KRISHNA KUMAR PANDEY	7827807945	D/3355-B/2009	K-0039	NOT APPLICABLE	YES	VERIFIED BY BAR
360	R-2181	KRITIKA AGRAWAL	8368012464	D/635/2011	K-0047	YES	YES	VERIFIED BY BAR
361	R-2787	KRITIN RAJ JUNEJA	9210934017	D/7357/2023	K-0263	YES	YES	VERIFIED BY BAR
362	R-1388	KULDEEP KAUR	9718868261	D/3694/2020	K-0159	YES	YES	VERIFIED BY BAR
363	R-1105	KULDEEP KUNDARA	9811731184	D/720/2014	K-0069	YES	YES	VERIFIED BY BAR
364	R-1715	KULDEEP SINGH	9999677554	D/2024/2023	K-0323	YES	YES	VERIFIED BY BAR
365	R-2526	KULWANT KAUR	9599515121	D/3107/2019	K-0126	YES	YES	VERIFIED BY BAR
366	R-2357	KUMUD RANJAN MISHRA	8368863203	D/6566/2021	K-0185	YES	YES	VERIFIED BY BAR
367	R-1486	KUNAL AGGARWAL	7683042525	D/6310/2022	K-0217	YES	YES	VERIFIED BY BAR
368	R-2188	KUNAL LAKRA	8587857298	D/4511/2021	K-0178	YES	YES	VERIFIED BY BAR
369	R-2296	KUNAL SABHARWAL	9355131311	D/7920/2023	K-0266	YES	YES	VERIFIED BY BAR
370	R-1095	KUNAL SHAHI	9616411446	D/10005/2023	K-0273	YES	YES	VERIFIED BY BAR
371	R-2323	KUNDAN SINGH BISHT	9871630612	D/55/2008	K-0033	NOT APPLICABLE	YES	VERIFIED BY BAR
372	R-2142	LAKHI PRASAD	8527249363	D/988/2009	L-0015	NOT APPLICABLE	YES	VERIFIED BY BAR
373	R-2540	LAKSHAY MANGLA	9891862191	D/5908/2017	L-0034	YES	YES	VERIFIED BY BAR
374	R-1996	LAKSHAY RATHI	9773946595	D/5353/2022	L-0063	YES	YES	VERIFIED BY BAR
375	R-1633	LAKSHYA MALIK	9711043789	D/5809/2023	L-0070	YES	YES	VERIFIED BY BAR
376	R-1731	LAL BABU LALIT	9811553826	D/3721/2016	L-0031	YES	YES	VERIFIED BY BAR
377	R-1872	LALIT KUMAR SHARMA	9310510540	D/1567/2018	L-0037	YES	YES	VERIFIED BY BAR
378	R-2093	LALIT NARAYAN SINGH	9350086610	D/519/2004	L-0007	NOT APPLICABLE	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
379	R-2578	LALIT SHARMA	9810299997	D/7709/2018	L-0040	YES	YES	VERIFIED BY BAR
380	R-2772	LAXMI	9910686718	D/538/2009	L-0014	NOT APPLICABLE	YES	VERIFIED BY BAR
381	R-1874	LAXMI PRABHA	9599400187	D/615/2011	L-0074	YES	YES	VERIFIED BY BAR
382	R-1287	LITHIN MATHEW THOMAS	6266803012	D/4264/2023	L-0069	YES	YES	VERIFIED BY BAR
383	R-1867	LOKESH BABU	9654354248	D/4294/2020	L-0052	YES	YES	VERIFIED BY BAR
384	R-1101	LOKESH KUMAR	7838308741	D/13812/2022	L-0068	YES	YES	VERIFIED BY BAR
385	R-2376	LOKESH SHARMA	9711360818	D/2956/2021	L-0057	YES	YES	VERIFIED BY BAR
386	R-1374	LOKESH SUKHWANI	9999973616	D/1955/2004	L-0008	NOT APPLICABLE	YES	VERIFIED BY BAR
387	R-1138	LOVEKUSH CHAUHAN	9891276432	D/1242/2021	L-0055	YES	YES	VERIFIED BY BAR
388	R-1227	LUCKY RATHI	9899636558	D/3507/2017	L-0033	YES	YES	VERIFIED BY BAR
389	R-2204	LUQMAN S. HASAN	9711019456	D/1687/2014	L-0025	YES	YES	VERIFIED BY BAR
390	R-1316	MADAN LAL	9582605061	D/70/2020	M-0213	YES	YES	VERIFIED BY BAR
391	R-2686	MADAN LAL SAGAR	9810120435	D/207-R/1998	M-0019	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
392	R-2195	MADHOO KANT BHATIA	9717343342	D/8544/2022	M-0316	YES	YES	VERIFIED BY BAR
393	R-3182	MAHAK GOEL	9911274369	D/730/2015	M-0424	YES	YES	VERIFIED BY BAR
394	R-1595	MAHAVIR SINGH	9560096217	D/570/2002	M-0034	NOT APPLICABLE	YES	VERIFIED BY BAR
395	R-1851	MAHENDER KUMAR	8076009350	D/3634/2023	M-0472	YES	YES	VERIFIED BY BAR
396	R-1614	MAHESH GUPTA	8448208560	D/721/2014	M-0110	YES	YES	VERIFIED BY BAR
397	R-1292	MAMTA SINGH	9560044035	D/4273/2014	M-0123	YES	YES	VERIFIED BY BAR
398	R-2107	MANDAVI PANDEY	9990550395	D/4041/2013	M-0108	YES	YES	VERIFIED BY BAR
399	R-1570	MANI KARAN SHARMA	9873870384	D/2105/2013	M-0104	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
400	R-1079	MANISH KUMAR	9868493818	D/3184/1999	M-0025	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
401	R-1559	MANISH KUMAR	9643418240	D/5281/2023	M-0365	YES	YES	VERIFIED BY BAR
402	R-1587	MANISH KUMAR	9716380800	D/4468/2017	M-0148	YES	YES	VERIFIED BY BAR
403	R-1919	MANISH KUMAR	8826706030	D/9620/2022	M-0321	YES	YES	VERIFIED BY BAR
404	R-2317	MANISH KUMAR	8800302660	D/934/2002	M-0035	NOT APPLICABLE	YES	VERIFIED BY BAR
405	R-1756	MANISH KUMAR	8802129699	D/12829/2023	M-0400	YES	YES	VERIFIED BY BAR
406	R-1825	MANISH MALHOTRA	9911314422	D/9711/2003	M-0410	NOT APPLICABLE	YES	VERIFIED BY BAR
407	R-1582	MANISHA PANDEY	8800141304	D/3601/2018	M-0165	YES	YES	VERIFIED BY BAR
408	R-1905	MANISHA SINGH	9821136901	D/4699/2018	M-0170	YES	YES	VERIFIED BY BAR
409	R-1102	MANJU WALIA	9582197297	D/417/2008	M-0055	NOT APPLICABLE	YES	VERIFIED BY BAR
410	R-2797	MANOHAR SHAW	8582936939	D/12521/2023	M-0399	YES	YES	VERIFIED BY BAR
411	R-1397	MANOJ KUMAR GUPTA	9313334333	D/9895/2022	M-0322	YES	YES	VERIFIED BY BAR
412	R-2529	MANOJ KUMAR MAKHIJA	9868548735	D/12068/2022	M-0466	YES	YES	VERIFIED BY BAR
413	R-2245	MANOJ KUMAR PAL	8130908211	D/7787/2020	M-0244	YES	YES	VERIFIED BY BAR
414	R-2203	MANSI BUDHIRAJA	8800221185	D/193/2020	M-0215	YES	YES	VERIFIED BY BAR
415	R-1209	MANUPRIYA VERMA	9971420090	D/44/2023	M-0348	YES	YES	VERIFIED BY BAR
416	R-1805	MANVENDRA NATH SINGH	9313988114	D/3032/1999	M-0024	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
417	R-1065	MANWENDRA GAUTAM	9015586665	D/7285/2018	M-0178	YES	YES	VERIFIED BY BAR
418	R-1313	MAQSOOD AHMAD	9818293460	D/366-A/1990	M-0007	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
419	R-3217	MAROOF KHAN	8090629053	D/4655/2020	M-0231	YES	YES	VERIFIED BY BAR
420	R-1940	MAYA RANI	9718600084	D/3826/2009	M-0070	NOT APPLICABLE	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
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421	R-1575	MAYANK JOSHI	9873079397	D/697/2010	M-0075	NOT APPLICABLE	YES	VERIFIED BY BAR
422	R-2246	MAYANK MOHAN	9868088546	D/935-A/1993	M-0010	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
423	R-1089	MAYANK PACHAURI	7767924448	D/2327/2018	M-0161	YES	YES	VERIFIED BY BAR
424	R-1465	MAYANK SHEKHAR KUSHWAHA	9990849579	D/4150/2023	M-0360	YES	YES	VERIFIED BY BAR
425	R-2197	MAYANK SINGH	9811504543	D/7512/2022	M-0314	YES	YES	VERIFIED BY BAR
426	R-2144	MEENAKSHI DAHIYA	9953765076	D/1743/2002	M-0038	NOT APPLICABLE	YES	VERIFIED BY BAR
427	R-1142	MEENAKSHI TYAGI	8860012556	D/10467/2019	M-0211	YES	YES	VERIFIED BY BAR
428	R-1233	MEERA KAURA	9910002111	D/966/2006	M-0046	NOT APPLICABLE	YES	VERIFIED BY BAR
429	R-1956	MEESU SUDHIR	8130488647	D/7500/2022	M-0313	YES	YES	VERIFIED BY BAR
430	R-2489	MEGHA SHARMA	7982535227	D/10306/2019	M-0210	YES	YES	VERIFIED BY BAR
431	R-2209	MEGHA SONY	8130064001	D/2130/2014	M-0115	YES	YES	VERIFIED BY BAR
432	R-3147	MEVA LAL	9560129386	D/793-R/1997	M-0016	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
433	R-3223	MINAKSHI	9899197874	D/7739/2017	M-0156	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR
434	R-1454	MIRTUNJAY SINGH NAROOKA	9146634530	D/5443/2022	M-0301	YES	YES	VERIFIED BY BAR
435	R-3233	MISHRA MUKESH KUMAR MODNARAYAN	9971177398	D/10985/2022	M-0334	YES	YES	VERIFIED BY BAR
436	R-1623	MITUL SEHRAWAT	9990078811	D/1303/2022	M-0459	YES	YES	VERIFIED BY BAR
437	R-2496	MOHAMMAD SABIR	9953805980	D/4401/2022	M-0295	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
438	R-1263	MOHAMMAD SOHAIL	7838036957	D/4164/2020	M-0228	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR
439	R-2119	MOHAMMED KAMIL	9868084733	D/707/2020	M-0218	YES	YES	VERIFIED BY BAR
440	R-1401	MOHD ASIF KHAN	9810510565	D/3558/2015	M-0127	YES	YES	VERIFIED BY BAR
441	R-1484	MOHD NADEEM ALI	9412536962	D/4242/2021	M-0450	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
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442	R-1320	MOHD UMAR SAIFI	9871454151	D/10106/2022	M-0324	YES	YES	VERIFIED BY BAR
443	R-1941	MOHD. ASLAM MANSOORI	9999182609	D/1653/2010	M-0080	NOT APPLICABLE	YES	VERIFIED BY BAR
444	R-1444	MOHD. IQBAL	9873058495	D/512/1988	M-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
445	R-1924	MOHD. JAVED MANSOORI	8700928075	D/3849/2012	M-0099	YES	YES	VERIFIED BY BAR
446	R-1548	MOHD. ZOHAIB	9891707442	D/7326/2017	M-0154	YES	YES	VERIFIED BY BAR
447	R-2825	MOHINI GOLA	9717663047	D/2122/2012	M-0097	YES	YES	VERIFIED BY BAR
448	R-1036	MOHISH BANSAL	9136777700	D/5013/2023	M-0362	YES	YES	VERIFIED BY BAR
449	R-1173	MOHIT	9990244272	D/6993/2023	M-0378	YES	YES	VERIFIED BY BAR
450	R-2373	MOHIT GARG	8010510738	D/4685/2022	M-0297	YES	YES	VERIFIED BY BAR
451	R-1442	MOHIT GUPTA	8950700188	D/10034/2022	M-0464	YES	ASSOCIATE- LAW FIRM	VERIFIED BY BAR
452	R-1713	MOHIT NAGPAL	8448207407	D/3885/2021	M-0260	YES	YES	VERIFIED BY BAR
453	R-1283	MOHIT SHARMA	9868634668	D/2109/2013	M-0105	YES	YES	VERIFIED BY BAR
454	R-1700	MOHIT SHARMA	9654456403	D/4062/2016	M-0134	YES	YES	VERIFIED BY BAR
455	R-2551	MOHIT SINGH	8826090915	D/3735/2021	M-0259	YES	YES	VERIFIED BY BAR
456	R-1856	MOHNISH NIRWAN	9818480853	D/5196/2019	M-0198	YES	YES	VERIFIED BY BAR
457	R-3221	MONIKA	9911241000	D/6571/2018	M-0176	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR
458	R-2506	MONIKA CHAUHAN	9971165364	D/3957/2017	M-0143	YES	YES	VERIFIED BY BAR
459	R-1574	MONIKA RAI	9910404740	D/7733/2018	M-0180	YES	YES	VERIFIED BY BAR
460	R-1965	MONISHA ACHARIYA	7999192772	D/6421/2022	M-0461	YES	YES	VERIFIED BY BAR
461	R-1871	MUNENDRA SINGH	8287232963	D/1717/2022	M-0288	YES	YES	VERIFIED BY BAR
462	R-1586	MUSKAN SINGH	9971170154	D/8599/2023	M-0387	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
463	R-2174	MUSKAN YADAV	7206951505	D/12331/2022	M-0343	YES	YES	VERIFIED BY BAR
464	R-2347	MUZAFFARI BEGUM	9810946341	D/690/1995	M-0013	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
465	R-1137	MUZAMMIL	9582729883	D/9433/2019	M-0207	YES	YES	VERIFIED BY BAR
466	R-1248	N.A. SEBASTIAN	9871719929	D/390/1994	N-0006	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
467	R-1268	NAAHID NAASIR	8210874260	D/8094/2018	N-0139	YES	YES	VERIFIED BY BAR
468	R-1569	NADEEM HUSSAIN	9818415310	D/841/2018	N-0126	YES	YES	VERIFIED BY BAR
469	R-2514	NALIN HINGORANI	8700601834	D/12389/2022	N-0236	YES	(ASSOCIATED WITH LAW FIRM)	VERIFIED BY BAR
470	R-1341	NAMAN SABHARWAL	9899676090	D/2975/2020	N-0162	YES	YES	VERIFIED BY BAR
471	R-2089	NAMAN SHERSTRA	9123074163	D/11703/2022	N-0233	YES	YES	VERIFIED BY BAR
472	R-2020	NARENDRA MOHAN RAJESH	9911684077	D/5961/2018	N-0304	YES	YES	VERIFIED BY BAR
473	R-1843	NARESH KUMAR	9868860174	D/7679/2020	N-0172	YES	YES	VERIFIED BY BAR
474	R-1599	NATASHA GOEL	9899262280	D/10624/2023	N-0263	YES	YES	VERIFIED BY BAR
475	R-2456	NAVEEN GUPTA	8285000078	D/5462/2018	N-0133	YES	YES	VERIFIED BY BAR
476	R-2474	NAVEEN SINGLE	9416533767	D/4635/2016	N-0298	YES	YES	VERIFIED BY BAR
477	R-2700	NAVNEET DUBEY	8377092242	D/10305/2021	N-0194	YES	YES	VERIFIED BY BAR
478	R-1240	NAZIA	9205679505	D/3010/2022	N-0210	YES	YES	VERIFIED BY BAR
479	R-2005	NEEL NIKHAR	9161860463	D/3517/2016	N-0112	YES	YES	VERIFIED BY BAR
480	R-1521	NEELAM RAJPUT	9717620401	D/828/2009	N-0049	NOT APPLICABLE	YES	VERIFIED BY BAR
481	R-2600	NEELAM RASTOGI	8076865237	D/1033/2022	N-0201	YES	YES	VERIFIED BY BAR
482	R-1037	NEERAJ	9811075937	D/118/1994	N-0005	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
483	R-1553	NEERAJ	9999983638	D/1988-B/2011	N-0062	YES	YES	VERIFIED BY BAR

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484	R-1457	NEERAJ KARGETI	8750019197	D/3855/2023	N-0251	YES	YES	VERIFIED BY BAR
485	R-1223	NEERAJ WALIA	9810083093	D/640/1993	N-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
486	R-1004	NEETISH KUMAR PANDEY	8178694058	D/2401/2016	N-0107	YES	YES	VERIFIED BY BAR
487	R-1838	NEETU KUMARI	8527083146	D/3469/2012	N-0071	YES	YES	VERIFIED BY BAR
488	R-2867	NEHA GUPTA	9871536299	D/11825/2021	N-0197	YES	YES	VERIFIED BY BAR
489	R-2157	NEHA SHARMA	9540707293	D/1330/2022	N-0202	YES	YES	VERIFIED BY BAR
490	R-1672	NIBRUTI SAMAL	8377842616	D/605/2017	N-0299	YES	YES	VERIFIED BY BAR
491	R-2303	NIHARIKA SETHI	7428227515	D/9159/2022	N-0227	YES	YES	VERIFIED BY BAR
492	R-3128	NIKHIL KHURANA	8527103955	D/653/2023	N-0245	Yes	Yes	VERIFIED BY BAR
493	R-1934	NIKHIL KUMAR CHAUBEY	7838015161	D/739/2023	N-0246	YES	YES	VERIFIED BY BAR
494	R-1969	NIKITA	9654208809	D/6103/2023	N-0320	YES	YES	VERIFIED BY BAR
495	R-2791	NIKITA RAJPAL	9873570102	D/4584/2015	N-0102	YES	YES	VERIFIED BY BAR
496	R-2481	NIKITA SETHI	9999384050	D/4997/2022	N-0220	YES	YES	VERIFIED BY BAR
497	R-1560	NIRAJ KUMAR	9818374122	D/11856/2021	N-0198	YES	YES	VERIFIED BY BAR
498	R-2257	NIRANJAN SWAMI	9540460175	D/3559/2013	N-0081	YES	YES	VERIFIED BY BAR
499	R-1747	NIRDOSH RATHORE	9958952424	D/1473/2007	N-0035	NOT APPLICABLE	YES	VERIFIED BY BAR
500	R-1684	NISHA SINGH	9910575350	D/2014/2018	N-0128	YES	YES	VERIFIED BY BAR
501	R-1162	NISHAT AHMAD	9871163398	D/770-A/1998	N-0014	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
502	R-2488	NITESH TOMAR	8076240392	D/7051/2023	N-0257	YES	YES	VERIFIED BY BAR
503	R-2703	NITIN BHARDWAJ	9999175781	D/1930/2021	N-0176	YES	YES	VERIFIED BY BAR
504	R-1128	NITIN GARG	9811865967	D/3314/2012	N-0070	YES	YES	VERIFIED BY BAR

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505	R-1148	NITIN GUPTA	9810098657	D/2599/2011	N-0288	YES	YES	VERIFIED BY BAR
506	R-1293	NITIN KUMAR	8802324647	D/1625/2017	N-0116	YES	YES	VERIFIED BY BAR
507	R-1134	NITIN KUMAR JAIN	9560443889	D/3035/2014	N-0085	YES	YES	VERIFIED BY BAR
508	R-1350	NITIN RAGHAV	9354596969	D/3070-A/2016	N-0111	YES	YES	VERIFIED BY BAR
509	R-1112	NITISH KUMAR	8010808050	D/2953/2011	N-0065	YES	YES	VERIFIED BY BAR
510	R-2562	NITISH KUMAR MISHRA	9557840363	D/6651/2018	N-0136	YES	YES	VERIFIED BY BAR
511	R-1646	NITYA NAND SINGH	9999130332	D/1931/2003	N-0024	NOT APPLICABLE	YES	VERIFIED BY BAR
512	R-1585	NMARATA SHARMA	9717454835	D/5625/2021	N-0180	YES	YES	VERIFIED BY BAR
513	R-1192	NRAPENDER SINGH	7683068663	D/47/2001	N-0018	NOT APPLICABLE	YES	VERIFIED BY BAR
514	R-1305	OM PRAKASH	8826221692	D/1293/2022	O-0011	YES	YES	VERIFIED BY BAR
515	R-2490	OM PRAKASH GUPTA	9868005927	D/85/1981	O-0001	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
516	R-1090	OM PRAKASH TIWARI	9312215884	D/259-1A/1993	O-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
517	R-2311	OMVIR SINGH CHACHI	7988567990	D/307/1996	O-0005	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
518	R-1357	PADAM KUMAR	9312111717	D/4012/2013	P-0106	YES	YES	VERIFIED BY BAR
519	R-1150	PANKAJ	9654069880	D/8131/2020	P-0464	YES	YES	VERIFIED BY BAR
520	R-1195	PANKAJ KUMAR SHARMA	7011347762	D/226/2017	P-0150	YES	YES	VERIFIED BY BAR
521	R-1274	PANKAJ MALIK	9810119609	D/1030/1992	P-0007	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
522	R-2389	PANKAJ MISHRA	8076999741	D/9207/2022	P-0349	YES	YES	VERIFIED BY BAR
523	R-2318	PANKAJ SINGH	9811556550	D/596/2019	P-0202	YES	YES	VERIFIED BY BAR
524	R-1373	PANKAJ TALWAR	9811222000	D/1259/2000	P-0435	NOT APPLICABLE	YES	VERIFIED BY BAR
525	R-1087	PARAM HANSH YADAV	9871160328	D/2103/2017	P-0158	YES	YES	VERIFIED BY BAR

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526	R-1866	PARAS AGGARWAL	9810600656	D/3273/2014	P-0114	YES	YES	VERIFIED BY BAR
527	R-3192	PARAS SHARMA	9560202366	D/9656/2023	P-0416	YES	YES	VERIFIED BY BAR
528	R-1338	PARDEEP KUMAR	8683029681	D/1866/2018	P-0176	YES	YES	VERIFIED BY BAR
529	R-1607	PARDEEP KUMAR	7015132613	D/2408/2017	P-0160	YES	YES	VERIFIED BY BAR
530	R-1118	PARIKSHIT BAJAJ	9582791556	D/6050/2021	P-0284	YES	YES	VERIFIED BY BAR
531	R-2548	PARITOSH ANIL	9810746144	D/1267/2008	P-0052	YES	YES	VERIFIED BY BAR
532	R-1271	PARKASH CHAND	9312238048	D/2498/2009	P-0063	NOT APPLICABLE	YES	VERIFIED BY BAR
533	R-1730	PARTEEK KUMAR	9999016364	D/6252/2020	P-0254	YES	YES	VERIFIED BY BAR
534	R-1509	PARTH SHARMA	9810866704	D/3653/2016	P-0144	YES	YES	VERIFIED BY BAR
535	R-2008	PARUL PARIJAT	8579801650	D/10732/2023	P-0484	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
536	R-1810	PARUL SHARMA	9953072253	D/1670/2015	P-0124	YES	YES	VERIFIED BY BAR
537	R-1321	PARV PASSI	8750299828	D/5189/2019	P-0216	YES	YES	VERIFIED BY BAR
538	R-2543	PARVESH KAUSHIK	8588063844	D/3278/2020	P-0241	YES	YES	VERIFIED BY BAR
539	R-1257	PAWAN BANSAL	9810624222	D/2276/2021	P-0465	YES	YES	VERIFIED BY BAR
540	R-2037	PAYAL BANSAL	6395386894	D/13246/2022	P-0481	YES	YES	VERIFIED BY BAR
541	R-1519	PINKY BHANGU	8447807550	D/2805/2021	P-0270	YES	YES	VERIFIED BY BAR
542	R-2264	PIYUSH GOEL	8375827292	D/6420/2018	P-0194	YES	YES	VERIFIED BY BAR
543	R-1928	PIYUSH KUMAR SINGH	8826055202	D/2577/2018	P-0180	YES	YES	VERIFIED BY BAR
544	R-2111	PIYUSH MALHOTRA	9811213217	D/791/2015	P-0121	YES	YES	VERIFIED BY BAR
545	R-2050	POOJA BANSAL	9991066433	D/3339-C/2017	P-0162	YES	YES	VERIFIED BY BAR
546	R-1254	POOJA DAS	7042308335	D/2581/2019	P-0456	YES	YES	VERIFIED BY BAR

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547	R-3224	POOJA KUMARI	9210778790	D/1143/2014	P-0444	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR
548	R-1391	POOJA NINANIA	8882570497	D/12316/2022	P-0480	YES	YES	VERIFIED BY BAR
549	R-2430	POOJA SHARMA	8595344479	D/993/2018	P-0174	YES	YES	VERIFIED BY BAR
550	R-1891	POOJA TIWARI	9811275338	D/332-B/2013	P-0442	YES	YES	VERIFIED BY BAR
551	R-1318	POONAM KAUSHIK	9811136242	D/937/1995	P-0011	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
552	R-1080	PRABHAT CHOWDHARY	9136469800	D/3106/2022	P-0327	YES	YES	VERIFIED BY BAR
553	R-1330	PRABHAT KUMAR SRIVASTAVA	9350825366	D/1987-E/1999	P-0015	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
554	R-2101	PRABHU NATH SINHA	9810347239	D/3387/2015	P-0128	YES	YES	VERIFIED BY BAR
555	R-1720	PRADEEP	9870123365	D/12393/2021	P-0313	YES	YES	VERIFIED BY BAR
556	R-1628	PRADEEP KUMAR	7210009493	D/6913/2023	P-0400	YES	YES	VERIFIED BY BAR
557	R-2321	PRADEEP KUMAR GARG	9891163434	D/170/2004	P-0033	NOT APPLICABLE	YES	VERIFIED BY BAR
558	R-2487	PRADEEP KUMAR GUPTA	9818587156	D/1487/2005	P-0035	NOT APPLICABLE	YES	VERIFIED BY BAR
559	R-2320	PRADEEP KUMAR GUPTA	9810513854	D/777/2020	P-0235	YES	YES	VERIFIED BY BAR
560	R-1588	PRADEEP KUMAR SHARMA	9968283899	D/272/1990	P-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
561	R-2262	PRADEEP KUMAR SINGH	9015448307	D/3005/2016	P-0142	YES	YES	VERIFIED BY BAR
562	R-1416	PRADEEP SINGH KANWAL	7347777768	D/9535/2022	P-0352	YES	YES	VERIFIED BY BAR
563	R-2743	PRAFUL RAWAT	9999846164	D/5643/2022	P-0339	YES	YES	VERIFIED BY BAR
564	R-1688	PRAJWAL CHATURVEDI	8527808302	D/9176/2023	P-0412	YES	YES	VERIFIED BY BAR
565	R-2826	PRAKASH KASHYAP	8826591010	D/255/2016	P-0134	YES	YES	VERIFIED BY BAR
566	R-2238	PRAMILA MRS	9826286107	D/909/1991	P-0005	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
567	R-1109	PRAMOD KUMAR TRIPATHI	9213117139	D/1008/2002	P-0029	NOT APPLICABLE	YES	VERIFIED BY BAR

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568	R-2234	PRANAV DABAS	9927849381	D/3567/2021	P-0468	YES	YES	VERIFIED BY BAR
569	R-2812	PRANAV RAJPUT	9650776828	D/1920/2023	P-0387	YES	YES	VERIFIED BY BAR
570	R-2210	PRANAV SHARMA	9650390732	D/5174/2019	P-0215	YES	YES	VERIFIED BY BAR
571	R-2261	PRANJALI GOEL	9643961946	D/6594/2021	P-0287	YES	YES	VERIFIED BY BAR
572	R-1957	PRANSHU PATHAK	8826838746	D/2419/2016	P-0140	YES	YES	VERIFIED BY BAR
573	R-2715	PRASHANT CHAUDHARY	9999992899	D/772/1992	P-0433	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
574	R-3213	PRASHANT CHAUHAN	7042814553	D/3927/2020	P-0243	YES	YES	VERIFIED BY BAR
575	R-3341	PRASHANT KUMAR SHAKYA	8534866683	D/769/2022	P-0317	YES	YES	VERIFIED BY BAR
576	R-1749	PRASHANT KUMAR SINGH	7905544984	D/1505/2016	P-0136	YES	YES	VERIFIED BY BAR
577	R-1153	PRASHANT PARIHAR	9971307856	D/1049/2009	P-0058	NOT APPLICABLE	YES	VERIFIED BY BAR
578	R-1362	PRASHANT SHARMA	9758549065	D/5095/2016	P-0148	YES	YES	VERIFIED BY BAR
579	R-3139	PRASHANT TRIPATHI	8239192326	D/2315/2018	P-0178	YES	YES	VERIFIED BY BAR
580	R-2504	PRASHANT YADAV	7838984801	D/8188/2020	P-0260	YES	YES	VERIFIED BY BAR
581	R-2022	PRASHUK JAIN	9873552545	D/5901/2022	P-0344	YES	YES	VERIFIED BY BAR
582	R-1210	PRATAP SINGH	9958588310	D/7458/2021	P-0292	YES	YES	VERIFIED BY BAR
583	R-2491	PRATEEK ARORA	7827017715	D/2626/2018	P-0181	YES	YES	VERIFIED BY BAR
584	R-2155	PRATYUSH NILOTPAL	9810192204	D/2524/2021	P-0268	YES	YES	VERIFIED BY BAR
585	R-2206	PRAVEEN	8368351506	D/5010/2019	P-0214	YES	YES	VERIFIED BY BAR
586	R-2211	PRAVEEN KUMAR	9991967950	D/8603/2019	P-0231	NO	YES	VERIFIED BY BAR
587	R-2260	PRAVEEN KUMAR MISHRA	9818143238	D/346/2015	P-0120	YES	YES	VERIFIED BY BAR
588	R-2414	PRAVEEN MISHRA	8419073305	D/940/2023	P-0383	YES	YES	VERIFIED BY BAR

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589	R-1428	PRAVEEN MISHRA	9560473350	D/614/2011	P-0440	YES	YES	VERIFIED BY BAR
590	R-1383	PRAVEEN RAJ	9555110624	D/1220/2015	P-0446	YES	YES	VERIFIED BY BAR
591	R-2304	PREETI JAIN	9354472433	D/7184/2022	P-0346	YES	YES	VERIFIED BY BAR
592	R-1323	PREETI PATHAK	9990708333	D/12080/2022	P-0371	YES	YES	VERIFIED BY BAR
593	R-1609	PREETI SHARMA	8368741210	D/252/2021	P-0264	YES	YES	VERIFIED BY BAR
594	R-1502	PREETI SRIVASTAVA	9899371871	D/8550/2019	P-0230	YES	YES	VERIFIED BY BAR
595	R-2226	PRINCE SINGH	9891762244	D/9378/2019	P-0232	YES	YES	VERIFIED BY BAR
596	R-1182	PRINCE UPADHYAY	7042755469	D/4345/2018	P-0454	YES	YES	VERIFIED BY BAR
597	R-2031	PRIYA DUDEJA	9899308399	D/9677/2019	P-0459	YES	YES	VERIFIED BY BAR
598	R-1364	PRIYA MUKHIJA	9958635551	D/28/2021	P-0261	YES	YES	VERIFIED BY BAR
599	R-2184	PRIYANKA KHOSLA	8076077708	D/4204/2022	P-0333	YES	YES	VERIFIED BY BAR
600	R-2707	PRIYANKA TIWARI	9999495654	D/1174/2017	P-0154	YES	YES	VERIFIED BY BAR
601	R-1679	PRIYANSHI SHARMA	8585955053	D/6001/2021	P-0282	YES	YES	VERIFIED BY BAR
602	R-2368	PULIN KUMAR	9810797445	D/204/1992	P-0006	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
603	R-2275	PULKIT BISHT	9599773041	D/10339/2023	P-0418	YES	YES	VERIFIED BY BAR
604	R-1760	PULKIT MITTAL	8010708313	D/10226/2022	P-0356	YES	YES	VERIFIED BY BAR
605	R-1963	PUNEET ATTREY	9212437844	D/2086/2012	P-0093	YES	YES	VERIFIED BY BAR
606	R-1085	PUNEET KUMAR VERMA	9350560065	D/1006-R/1998	P-0014	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
607	R-1869	PUNEET VERMA	9310033370	D/784/2008	P-0049	NOT APPLICABLE	YES	VERIFIED BY BAR
608	R-1639	PURNIMA	9650444787	D/10999/2021	P-0473	YES	YES	VERIFIED BY BAR
609	R-1201	PURUSHOTTAM KUMAR JHA	9971291939	D/1522/2009	P-0061	NOT APPLICABLE	YES	VERIFIED BY BAR

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610	R-2062	PUSHPENDER	8010622383	D/8115/2020	P-0463	YES	YES	VERIFIED BY BAR
611	R-1464	PUSHPENDER NAGAR	9811560735	D/4517/2018	P-0187	YES	YES	VERIFIED BY BAR
612	R-2581	R. SOWMYANARAYANAN	8610126076	D/4959/2020	R-0314	YES	YES	VERIFIED BY BAR
613	R-2567	RACHIT BANSAL	9711697624	D/4603/2019	R-0268	YES	YES	VERIFIED BY BAR
614	R-1300	RACHIT RAUSHAN	8877768661	D/7884/2022	R-0424	YES	YES	VERIFIED BY BAR
615	R-1863	RADHA KUMARI ANAND	7678545757	D/205/2020	R-0299	YES	YES	VERIFIED BY BAR
616	R-1429	RADHESH MAKRANDI	8882229992	D/1282/2005	R-0058	NOT APPLICABLE	YES	VERIFIED BY BAR
617	R-1581	RADHEY SHYAM AHUJA	8826849296	D/3383/2015	R-0169	YES	YES	VERIFIED BY BAR
618	R-1988	RADHIKA GUPTA	9354575271	D/5845/2023	R-0479	YES	YES	VERIFIED BY BAR
619	R-1799	RAGHAV KUMAR TIWARI	9643061006	D/276-A/2000	R-0039	NOT APPLICABLE	YES	VERIFIED BY BAR
620	R-2652	RAHUL DHAMA	8750606772	D/7753/2017	R-0221	YES	YES	VERIFIED BY BAR
621	R-2358	RAHUL KHANNA	9716076561	D/5467/2021	R-0352	YES	YES	VERIFIED BY BAR
622	R-2583	RAHUL KUMAR	9997083039	D/6661/2018	R-0240	YES	YES	VERIFIED BY BAR
623	R-2330	RAHUL KUMAR AZAD	7488366712	D/8617/2023	R-0488	YES	YES	VERIFIED BY BAR
624	R-1411	RAHUL KUMAR SHARMA	9760039403	D/2399/2018	R-0226	YES	YES	VERIFIED BY BAR
625	R-1381	RAHUL KUMAR SINGH	8544176758	D/1071/2022	R-0388	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR
626	R-1583	RAHUL KUSHWAHA	8527712730	D/3049/2021	R-0342	YES	YES	VERIFIED BY BAR
627	R-2220	RAHUL MANN	9999808423	D/2345/2016	R-0182	YES	YES	VERIFIED BY BAR
628	R-1859	RAHUL PAL	8810300337	D/2379/2021	R-0340	YES	YES	VERIFIED BY BAR
629	R-1094	RAHUL PARASHAR	8527331369	D/4149/2015	R-0172	YES	YES	VERIFIED BY BAR
630	R-2505	RAHUL PARASHAR	9716333333	D/7742/2018	R-0244	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
631	R-2492	RAHUL RAJ	8130309204	D/8319/2020	R-0328	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
632	R-1543	RAHUL TIWARI	8860535585	D/8389/2021	R-0361	YES	YES	VERIFIED BY BAR
633	R-1943	RAJ KAMAL ARYA	9910364677	D/3420/2009	R-0098	NOT APPLICABLE	YES	VERIFIED BY BAR
634	R-1406	RAJ KISHOR KUMAR	9015811325	D/735/2014	R-0527	YES	YES	VERIFIED BY BAR
635	R-2570	RAJ KUMAR GOSSAIN	9811646752	D/380-E/2007	R-0074	NOT APPLICABLE	YES	VERIFIED BY BAR
636	R-1460	RAJ KUMAR MAURYA	9711152668	D/3978/2016	R-0192	YES	YES	VERIFIED BY BAR
637	R-2038	RAJA KUMAR	9953106279	D/11772/2022	R-0450	YES	YES	VERIFIED BY BAR
638	R-3336	RAJA PANDIT	8800755439	D/3998/2018	R-0234	YES	YES	VERIFIED BY BAR
639	R-1098	RAJENDER KUMAR	9871210531	D/706/1989	R-0007	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
640	R-1327	RAJESH BANSAL	9810368586	D/9465/2021	R-0366	YES	YES	VERIFIED BY BAR
641	R-1045	RAJESH KUMAR	8920872001	D/2637/2022	R-0400	YES	YES	VERIFIED BY BAR
642	R-1913	RAJESH KUMAR	8802079043	D/5223/2019	R-0271	YES	YES	VERIFIED BY BAR
643	R-2061	RAJESH KUMAR	9999255669	D/1698/2003	R-0051	NOT APPLICABLE	YES	VERIFIED BY BAR
644	R-1375	RAJIB KUMAR MAJUMDAR	9810445754	D/2750/2010	R-0108	NOT APPLICABLE	SR. CONSULTANT-LAW FIRM	VERIFIED BY BAR
645	R-1446	RAJIV DUGGAL	9871598063	D/313/1995	R-0019	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
646	R-1198	RAJIV MITRA	9811441038	D/4471/2016	R-0194	YES	YES	VERIFIED BY BAR
647	R-2602	RAJKUMAR NAGAR	9971405673	D/2065/2006	R-0069	NOT APPLICABLE	YES	VERIFIED BY BAR
648	R-2746	RAJKUMAR YADAV	9868005877	D/8512/2019	R-0285	YES	YES	VERIFIED BY BAR
649	R-1858	RAJNISH RANJAN	9958160505	D/1064/1995	R-0020	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
650	R-1093	RAKESH KUMAR	9818608254	D/5048-A/2016	R-0198	YES	YES	VERIFIED BY BAR
651	R-1655	RAKESH KUMAR	9711192052	D/3096/1999	R-0035	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
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652	R-3227	RAKESH KUMAR	9990392112	D/8615/2018	R-0248	YES	YES	VERIFIED BY BAR
653	R-1817	RAKHI KAPOOR	8285920767	D/4504/2015	R-0174	YES	YES	VERIFIED BY BAR
654	R-1792	RAKSHIT RAI	9582788928	D/10896/2022	R-0443	YES	YES	VERIFIED BY BAR
655	R-1746	RAM BHAN SINGH	9213711866	D/1151/2002	R-0043	NOT APPLICABLE	YES	VERIFIED BY BAR
656	R-1078	RAM GOPAL BHASIN	9891796252	D/313-R/1998	R-0029	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
657	R-1577	RAM MURAT TIWARI	9810643066	D/9467-B/2018	R-0250	YES	YES	VERIFIED BY BAR
658	R-2087	RAM NATH	8449892383	D/602-B/1987	R-0506	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
659	R-1294	RAM SEWAK KUMAR SHAH	9599269410	D/4613/2020	R-0313	YES	YES	VERIFIED BY BAR
660	R-2202	RAMESH CHAND GUPTA	9811726347	D/2522/1999	R-0034	YES	EXEMPTED	VERIFIED BY BAR
661	R-2073	RAMESH CHANDRA SINGH	7986533443	D/9293/2022	R-0429	YES	YES	VERIFIED BY BAR
662	R-1168	RAMESH KUMAR	9818526494	D/636/2020	R-0301	YES	YES	VERIFIED BY BAR
663	R-1295	RANJIT KUMAR	7011130844	D/7603/2023	R-0574	YES	YES	VERIFIED BY BAR
664	R-3339	RATIKA SABHARWAL	9599016255	D/7608/2020	R-0324	YES	YES	VERIFIED BY BAR
665	R-2097	RATTAN LAL GOYAL	9810311797	D/838-R/1997	R-0027	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
666	R-1755	RAVI GOPAL	9868448692	D/2102/2005	R-0063	NOT APPLICABLE	YES	VERIFIED BY BAR
667	R-1310	RAVI KUMAR	7532081904	D/7209/2019	R-0278	YES	YES	VERIFIED BY BAR
668	R-1781	RAVI KUMAR TIKANIA	9910362379	D/1188/2004	R-0511	NOT APPLICABLE	YES	VERIFIED BY BAR
669	R-1579	RAVI SHARMA	9911150585	D/9875/2022	R-0433	YES	YES	VERIFIED BY BAR
670	R-1546	RAVINDER CHAUDHARY	9821102910	D/6034/2020	R-0317	YES	YES	VERIFIED BY BAR
671	R-3190	RAVINDER KUMAR GUPTA	9999802509	D/314/1986	R-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
672	R-1516	RAVINDER KUMAR JEENWAL	9910019200	D/616/2014	R-0526	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
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673	R-2049	REEMA SINGH	9971089454	D/7049/2021	R-0357	YES	YES	VERIFIED BY BAR
674	R-2106	REENA LUCA	9891767081	D/128-F/1998	R-0028	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
675	R-1255	REHAN	8802104018	D/10253/2019	R-0557	YES	YES	VERIFIED BY BAR
676	R-1741	RISHABH AGARWAL	9315004323	D/5161/2020	R-0315	YES	PARTNER- LAW FIRM	VERIFIED BY BAR
677	R-1662	RISHABH JAIN	7982151014	D/4820/2022	R-0410	YES	YES	VERIFIED BY BAR
678	R-1067	RISHABH JAIN	8800972150	D/13744/2023	R-0504	YES	YES	VERIFIED BY BAR
679	R-3235	RISHABH KUMAR JAIN	8800814412	D/2568/2018	R-0229	YES	YES	VERIFIED BY BAR
680	R-1060	RISHABH SINGH	7834817391	D/11083/2021	R-0375	YES	YES	VERIFIED BY BAR
681	R-1759	RITESH GOYAL	9871868992	D/7958/2022	R-0425	YES	YES	VERIFIED BY BAR
682	R-1639-A	RITIKA MALHOTRA	8585911906	D/5972/2021	R-0353	YES	YES	VERIFIED BY BAR
683	R-1232	RITIKA SAINI	9560522442	D/7466/2018	R-0243	YES	YES	VERIFIED BY BAR
684	R-2298	RITWIK TYAGI	8506030375	D/10838/2021	R-0373	YES	YES	VERIFIED BY BAR
685	R-1458	RIYA JAIN	7011490179	D/11616/2022	R-0445	YES	YES	VERIFIED BY BAR
686	R-2847	RIYA SETHI	7982208558	D/2515/2020	R-0307	YES	YES	VERIFIED BY BAR
687	R-1971	ROHIT	9650935058	D/10090/2019	R-0295	YES	YES	VERIFIED BY BAR
688	R-3194	ROHIT AGGARWAL	7303785720	D/8650/2022	R-0426	YES	YES	VERIFIED BY BAR
689	R-1466	ROHIT ATTRI	9716575252	D/4603/2015	R-0175	YES	YES	VERIFIED BY BAR
690	R-2067	ROHIT JOB ZACHARIAH	8825757816	D/10469/2021	R-0371	YES	YES	VERIFIED BY BAR
691	R-1864	ROHIT KATARIA	9811140755	D/1305/2006	R-0068	NOT APPLICABLE	YES	VERIFIED BY BAR
692	R-1246	ROHIT KUMAR PODDAR	9716232627	D/4579/2023	R-0474	YES	YES	VERIFIED BY BAR
693	R-1527	ROHIT KUMAR YADAV	9312999633	D/1329/2005	R-0059	NOT APPLICABLE	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
694	R-1463	ROHIT NAGAR	9212333229	D/2634/2018	R-0230	YES	YES	VERIFIED BY BAR
695	R-3204	ROHIT RANA	9818817732	D/7309/2022	R-0423	YES	YES	VERIFIED BY BAR
696	R-1849	ROHIT VALECHA	9013591914	D/1640/2005	R-0512	NOT APPLICABLE	YES	VERIFIED BY BAR
697	R-1861	ROMA BHATARA	9311338803	D/325/2007	R-0073	NOT APPLICABLE	YES	VERIFIED BY BAR
698	R-1365	ROSHAN KUMAR	9818075715	D/9114/2019	R-0287	YES	YES	VERIFIED BY BAR
699	R-1967	ROUNAK	9953215268	D/5727/2022	R-0566	YES	YES	VERIFIED BY BAR
700	R-1110	RUBY	9958899011	D/838/2000	R-0041	NOT APPLICABLE	YES	VERIFIED BY BAR
701	R-3249	RUBY	7068227484	D/418-A/2013	R-0135	YES	YES	VERIFIED BY BAR
702	R-2235	RUCHI BHARGARH	9530340737	D/8840/2021	R-0364	YES	YES	VERIFIED BY BAR
703	R-1994	RUCHIKA	9354408442	D/6018/2022	R-0415	YES	YES	VERIFIED BY BAR
704	R-1789	RUDRA PALIWAL	7014343327	D/612-A/2021	R-0332	YES	YES	VERIFIED BY BAR
705	R-1239	RUDRAKSH KAUSHIK	8851380334	D/9626/2022	R-0432	YES	YES	VERIFIED BY BAR
706	R-2939	RUDRO CHATTERJEE	9650681713	D/914/2014	R-0147	YES	YES	VERIFIED BY BAR
707	R-1184	RUPAL DWIVEDI	9651055586	D/11709/2022	R-0449	YES	YES	VERIFIED BY BAR
708	R-1949	SAAKSHI YADAV	9471006595	D/11723/2022	S-0855	YES	YES	VERIFIED BY BAR
709	R-1143	SACHIN KUMAR	9818971616	D/2380/2012	S-0223	YES	YES	VERIFIED BY BAR
710	R-1325	SACHIN KUMAR	9599938118	D/3231/2013	S-0251	YES	YES	VERIFIED BY BAR
711	R-1029	SACHIN KUMAR SHARMA	9871525278	D/3959/2012	S-0231	YES	YES	VERIFIED BY BAR
712	R-1174	SACHIN SONIK	9811201979	D/2271/2013	S-0244	YES	YES	VERIFIED BY BAR
713	R-1291	SADASHIV	9582132788	D/565/2007	S-0112	NOT APPLICABLE	YES	VERIFIED BY BAR
714	R-2044	SAGAR	7503836773	D/9455/2022	S-0815	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
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715	R-2214	SAGAR	8708171935	D/7772/2023	S-1092	YES	YES	VERIFIED BY BAR
716	R-2597	SAGAR	9873737096	D/7649/2019	S-1041	YES	YES	VERIFIED BY BAR
717	R-1057	SAGAR DEVGAN	9958855812	D/2208/2014	S-0270	YES	PARTNER- LAW FIRM	VERIFIED BY BAR
718	R-1860	SAGAR NANDWANI	9311157870	D/4313/2023	S-1087	YES	YES	VERIFIED BY BAR
719	R-3193	SAGAR SHARMA	9654304624	D/4372/2016	S-0346	YES	YES	VERIFIED BY BAR
720	R-1638	SAHDEV SINGH	8447222810	D/2776/1999	S-0050	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
721	R-2182	SAIBA MEHER RAJPAL	9910946849	D/5173/2023	S-0911	YES	YES	VERIFIED BY BAR
722	R-3131	SAIMA BAKSHI	9999161474	D/2305/2009	S-0157	Not applicable	Yes	VERIFIED BY BAR
723	R-2536	SAJAL JAIN	9589101117	D/7968/2021	S-0687	YES	YES	VERIFIED BY BAR
724	R-1190	SAKSHI GANDHI	9811149037	D/8035/2019	S-0534	YES	YES	VERIFIED BY BAR
725	R-1917	SAKSHI SHARMA	7452990965	D/10814/2022	S-0840	YES	YES	VERIFIED BY BAR
726	R-1642	SALONI GAUTAM	7983447618	D/8225/2022	S-0810	YES	YES	VERIFIED BY BAR
727	R-1652	SALONI GUPTA	8800143940	D/12900/2023	S-0958	YES	YES	VERIFIED BY BAR
728	R-2079	SAMEEKSHA BHARGAVA	8587940782	D/6714/2021	S-0670	YES	YES	VERIFIED BY BAR
729	R-1808	SAMHITA CHOUDHARY	9811140155	D/130-R/1999	S-0046	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
730	R-1591	SAMIKSHA	9968944861	D/3553/2020	S-0576	YES	YES	VERIFIED BY BAR
731	R-3117	SAMRIDHI DOBHAL	8668992754	D/6472/2020	S-0595	Yes	Yes	VERIFIED BY BAR
732	R-1834	SANDEEP GAURAV SASAN	9873519550	D/2843/2009	S-0163	NOT APPLICABLE	YES	VERIFIED BY BAR
733	R-2549	SANDEEP GOEL	9810746144	D/601/1988	S-0010	YES	YES	VERIFIED BY BAR
734	R-1470	SANDEEP KUMAR	8076489035	D/6756/2017	S-0393	YES	YES	VERIFIED BY BAR
735	R-1647	SANDEEP KUMAR	8178535036	D/9259/2022	S-0812	YES	YES	VERIFIED BY BAR

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736	R-1769	SANDEEP KUMAR	7683042308	D/1596/2019	S-1038	YES	YES	VERIFIED BY BAR
737	R-1921	SANDEEP KUMAR SHARMA	7503333076	D/7511/2021	S-0679	YES	YES	VERIFIED BY BAR
738	R-1835	SANDEEP SAURABH SASAN	9818530958	D/2854/2009	S-0164	NOT APPLICABLE	YES	VERIFIED BY BAR
739	R-1059	SANDEEP SHARMA	9868317640	D/770-R/1997	S-0038	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
740	R-2484	SANDEEP YADAV	9811835294	D/696/2020	S-1050	YES	YES	VERIFIED BY BAR
741	R-1259	SANDESH KUMAR	7428081756	D/3909/2016	S-0337	YES	YES	VERIFIED BY BAR
742	R-2883	SANDHYA CHAUHAN	9643455131	D/3850/2022	S-0759	YES	YES	VERIFIED BY BAR
743	R-1630	SANDRA GOMES	9899969482	D/6044/2021	S-0663	YES	YES	VERIFIED BY BAR
744	R-1961	SANJANA PATEL	9084396968	D/6276/2023	S-1091	YES	YES	VERIFIED BY BAR
745	R-2047	SANJANA TIWARI	8800939252	D/8374/2021	S-0690	YES	YES	VERIFIED BY BAR
746	R-2081	SANJAY BHARGAVA	9810425051	D/293/1992	S-0017	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
747	R-1809	SANJAY CHOUDHARY	9811140679	D/164-R/1998	S-0041	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
748	R-1921	SANJAY KHANDEWAL	9811304629	D/1284/2010	S-0177	NOT APPLICABLE	YES	VERIFIED BY BAR
749	R-1197	SANJAY KUMAR	9868089950	D/1533/2010	S-0178	NOT APPLICABLE	YES	VERIFIED BY BAR
750	R-1389	SANJAY KUMAR	9811900347	D/50/2008	S-0120	NOT APPLICABLE	YES	VERIFIED BY BAR
751	R-2172	SANJAY KUMAR	8869067763	D/9262/2022	S-0813	YES	YES	VERIFIED BY BAR
752	R-2586	SANJAY KUMAR	8527590219	D/1416-C/2005	S-0088	NOT APPLICABLE	YES	VERIFIED BY BAR
753	R-1203	SANJAY KUMAR AGRAWAL	9958297533	D/904-R/1998	S-0043	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
754	R-2932	SANJAY KUMAR GUPTA	9810262231	D/572/1990	S-0012	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
755	R-1743	SANJAY MISRA	9818038316	D/448-I/1993	S-0024	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
756	R-2254	SANJAY PAL	9650646369	D/4972/2021	S-0654	YES	YES	VERIFIED BY BAR

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757	R-2708	SANJAY SHARMA	9811653326	D/5022/2015	S-0304	YES	YES	VERIFIED BY BAR
758	R-1824	SANJEEV	9811261627	D/4096/2016	S-0342	YES	YES	VERIFIED BY BAR
759	R-1944	SANJEEV BHARDWAJ	9811406767	D/484-R/1998	S-0042	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
760	R-1176	SANJEEV KAUSHIK	9868541607	D/6478/2020	S-0596	YES	YES	VERIFIED BY BAR
761	R-1136	SANJEEV KUMAR	9910108518	D/678-R/1997	S-0037	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
762	R-1597	SANJEEV KUMAR	9811527448	D/4545/2014	S-0282	YES	YES	VERIFIED BY BAR
763	R-1302	SANJEEV SHARMA	9818426056	D/2526/2009	S-0159	NOT APPLICABLE	YES	VERIFIED BY BAR
764	R-1229	SANNI GUPTA	9811470633	D/835/2012	S-0211	YES	YES	VERIFIED BY BAR
765	R-1025	SANSKRITI	9667755406	D/3386/2021	S-0645	YES	YES	VERIFIED BY BAR
766	R-1894	SANTOSH KUMAR	9999782974	D/4791/2018	S-0428	YES	YES	VERIFIED BY BAR
767	R-1938	SANTOSH KUMAR	9810686784	D/374/2009	S-0141	NOT APPLICABLE	YES	VERIFIED BY BAR
768	R-2271	SANTOSH KUMAR	9310747175	D/2063/2006	S-0107	YES	YES	VERIFIED BY BAR
769	R-1798	SANTOSH KUMAR BAITHA	8826676834	D/11403/2022	S-0849	YES	YES	VERIFIED BY BAR
770	R-1111	SANTOSH KUMAR PRASAD	9910337580	D/7506/2019	S-0529	YES	YES	VERIFIED BY BAR
771	R-1379	SANTOSHI YADAV	8800609361	D/7832/2020	S-0613	YES	YES	VERIFIED BY BAR
772	R-1204	SARABJEET SINGH	9711435542	D/3108/2014	S-0272	YES	YES	VERIFIED BY BAR
773	R-2103	SARADA PRASANNA DAS	9560918184	D/18/2013	S-0232	YES	YES	VERIFIED BY BAR
774	R-1976	SARASWATI SOLANKI	9899046064	D/1162-B/2008	S-0994	YES	YES	VERIFIED BY BAR
775	R-1183	SARIKA GOEL	9810508260	D/1420/2000	S-0053	NOT APPLICABLE	YES	VERIFIED BY BAR
776	R-1675	SARTH SHARMA	8448664091	D/14213/2023	S-0966	YES	YES	VERIFIED BY BAR
777	R-1311	SARTHAK GUPTA	8860214088	D/8123/2020	S-0617	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
778	R-2098	SARTHAK SAXENA	9999435998	D/9825/2021	S-0703	YES	YES	VERIFIED BY BAR
779	R-1149	SARVESH PRASAD SHIRIVASTAVA	9213332095	D/42/2005	S-0085	NOT APPLICABLE	YES	VERIFIED BY BAR
780	R-2571	SARWAN KUMAR	9911311563	D/759/2020	S-0557	YES	YES	VERIFIED BY BAR
781	R-1666	SATENDRA KUMAR	9599491045	D/10026/2022	S-0823	YES	YES	VERIFIED BY BAR
782	R-1017	SATISH KUMAR	9810419742	D/274/1993	S-0023	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
783	R-2337	SATPAL SINGH RAWAT	9871990939	D/9972/2021	S-1068	YES	YES	VERIFIED BY BAR
784	R-2769	SATVIKA GUPTA	9811038718	D/900/2014	S-0263	YES	YES	VERIFIED BY BAR
785	R-1714	SATYA RANJAN SWAIN	8860189238	D/3142/2012	S-0227	YES	YES	VERIFIED BY BAR
786	R-1363	SATYAVEER SHARMA	8279735997	D/1020-A/2017	S-0356	YES	YES	VERIFIED BY BAR
787	R-1427	SATYENDRA KUMAR SINGH	9990663062	D/2596/2011	S-0203	YES	YES	VERIFIED BY BAR
788	R-2855	SATYENDRA KUMAR TIWARI	9335129226	D/7693/2020	S-0612	YES	YES	VERIFIED BY BAR
789	R-2196	SAUMYA BAJAJ	9311018569	D/4956/2022	S-0775	YES	YES	VERIFIED BY BAR
790	R-3138	SAURABH JAIN	9810280099	D/1563/2017	S-0358	YES	YES	VERIFIED BY BAR
791	R-2012	SAURABH KUMAR SINGH	9582194463	D/154/2019	S-0464	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
792	R-1816	SAURABH PRAKASH	8700012765	D/11250/2021	S-0723	YES	YES	VERIFIED BY BAR
793	R-2000	SAURAV ATRI	9911221431	D/13635/2022	S-1086	YES	YES	VERIFIED BY BAR
794	R-2811	SAVITA	9990451553	D/3750/2018	S-0413	YES	YES	VERIFIED BY BAR
795	R-1611	SEEMA RANI	9711687265	D/285-A/2012	S-0207	YES	YES	VERIFIED BY BAR
796	R-2063	SHAIENDRA SINGH	9999332944	D/3614/2017	S-0373	YES	YES	VERIFIED BY BAR
797	R-1561	SHAILJA SHARMA	9999175538	D/1931-B/2007	S-0118	NOT APPLICABLE	YES	VERIFIED BY BAR
798	R-3279	SHALINI KHANNA GANDHORROA	9811123833	D/687/1992	S-0019	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
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799	R-2259	SHALINI SINHA	9999432131	D/105/2017	S-0352	YES	YES	VERIFIED BY BAR
800	R-2088	SHAMMI	9560204298	D/114/2022	S-0737	YES	YES	VERIFIED BY BAR
801	R-1449	SHANTA KHATRI	8802564302	D/945/2023	S-0889	YES	ASSOCIATE- LAW FIRM	VERIFIED BY BAR
802	R-3294	SHANTANU SHUKLA	7755888811	D/6174/2020	S-0588	YES	YES	VERIFIED BY BAR
803	R-2134	SHARAN MEHTA	7827890225	D/5148/2018	S-1035	YES	YES	VERIFIED BY BAR
804	R-1641	SHARAT GOPAL	9999241347	D/6075/2023	S-0919	YES	YES	VERIFIED BY BAR
805	R-1604	SHARMILA SABAT	9313061083	D/1962/2005	S-0094	NOT APPLICABLE	YES	VERIFIED BY BAR
806	R-2851	SHARUKH SHARMA	8802908210	D/3665/2019	S-0492	YES	YES	VERIFIED BY BAR
807	R-2060	SHASHANK BAJPAI	9953183184	D/3480/2015	S-0297	YES	YES	VERIFIED BY BAR
808	R-1930	SHASHANK RAGHAV	9582821111	D/2444/2019	S-0477	YES	YES	VERIFIED BY BAR
809	R-1853	SHASHANK RAI	7406841250	D/152/2021	S-0618	YES	YES	VERIFIED BY BAR
810	R-1312	SHASHI BHUSHAN SHAILY	9810126168	D/975-R/1998	S-0045	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
811	R-1220	SHASHI KANT	8102727005	D/1671-A/2019	S-0476	YES	YES	VERIFIED BY BAR
812	R-2566	SHASHI KANT KUMAR	9211606050	D/11750/2021	S-0727	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR
813	R-1144	SHASHI KUMAR	9716465771	D/7658/2021	S-0685	YES	YES	VERIFIED BY BAR
814	R-1120	SHEENAM CHHABRA	7840850033	D/49/2020	S-0552	YES	YES	VERIFIED BY BAR
815	R-1593	SHEETAL RAGHUVANSHI	9540281112	D/805-A/2006	S-0100	NOT APPLICABLE	YES	VERIFIED BY BAR
816	R-2464	SHEETAL TIWARI	9990353185	D/769/2012	S-0210	YES	YES	VERIFIED BY BAR
817	R-2792	SHEFALI VATS	9560046314	D/1601/2017	S-0359	YES	YES	VERIFIED BY BAR
818	R-1948	SHEKHAR SAHARAN	7011620368	D/5850/2018	S-0438	YES	YES	VERIFIED BY BAR
819	R-1590	SHIKHA GOEL	8287634805	D/2767/2019	S-0482	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
820	R-3121	SHILPI GANGULY	9971756416	D/5959/2018	S-0440	Yes	Yes	VERIFIED BY BAR
821	R-2934	SHIPRA BALI	8826176778	D/13115/2022	S-0872	YES	YES	VERIFIED BY BAR
822	R-1826	SHIREESH KUMAR SINGH	9654369602	D/4477/2016	S-0347	YES	YES	VERIFIED BY BAR
823	R-3169	SHISHU PAL SHARMA	8920147947	D/9845/2022	S-0821	YES	YES	VERIFIED BY BAR
824	R-2518	SHIVA KANSAL	8860881183	D/6564/2021	S-0668	YES	YES	VERIFIED BY BAR
825	R-1935	SHIVAM	9540105083	D/5023/2021	S-0657	YES	YES	VERIFIED BY BAR
826	R-1042	SHIVAM GOYAL	9899274930	D/9812/2021	S-0701	YES	YES	VERIFIED BY BAR
827	R-1745	SHIVAM PUNDIR	9582842848	D/1023/2022	S-0743	YES	YES	VERIFIED BY BAR
828	R-2519	SHIVAM SAINI	7982920061	D/6351/2021	S-0665	YES	YES	VERIFIED BY BAR
829	R-2127	SHIVAM SHUKLA	8882302060	D/3394/2020	S-0572	YES	YES	VERIFIED BY BAR
830	R-2284	SHIVANGI YADAV	8076784470	D/4101/2022	S-0764	YES	YES	VERIFIED BY BAR
831	R-1304	SHIVANI BHARDWAJ	8800382639	D/3860/2018	S-0415	YES	YES	VERIFIED BY BAR
832	R-2091	SHIVANI PAL	8527229014	D/10251/2022	S-0832	YES	YES	VERIFIED BY BAR
833	R-2535	SHIVANSH AGARWAL	8800229380	D/6832/2023	S-0923	YES	YES	VERIFIED BY BAR
834	R-2019	SHIVEN MISHRA	9990784872	D/3062/2021	S-0639	YES	YES	VERIFIED BY BAR
835	R-3292	SHLOK	9717838421	D/7039/2023	S-0926	YES	YES	VERIFIED BY BAR
836	R-1980	SHOBHNA	9817168318	D/856/2021	S-1057	YES	YES	VERIFIED BY BAR
837	R-1966	SHRADHA VAID	8586861995	D/3191/2012	S-1008	YES	YES	VERIFIED BY BAR
838	R-1219	SHRAMAN SINHA	8506070443	D/9/1995	S-0027	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
839	R-1983	SHRESTH GARG	8802603603	D/6052/2022	S-0794	YES	YES	VERIFIED BY BAR
840	R-1832	SHREY TANWAR	9873469955	D/5938/2021	S-0662	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
841	R-1703	SHREYA SMRITI	7870884035	D/12473/2022	S-0866	YES	YES	VERIFIED BY BAR
842	R-3119	SHRI PAL	9871841113	D/885/1995	S-0029	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
843	R-1022	SHRI RANJAN TIWARI	9471212303	D/327/2005	S-0988	NOT APPLICABLE	YES	VERIFIED BY BAR
844	R-3265	SHRISTI BORTHAKUR	9910683916	D/4598/2021	S-0650	YES	YES	VERIFIED BY BAR
845	R-1779	SHRUTI	9818041210	D/5991/2022	S-0791	YES	YES	VERIFIED BY BAR
846	R-1978	SHRUTI	9910831753	D/5737/2022	S-0786	YES	YES	VERIFIED BY BAR
847	R-2146	SHUBHADA KHOSLA	9873308272	D/231/1982	S-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
848	R-1710	SHUBHAM	9315203982	D/4854/2020	S-0580	YES	YES	VERIFIED BY BAR
849	R-1807	SHUBHAM BAGODIA	7678379198	D/7367/2019	S-0527	YES	YES	VERIFIED BY BAR
850	R-1371	SHUBHAM SHARMA	8178007968	D/6143/2020	S-0587	YES	YES	VERIFIED BY BAR
851	R-2845	SHUBHAM TYAGI	9910895987	D/2849/2019	S-0483	YES	YES	VERIFIED BY BAR
852	R-1742	SHUBHAM VASHISHTH	8383816909	D/2829/2022	S-0754	YES	YES	VERIFIED BY BAR
853	R-1547	SHUBHAM YADAV	8806999579	D/5647/2019	S-0506	YES	YES	VERIFIED BY BAR
854	R-3173	SHUBHANGAM THAKUR	8073094115	D/10683/2023	S-0946	YES	YES	VERIFIED BY BAR
855	R-1931	SHUBHANGINI YADAV	7042231332	D/312/2016	S-0308	YES	YES	VERIFIED BY BAR
856	R-2525	SHUBHRA SHARMA	7764805388	D/4594/2022	S-0770	YES	YES	VERIFIED BY BAR
857	R-2955	SHUCHI SOOD	9958587773	D/4959/2022	S-0776	YES	YES	VERIFIED BY BAR
858	R-2315	SHWETA	9999787200	D/8008/2023	S-0934	YES	YES	VERIFIED BY BAR
859	R-1844	SHWETA BANSAL	9953838542	D/12778/2022	S-0869	YES	YES	VERIFIED BY BAR
860	R-1659	SHWETA SHANDILYA	8700811233	D/910/2021	S-0625	YES	YES	VERIFIED BY BAR
861	R-2569	SIDDHARTH BHARDWAJ	9690654927	D/2533/2020	S-0565	YES	YES	VERIFIED BY BAR
862	R-1497	SIDDHARTH CHATURVEDI	9565456464	D/277/2015	S-1019	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
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863	R-1620	SIDDHARTH SRIVASTAVA	6386038229	D/6845/2023	S-0924	YES	YES	VERIFIED BY BAR
864	R-1432	SIDDHARTH SULANI	9205508557	D/4058/2016	S-0341	YES	YES	VERIFIED BY BAR
865	R-2801	SIDDHARTH VASHISTH	9968697070	D/7203/2017	S-0396	YES	YES	VERIFIED BY BAR
866	R-2295	SIDHANT SINGH	7503747199	D/10182/2021	S-0709	YES	YES	VERIFIED BY BAR
867	R-1727	SIDHI ARORA	9811939380	D/680/2006	S-0098	NOT APPLICABLE	YES	VERIFIED BY BAR
868	R-1361	SIMRAN DHINGRA	9958993333	D/5477/2022	S-0782	YES	YES	VERIFIED BY BAR
869	R-2018	SIMRAN KAUR	9990203405	D/8029/2023	S-0935	YES	YES	VERIFIED BY BAR
870	R-1968	SNEHA BISHNOI	9899103372	D/7627/2022	S-1081	YES	YES	VERIFIED BY BAR
871	R-1782	SNEHLATA JHA	9582134547	D/6817/2020	S-1054	YES	YES	VERIFIED BY BAR
872	R-1673	SOHAIB KHAN	9650814407	D/5531/2022	S-1076	YES	YES	VERIFIED BY BAR
873	R-3335	SOMYA JAITLEY	7409439305	D/6725/2018	S-0444	YES	YES	VERIFIED BY BAR
874	R-3209	SONALI AGGARWAL	7838658085	D/3608/2019	S-0491	YES	YES	VERIFIED BY BAR
875	R-2477	SONIKA GHAI	9717262669	D/4796/2018	S-0429	YES	YES	VERIFIED BY BAR
876	R-1812	SONIYA	9810991933	D/3460/2014	S-0277	YES	YES	VERIFIED BY BAR
877	R-2493	SONU	7982900607	D/7028/2018	S-0447	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
878	R-1763	SORABH KUMAR	9756602263	D/4265-A/2014	S-0281	YES	YES	VERIFIED BY BAR
879	R-1272	SOUMYA KUNDU	9051244073	D/1677-G/1999	S-0975	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
880	R-1100	SOURABH HARIHAR	7838312626	D/11706/2022	S-0854	YES	YES	VERIFIED BY BAR
881	R-1528	SOURAV SUMAN	7004208206	D/11659/2022	S-0853	YES	YES	VERIFIED BY BAR
882	R-2846	SUDHANSHU KATHURIA	8826210764	D/10829/2021	S-0718	YES	YES	VERIFIED BY BAR
883	R-1215	SUDHIR KUMAR	8800535985	D/7624/2020	S-0610	YES	YES	VERIFIED BY BAR
884	R-1473	SUDIKA CHAUHAN	9810087413	D/4518/2019	S-0500	YES	YES	VERIFIED BY BAR
885	R-2582	SUJEET KUMAR GUPTA	8383013713	D/11065/2022	S-0846	YES	YES	VERIFIED BY BAR
886	R-1643	SUKRITI SHUKLA	9834627834	D/5220/2022	S-0779	YES	YES	VERIFIED BY BAR
887	R-1194	SUMAN JAISWAL	9971692240	D/6862/2021	S-0672	YES	YES	VERIFIED BY BAR
888	R-1524	SUMEDHA DUA	9891560587	D/1049/2002	S-0066	NOT APPLICABLE	YES	VERIFIED BY BAR
889	R-2319	SUMIT	8076113301	D/7665/2019	S-0532	YES	YES	VERIFIED BY BAR

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890	R-2194	SUMIT BINDAL	9999399944	D/1808/2014	S-0269	YES	YES	VERIFIED BY BAR
891	R-1783	SUMIT KUMAR	8954512945	D/3110/2020	S-1053	YES	YES	VERIFIED BY BAR
892	R-2802	SUMIT MADAN	9818457717	D/4822/2018	S-0430	YES	YES	VERIFIED BY BAR
893	R-1130	SUNIL KUMAR	9891818692	D/556/2009	S-0146	NOT APPLICABLE	YES	VERIFIED BY BAR
894	R-1221	SUNIL KUMAR	9643004461	D/2011/2006	S-0106	NOT APPLICABLE	YES	VERIFIED BY BAR
895	R-1594	SUNIL KUMAR	9810106061	D/604-R/1996	S-0033	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
896	R-1751	SUNIL KUMAR	8178725405	D/672/1990	S-0013	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
897	R-1975	SUNIL KUMAR	9999450307	D/9145/2018	S-0459	YES	YES	VERIFIED BY BAR
898	R-2441	SUNIL KUMAR OJHA	8800972470	D/4208/2010	S-0187	NOT APPLICABLE	YES	VERIFIED BY BAR
899	R-2109	SUNIL KUMAR SINGH	9810889018	D/867-R/1997	S-0039	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
900	R-2069	SUNIL SAHA	9999603445	D/183-A/1997	S-0034	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
901	R-1882	SUNIL SHARMA	9999553302	D/7499/2019	S-0528	YES	YES	VERIFIED BY BAR
902	R-2584	SUNITA	9971810270	D/5441/2018	S-0434	YES	YES	VERIFIED BY BAR
903	R-1886	SUNNY LOHIA	9990850023	D/6263/2021	S-1063	YES	YES	VERIFIED BY BAR
904	R-1998	SUPRIYA JAIN	8800858923	D/2150/2021	S-0633	YES	YES	VERIFIED BY BAR
905	R-2114	SURBHI TIWARI	9354341904	D/3373/2021	S-0644	YES	YES	VERIFIED BY BAR
906	R-2240	SURENDRA KUMAR	9837192376	D/567-C/1988	S-0009	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
907	R-2530	SURESH KUMAR	8447326257	D/6602/2019	S-0522	YES	YES	VERIFIED BY BAR
908	R-1324	SURESH KUMAR GARG	9643505883	D/6570/2019	S-0521	YES	YES	VERIFIED BY BAR
909	R-1477	SURESH PANDEY	9811904640	D/1758/2017	S-0361	YES	YES	VERIFIED BY BAR
910	R-1801	SURYA DEO KUSHWAHA	9953785069	D/172-B/1996	S-0031	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
911	R-1358	SURYA PRAKASH	9871787075	D/3969/2018	S-0417	YES	YES	VERIFIED BY BAR
912	R-3278	SURYANSH TRIPATHI	9045020060	D/13448/2023	S-0962	YES	YES	VERIFIED BY BAR

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913	R-2094	SUSHANT GUPTA	8745969349	D/13890/2022	S-0875	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
914	R-2147	SUSHANT JAIN	8076399913	D/4768/2022	S-0774	YES	YES	VERIFIED BY BAR
915	R-2168	SUSHIL	8368113615	D/4661/2018	S-0427	YES	YES	VERIFIED BY BAR
916	R-1993	SUSHIL KUMAR BHATNAGAR	9810910607	D/93/2002	S-0065	NOT APPLICABLE	YES	VERIFIED BY BAR
917	R-2457	SUSHIL KUMAR GUPTA	8802000078	D/2988/2012	S-0226	YES	YES	VERIFIED BY BAR
918	R-1544	SUSHMA DAS	8800161636	D/4410/2018	S-0421	YES	YES	VERIFIED BY BAR
919	R-1494	SWAPNSHI SHRIVASTIVA	8802544504	D/4765/2017	S-0381	YES	YES	VERIFIED BY BAR
920	R-2039	SWEETY KUMARI	8789883584	D/6696/2022	S-0799	YES	YES	VERIFIED BY BAR
921	R-2770	SYED IRFAN ALAM	9818846583	D/1819/2003	S-0985	NOT APPLICABLE	YES	VERIFIED BY BAR
922	R-1276	SYED SAJJID ALI SHER	9968419956	D/1450-B/2000	S-0054	NOT APPLICABLE	YES	VERIFIED BY BAR
923	R-2537	SYEDA UZMA MS	9953863701	D/2939/2013	S-0249	YES	YES	VERIFIED BY BAR
924	R-1126	TAJENDRA SINGH	9999184185	D/472-D/1989	T-0001	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
925	R-1780	TANMAY NAGAR	9811999558	D/408/2004	T-0117	NOT APPLICABLE	YES	VERIFIED BY BAR
926	R-1199	TANUPRIYA	9870106334	D/7037/2017	T-0037	YES	YES	VERIFIED BY BAR
927	R-2585	TANUSHREE BHALLA	9810519689	D/865/2018	T-0040	YES	YES	VERIFIED BY BAR
928	R-1716	TANYA SINGH	9999691331	D/2034/2023	T-0123	YES	YES	VERIFIED BY BAR
929	R-1573	TAPISH AGGARWAL	8700238488	D/9378/2022	T-0091	YES	YES	VERIFIED BY BAR
930	R-1469	TARANG AGGARWAL	9599117978	D/4943/2023	T-0124	YES	YES	VERIFIED BY BAR
931	R-1627	TARU BHARDWAJ	8447796105	D/5645/2022	T-0085	YES	YES	VERIFIED BY BAR
932	R-1049	TARUN BAJAJ	9871800744	D/12693/2022	T-0098	YES	YES	VERIFIED BY BAR
933	R-1972	TARUN DABAS	9716169844	D/2164/2012	T-0020	YES	YES	VERIFIED BY BAR

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CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024								
ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
934	R-1878	TARUN GUPTA	9811921819	D/395-R/1998	T-0005	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
935	R-1918	TARUN GUPTA	9560719233	D/9505/2022	T-0093	YES	YES	VERIFIED BY BAR
936	R-1563	TARUN KUMAR	7503507808	D/150/2022	T-0078	YES	YES	VERIFIED BY BAR
937	R-2193	TARUN THAKUR	9555555307	D/5/2010	T-0017	NOT APPLICABLE	YES	VERIFIED BY BAR
938	R-3300	TAUSEEF AHMAD	7053736544	D/13460/2023	T-0114	YES	YES	VERIFIED BY BAR
939	R-1235	TEJAS PATEL	9971006440	D/1783/2007	T-0012	NOT APPLICABLE	YES	VERIFIED BY BAR
940	R-2803	TEJASVI GUPTA	8851199680	D/4031/2023	T-0102	YES	YES	VERIFIED BY BAR
941	R-2372	TEJVEER	9953286530	D/8731/2018	T-0050	YES	YES	VERIFIED BY BAR
942	R-3208	TRIBHUVAN	9318457835	D/9885/2023	T-0108	YES	YES	VERIFIED BY BAR
943	R-3236	TRIPTI GAMBHIR	9999224802	D/2477/2022	T-0081	YES	YES	VERIFIED BY BAR
944	R-1040	TYAGI YASH VIKAS	9511676829	D/3530/2022	T-0082	YES	YES	VERIFIED BY BAR
945	R-1030	UDAYBIR SINGH	9718607767	D/11109/2021	U-0019	YES	YES	VERIFIED BY BAR
946	R-2724	UDYANSHU	9891110653	D/9875/2023	U-0035	YES	YES	VERIFIED BY BAR
947	R-2232	UMANG DIXIT	8808143352	D/11478/2021	U-0020	YES	YES	VERIFIED BY BAR
948	R-3141	UMESH	9718886436	D/10157/2021	U-0018	YES	YES	VERIFIED BY BAR
949	R-1671	UMESH KUMAR PAL	9910945252	D/1148/2016	U-0008	YES	YES	VERIFIED BY BAR
950	R-1284	UTKARSH KUMAR SINGH	9795792528	D/10941/2023	U-0036	YES	YES	VERIFIED BY BAR
951	R-1881	UZAIR ELAHI	9953045052	D/1810/2016	U-0009	YES	YES	VERIFIED BY BAR
952	R-2189	VAIBHAV DABAS	9717499959	D/3000/2014	V-0104	YES	YES	VERIFIED BY BAR
953	R-3177	VAIBHAV GUPTA	9899505223	D/7970/2022	V-0295	YES	YES	VERIFIED BY BAR
954	R-2374	VAIBHAV JAIN	9650843200	D/2084/2009	V-0066	NOT APPLICABLE	YES	VERIFIED BY BAR

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
955		VAIBHAV KUMAR	8447502311	D/2669/2019	V-0178	YES	YES	VERIFIED BY BAR
956	R-2131	VAIBHAV TRIPATHI	8587907082	D/6161/2019	V-0192	YES	YES	VERIFIED BY BAR
957	R-2053	VAIBHAV VERMA	9874965091	D/206/2016	V-0120	YES	YES	VERIFIED BY BAR
958	R-2274	VANSHIKA SHARMA	7011640128	D/6440/2022	V-0291	YES	YES	VERIFIED BY BAR
959	R-2882	VARNIT SHARMA	8595161616	D/2231/2016	V-0123	YES	YES	VERIFIED BY BAR
960	R-1939	VARUN ARORA	9560979150	D/1315/2023	V-0391	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR
961	R-2350	VARUN BHANDARI	9643812317	D/9302/2018	V-0372	YES	YES	VERIFIED BY BAR
962	R-2007	VASU MOHAN BHATNAGAR	7060758872	D/3727/2023	V-0323	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
963	R-1455	VED PRAKSH PANDEY	9971332267	D/539/1985	V-0004	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
964	R-2058	VEDANSH ANAND	8076802450	D/3478/2020	V-0214	YES	YES	VERIFIED BY BAR
965	R-2497	VEENUS NAGPAL	9717725184	D/10498/2021	V-0266	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
966	R-1770	VIBHAV SHARMA	7017100616	D/9305/2018	V-0373	YES	YES	VERIFIED BY BAR
967	R-2164	VIJAY AGNIHOTRI	8400889628	D/569/2022	V-0272	YES	YES	VERIFIED BY BAR
968	R-2521	VIJAY BISHNOI	9810444414	D/1225/2001	V-0031	NOT APPLICABLE	YES	VERIFIED BY BAR
969	R-1456	VIJAY KUMAR	9013313490	D/841-A/2001	V-0030	NOT APPLICABLE	YES	VERIFIED BY BAR
970	R-1771	VIJAY PALIWAL	9555814812	D/4792/2019	V-0375	YES	YES	VERIFIED BY BAR
971	R-1912	VIJAY RAJHANS	9958003345	D/4493/2015	V-0119	YES	YES	VERIFIED BY BAR
972	R-1815	VIJAY SINGH	9354930947	D/1974/2022	V-0278	YES	YES	VERIFIED BY BAR
973	R-1475	VIJENDER KUMAR	9818522022	D/1343/1995	V-0014	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
974	R-2517	VIKAS GOSWAMI	9899966195	D/3821/2020	V-0216	YES	YES	VERIFIED BY BAR
975	R-1986	VIKAS KUMAR PANDEY	9717832755	D/332/2019	V-0174	YES	YES	VERIFIED BY BAR
976	R-1880	VIKAS NEGI	9716359228	D/11059/2023	V-0343	YES	YES	VERIFIED BY BAR

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
977	R-1410	VIKAS PAL	9643371400	D/6405/2023	V-0393	YES	YES	VERIFIED BY BAR
978	R-2936	VIKAS SHARMA	9811159813	D/366-R/1997	V-0018	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
979	R-2105	VIKAS TRIPATHI	9810941587	D/480/2012	V-0084	YES	YES	VERIFIED BY BAR
980	R-2692	VIKAS TRIPATHI	9911622258	D/3037/2014	V-0105	YES	YES	VERIFIED BY BAR
981	R-1139	VIKAS TYAGI	9717178726	D/10465/2019	V-0204	YES	YES	VERIFIED BY BAR
982	R-1665	VIKAS VASHISHT	8506806237	D/3293/1999	V-0025	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
983	R-1711	VIKRAM CHANDRAVANSHI	9650664218	D/1925/2017	V-0136	YES	YES	VERIFIED BY BAR
984	R-1946	VIKRAM DAGAR	9990946969	D/10340/2022	V-0302	YES	YES	VERIFIED BY BAR
985	R-1331	VIKRAM PRATAP SINGH	8588047736	D/1302/2018	V-0366	YES	YES	VERIFIED BY BAR
986	R-3166	VIKRAM SINGH	7678486660	D/8453/2021	V-0253	YES	YES	VERIFIED BY BAR
987	R-3230	VIKRAM SINGH	9868639395	D/1564/2018	V-0367	YES	YES	VERIFIED BY BAR
988	R-2198	VIKRAMADITYA SINGH	9717097495	D/4299/2017	V-0365	YES	YES	VERIFIED BY BAR
989	R-1066	VIKRANT MALWAL	9548703703	D/8728/2023	V-0336	YES	YES	VERIFIED BY BAR
990	R-1482	VINAY KASHYAP	7827703707	D/1309/2020	V-0207	YES	YES	VERIFIED BY BAR
991	R-1021	VINAY KUMAR	9811134771	D/394-R/1996	V-0017	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
992	R-1038	VINAY KUMAR	9811697311	D/2823/2008	V-0057	NOT APPLICABLE	YES	VERIFIED BY BAR
993	R-1842	VINAY KUMAR	9711349502	D/5050/2015	V-0361	YES	YES	VERIFIED BY BAR
994	R-1236	VINAY KUMAR SINGH	9810994987	D/108-A/1983	V-0002	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
995	R-1377	VINAYAK UNIYAL	7535979021	D/3801/2023	V-0324	YES	YES	VERIFIED BY BAR
996	R-2839	VINEET BAHL	9210092100	D/3132-A/1999	V-0024	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
997	R-1558	VINISHA JETHWANI	8340641842	D/12605/2022	V-0313	YES	YES	VERIFIED BY BAR

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI								
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024
998	R-1264	VINOD KUMAR	9873868272	D/4110/2015	V-0118	YES	YES	VERIFIED BY BAR
999	R-1333	VINOD KUMAR	8010097672	D/5447/2019	V-0186	YES	YES	VERIFIED BY BAR
1000	R-1063	VINOD KUMAR SHARMA	9810227335	D/616/1989	V-0006	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
1001	R-1813	VINOD KUMAR TIWARI	7042632204	D/162-H/2003	V-0034	NOT APPLICABLE	YES	VERIFIED BY BAR
1002	R-1245	VIPIN PORIA	9312159058	D/1828/2009	V-0063	NOT APPLICABLE	YES	VERIFIED BY BAR
1003	R-1952	VIRENDER SINGH JAROLOIYA	8588865322	D/2106-A/2004	V-0041	NOT APPLICABLE	YES	VERIFIED BY BAR
1004	R-2831	VIRENDRA PAL SINGH	9810145707	D/790/1993	V-0009	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
1005	R-1265	VISHAL BENIWAL	9413265101	D/8822/2022	V-0296	YES	YES	VERIFIED BY BAR
1006	R-2511	VISHAL CHECHI	9999837533	D/3428/2019	V-0180	YES	YES	VERIFIED BY BAR
1007	R-2810	VISHAL CHHABRA	9873330292	D/2266/2016	V-0124	YES	YES	VERIFIED BY BAR
1008	R-2828	VISHAL GOURAV	9971469267	D/4584/2018	V-0160	YES	YES	VERIFIED BY BAR
1009	R-1667	VISHAL TIWARI	9560503332	D/1013/2017	V-0133	YES	YES	VERIFIED BY BAR
1010	R-2084	VISHAL TOKAS	8826870291	D/1170/2007	V-0052	NOT APPLICABLE	YES	VERIFIED BY BAR
1011	R-2962	VISHNU DUTT SHARMA	9999971026	D/125/2020	V-0377	YES	YES	VERIFIED BY BAR
1012	R-2029	VISHWAJEET CHAUDHARY	9555584283	D/5234/2020	V-0379	YES	YES	VERIFIED BY BAR
1013	R-1568	VIVEK	8130178017	D/8673/2021	V-0257	YES	YES	VERIFIED BY BAR
1014	R-2560	VIVEK CHANDRA JAISWAL	9999655670	D/1558/2014	V-0101	YES	YES	VERIFIED BY BAR
1015	R-2862	VIVEK KUMAR	9354369109	D/9208/2019	V-0199	YES	YES	VERIFIED BY BAR
1016	R-1680	VIVEK KUMAR GUPTA	9811984125	D/2908/2017	V-0138	YES	YES	VERIFIED BY BAR
1017	R-2137	VIVEK KUMAR YADAV	9669661165	D/11726/2022	V-0309	YES	YES	VERIFIED BY BAR
1018	R-2096	VIVEK NILESH GOYAL	9999997143	D/1467/2016	V-0121	YES	YES	VERIFIED BY BAR

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1019	R-1224	VIVEK SINGH	9811148796	D/538-R/1997	V-0019	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
1020	R-1648	VIVEK SINGH	8931008311	D/115/2022	V-0271	YES	YES	VERIFIED BY BAR
1021	R-1206	VIVEKA NAND JHA	8586903263	D/996/1995	V-0012	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR
1022	R-2409	VRINDA MISHRA	7769996504	D/1342/2021	V-0227	YES	YES	VERIFIED BY BAR
1023	R-1207	YAJVENDER KUMAR	9999858530	D/1176/2009	Y-0011	NOT APPLICABLE	YES	VERIFIED BY BAR
1024	R-2299	YASH PRAKASH	9811130245	D/2450/2014	Y-0020	YES	YES	VERIFIED BY BAR
1025	R-2520	YASH SAMPAT	9560705304	D/1067/2015	Y-0021	YES	YES	VERIFIED BY BAR
1026	R-1140	YASH VARDHAN SAIN	8527586877	D/4755/2022	Y-0059	YES	YES	VERIFIED BY BAR
1027	R-2033	YASHASVI RAJPUT	9873077995	D/14182/2022	Y-0084	YES	YES	VERIFIED BY BAR
1028	R-2587	YASHASWI S.K. CHOCKSEY	9999709988	D/3437/2016	Y-0024	YES	YES	VERIFIED BY BAR
1029	R-1765	YASMEEN KHAN	9990329343	D/8135/2019	Y-0037	YES	YES	VERIFIED BY BAR
1030	R-2498	YATENDER KUMAR SHARMA	9717212486	D/13428/2022	Y-0068	YES	PARTNER-LAW FIRM	VERIFIED BY BAR
1031	R-1636	YATISH DAHIYA	9999681212	D/12849/2023	Y-0075	YES	YES	VERIFIED BY BAR
1032	R-3163	YOGENDRA SINGH	9717013523	D/1818/2008	Y-0010	NOT APPLICABLE	YES	VERIFIED BY BAR
1033	R-1774	YOGESH	8650761121	D/763/2017	Y-0078	YES	YES	VERIFIED BY BAR
1034	R-2077	YOGESH KHANDUJA	7838100606	D/7076/2022	Y-0063	YES	YES	VERIFIED BY BAR
1035	R-1290	YOGESH KUMAR	9599533417	D/942/2023	Y-0070	YES	YES	VERIFIED BY BAR
1036	R-2425	YOGESH KUMAR SHARMA	9599030577	D/669/2002	Y-0006	NOT APPLICABLE	YES	VERIFIED BY BAR

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI									
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1	R-3345	A. BASKARAN	9884787838	D/1733/2018	A-0368	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. OS NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
2	R-2902	A. DAIVIGARAJAN	9789415362	D/7986/2018	A-0406	YES	NO	VERIFIED BY BAR	1. OS NOT FILED 2. DOCUMENTS ARE NOT SELF ATTESTED.
3	R-2391	AADITYA RAJ SHARMA	7909454514	D/7476/2023	A-0878	YES	YES	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 04 OS AFTER 31.07.2024
4	R-1885	AAKASH BANSAL	9266120007	D/2413/2021	A-1029	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED ( FIVE ORDER SHEET AFTER 31.07.2024)
5	R-2752	AAKASH CHOUDHARY	8743904246	D/2451/2018	A-0996	YES	NO	VERIFIED BY BAR	FILED 12 O/S AND 4 O/S AFTER 31/7/24
6	R-2207	AAKASH DAHIYA	9711131923	D/8693/2019	A-0472	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
7	R-3019	AAKASH JHA	9910290883	D/6736/2023	A-0868	NO	NO	VERIFIED BY BAR	1. NO DOCUMENT ATTACHED (ONLY DECLARATION FORM FILED) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
8	R-3081	AARTI JINDAL	7982918090	D/7846/2018	A-1005	YES	NO	VERIFIED BY BAR	1. TOTAL 13 OS FILED OUT OF WHICH, 1 OS BEFORE 01.08.2023 & 2 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
9	R-3343	AARUSHI	9803519999	D/10159/2023	A-0903	YES	NO	VERIFIED BY BAR	1. ONLY 5 OS FILED 2. ALL DOCUMENTS ARE NOT SIGNED
10	R-2419	AARUSHI KUMAR	8447588796	D/10220/2019	A-0480	YES	NO	VERIFIED BY BAR	FILED 12 OS BUT ONE IS SAME OS AND TWO OS ARE AFTER 31.07.2024.
11	R-2736	AASHISH ARYA	7424899664	D/5738/2022	A-1057	YES	NO	VERIFIED BY BAR	1. 12 O/S FILED AND 3 O/S AFTER 31/7/24 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
12	R-3015	AASHITA KUMAR	9891566757	D/11853/2022	A-0795	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
13	R-2078	ABDUL QADIR	9990660275	D/1665/2005	A-0080	NOT APPLICABLE	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 02 OS AFTER 31.07.2024
14	R-3355	ABDUL SAMAD SIDDIQUI	9540022570	D/5543/2023	A-0855	YES	NO	VERIFIED BY BAR	OS NOT FILED
15	R-1439	ABDUL WAHAB	9910795689	D/8677/2023	A-1079	YES	NO	VERIFIED BY BAR	ONLY 11 O/S FILED

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16	R-2433	ABDUL WAHID	9643482293	D/6420/2022	A-0737	YES	NO	VERIFIED BY BAR	FILED 12 OS BUT 1 OS IS SAME, 1 OS IS AFTER 31.07.2024 AND TWO OS ARE IN THE NAME OF WAHID CHAUDHARY INSTEAD OF ABDUL WAHID
17	R-3158	ABHILASH KANOJIA	9871481387	D/10146/2023	A-0902	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 8 O/S AFTER 31.07.24)
18	R-3116	ABHINANDAN GAUTAM	8376834907	D/651/2019	A-0418	Yes	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 05 O/S AFTER 31.07.2024
19	R-1735	ABHINAV ANAND	8986667622	D/4720-A/2016	A-0309	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
20	R-2390	ABHINAV JAIN	9811071777	D/36/2023	A-0817	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 09 OS AFTER 31.07.2024 AND ONE O/S UNDATED
21	R-2680	ABHINAV KUMAR DEWALIYA	7985132326	D/8913/2022	A-1059	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
22	R-3288	ABHISHEK	9718709080	D/10609/2023	A-0904	YES	NO	VERIFIED BY BAR	1. FILED 14 O/S, 7 O/S AFTER 31.07.2024
23	R-1491	ABHISHEK BHARTI	9711485228	D/7582/2021	A-0618	YES	YES	VERIFIED BY BAR	ALL ORDER SHEET IN THE NAME OF ABHISHEK PANDEY INSTEAD OF ABHISHEK BHARTI AND ALL O/S WITHOUT SELF ATTESTED
24	R-2757	ABHISHEK BHATI	9990886696	D/7120/2018	A-1003	YES	NO	VERIFIED BY BAR	NO O/S NOT FILED
25	R-2340	ABHISHEK BHATI	9718820122	D/910/2010	A-0965	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 02 OS BEFORE 01.08.2023 AND ONE O/S AFTER 31.07.2024
26	R-2954	ABHISHEK KATIYAR	8860278760	D/681/2023	A-0822	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ALL OS IN THE NAME OF ABHISHEK PANDEY INSTEAD OF ABHISHEK KATIYAR
27	R-3151	ABHISHEK KUMAR	8447638684	D/1192/2023	A-0826	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 4 O/S AFTER 31.07.24)
28	R-2575	ABHISHEK KUMAR MISHRA	9999085691	D/7528/2021	A-0616	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
29	R-2876	ABHISHEK KUMAR MISHRA	9716593191	D/3486/2013	A-0222	YES	NO	VERIFIED BY BAR	1. 02 OS AFTER 31.07.2024
30	R-3340	ABHISHEK KUMAR SINGH	7985260713	D/7672/2023	A-0881	YES	NO	VERIFIED BY BAR	ONE ORDER SHEET WITHOUT DATE
31	R-2942	ABHISHEK MAHAL	8851389007	D/5581/2022	A-0729	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
32	R-1380	ABHISHEK MAJUMDAR	7835858776	D/1816/2020	A-0494	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO
33	R-2054	ABHISHEK PANDEY	9650843596	D/8004/2022	A-0748	YES	NO	VERIFIED BY BAR	TOTAL 13 OS FILED IN WHICH 01 O/S BEFORE 01.08.2023 AND 02 OS AFTER 31.07.2024

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34	R-1914	ABHISHEK PRATAP SINGH	9711740282	D/12857/2022	A-0804	YES	NO	VERIFIED BY BAR	1.12 ORDER SHEETS FILED (8 ORDER SHEETS AFTER 31.07.2024) 2. ALL ORDERS SHEETS IN THE NAME OF ABHISHEK INSTEAD OF ABHISHEK PRATAP SINGH
35	R-2824	ABHISHEK SHARMA	8860754798	D/10390/2019	A-0482	YES	NO	VERIFIED BY BAR	ORDERSHEETS ARE NOT ATTESTED AND ONE IS BEFORE 01.08.2023
36	R-3168	ABHISHEK SINGH	8797130013	D/5619/2021	A-0603	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, ONE O/S AFTER 31.07.2024
37	R-3170	ABHISHEK SINGH	8527341208	D/9390/2021	A-0637	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	BANK ACCOUNT STATEMENT FILED BUT PAY SLIPS OF LAW FIRM NOT FILED
38	R-3181	ABHISHEK VERMA	9811002262	D/6049/2020	A-1024	YES	NO	VERIFIED BY BAR	1. ONLY FIVE ORDERSHEETS FILED 2. BCD ID NOT FILED
39	R-2256	ABUBAKAR ALI	9997796132	D/2645/2021	A-1030	NO	YES	VERIFIED BY BAR	BCD ID NOT FILED
40	R-2919	ADARSH KUMAR	9716591947	D/4402/2023	A-0847	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
41	R-2223	ADARSH KUMAR GUPTA	9560111571	D/5238/2018	A-0392	YES	YES	VERIFIED BY BAR	ORDERSHEETS NOT SELF ATTESTED
42	R-3351	ADITI ARORA	9717066905	D/7469/2023	A-0877	YES	NO	VERIFIED BY BAR	1. OS NOT FILED 2. PHOTO NOT SIGNED
43	R-1987	ADITI CHOPRA	9130431158	D/5022/2021	A-0598	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH TWO OS IN THE NAME OF ADITI GUPTA INSTEAD OF ADITI CHOPRA AND 3 OS AFTER 31.07.2024.
44	R-3112	ADITI RANCHARIA	9873818101	D/5480/2022	A-0725	YES	NO	VERIFIED BY BAR	1. 03 OS BEFORE 01.08.2023 & 01 OS AFTER 31.07.2024 2. BCD ID NOT FILED
45	R-1340	ADITYA KUMAR	9871644756	D/4066/2013	A-0225	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, IN 9 O/S NAME IS NOT MENTIONED )
46	R-2516	ADITYA SAURABH	9431266021	D/1553/2009	A-0139	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 OS FILED 12 IN WHICH 4 OS BEFORE 01.08.2023 AND 4 OS ARE AFTER 31.07.2024 2. BCD ID NOT FILED
47	R-1992	ADITYA SINGH	8210110648	D/1630/2022	A-0681	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 5 OS AFTER 31.07.2024
48	R-3352	ADRASH JAISWAL	9873364747	D/8723/2023	A-0888	YES	NO	VERIFIED BY BAR	1. OS NOT FILED
49	R-2024	AESHWARYA SHARMA	8368338026	D/11652/2022	A-1064	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 05 OS AFTER 31.07.2024) 2. BCD ID NOT FILED.

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50	R-3311	AFSANA	8010411725	D/9395/2023	A-1082	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 6 O/S AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
51	R-3248	AFSARUN CHOUDHARY	8384002661	D/11579/2022	A-0792	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	PAY SLIPS NOT FILED
52	R-2139	AFSHA	8826961020	D/7742/2023	A-0882	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED ONLY CERTIFICATE FILED
53	R-2046	AGAM VERMA	9999135338	D/5267/2022	A-0716	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 02 OS AFTER 31.07.2024) 2. ALL O/S IN THE NAME OF AAGAM JAIN INSTEAD OF AGAM VERMA
54	R-3093	AGRAJ ARYA	8586043428	D/8019/2022	A-0749	YES	YES	VERIFIED BY BAR	1. 12 OS FILED OUT OF WHICH 06 OS ARE UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
55	R-1092	AJAY KUMAR	9555886021	D/408-I/2003	A-0055	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 7 ORDER SHEET AFTER 31.07.2024
56	R-2639	AJAY PRATAP SINGH	9149333720	D/303/2020	A-0485	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED OUT OF WHICH 2 O/S BEFORE 1.8.23. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
57	R-3295	AJAY SARPAL	9958300278	D/4547/2023	A-0848	YES	YES	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 1 O/S AFTER 31.07.2024 AND ALL O/S IN THE NAME OF AJAY KUMAR
58	R-2239	AKANKSHA	9899526250	D/9508/2022	A-0763	YES	YES	VERIFIED BY BAR	ORDERSHEETS NOT SELF ATTESTED
59	R-2538	AKANKSHA RATHORE	8006980581	D/4034/2022	A-0698	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 03 O/S BEFORE 01.08.2023 AND 04 O/S AFTER 31.07.2024
60	R-2216	AKANKSHA SOLANKI	9999234101	D/7889/2018	A-0405	YES	YES	VERIFIED BY BAR	ALL DOCUMENTS NOT SELF ATTESTED
61	R-1534	AKASH CHANDRAYAN	7979987847	D/7173/2023	A-0874	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
62	R-1729	AKASH JAIN	9044684149	D/797/2021	A-0553	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 09 OS AFTER 31.07.2024)
63	R-2554	AKASH KUMAR	9773847164	D/2680/2023	A-0832	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED

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64	R-2190	AKASH MISHRA	9971058281	D/4357/2019	A-0440	YES	NO	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 06 O/S AFTER 31.07.2024
65	R-2423	AKASH MISHRA	9643079008	D/10855/2023	A-0906	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 12 OS BUT 2 OS ARE AFTER 31.07.2024 AND 1 OS IS SAME.,
66	R-2241	AKASH NAGAR	9999747409	D/1882/2014	A-0233	YES	YES	VERIFIED BY BAR	ORDERSHEETS NOT SELF ATTESTED
67	R-2714	AKASH SACHAN	8448363609	D/7620/2021	A-0619	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
68	R-3159	AKASH VERMA	8090760075	D/12940/2023	A-0924	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 4 O/S AFTER 31.07.24)
69	R-1554	AKASH YADAV	9654965314	D/12752/2022	A-0803	YES	YES	VERIFIED BY BAR	1 ALL O/S NOT SELF ATTESTED 2. BCD ID NOT FILED.
70	R-2610	AKSHAY ARYA	7906743342	D/6852/2020	A-0530	NO	NO	VERIFIED BY BAR	1. AIBE NOT FILED 2. 05 OS CONTAINS THE NAME AS AKSHAY ARYA AND 07 OS CONTAINS THE NAME AS AKSHAY 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
71	R-2524	AKSHAY KUMAR CHAUHAN	8285312893	D/4938/2022	A-0711	YES	YES	VERIFIED BY BAR	1. All ordersheets not self attested and identity card of BCD also not filed
72	R-1154	AKSHAY KUMAR SHARMA	9891843879	D/6548/2017	A-0989	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, TWO ORDER SHEET ARE SAME
73	R-2901	AKSHAY SACHDEVA	9599220000	D/3037/2017	A-0331	YES	NO	VERIFIED BY BAR	ONLY 11 OS FILED
74	R-2244	AKSHITA JAIN	7906158997	D/11596/2021	A-0659	YES	YES	VERIFIED BY BAR	TWO ORDERSHEETS AFTER 31.07.2024
75	R-3122	AKSHRA ARSHI	7272903897	D/6684/2022	A-0741	Yes	No	VERIFIED BY BAR	ONLY 11 O/S FILED OUT OF WHICH 2-2 O/S ARE OF SAME DATE I.E 28.08.2024 AND 28.05.2024 AND 05 O/S AFTER 31.07.2024
76	R-3256	ALKA PRADHAN	8860324341	D/5799/2021	A-0605	YES	YES	VERIFIED BY BAR	1. ALL O/S IN THE NAME OF ALKA SINGH INSTEAD OF ALKA PRADHAN.
77	R-2637	ALOK KUMAR BHACHAWAT	9811105362	D/3225/1999	A-0036	NOT APPLICABLE	NO	VERIFIED BY BAR	1.O/S NOT FILED. 2.BCD ID NOT FILED. 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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78	R-3306	ALOK YADAV	9582676879	D/938/2023	A-0824	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 12 O/S, TWO O/S ARE SAME DATED 06.03.2024 3 ALL DOCUMENTS ARE NOT SIGNED 4. PHOTO NOT SIGNED 5. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
79	R-2927	AMAN CHOUDHARY	7428755522	D/13034/2022	A-0807	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
80	R-2671	AMAN GARG	9811820309	D/3004/2018	A-0375	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
81	R-1909	AMAN JHA	9971125056	D/7279/2017	A-0359	YES	NO	VERIFIED BY BAR	12 ORDER SHEETS FILED IN WHICH FOUR ORDERSHEETS AFTER 31.07.2024
82	R-2422	AMAN JUJYAL	9818434027	D/8786/2023	A-0892	NO	NO	VERIFIED BY BAR	1. AIBE NOT FILED. 2. FILED 12 OS BUT 5 ORDERSHEET ARE AFTER 31.07.2024 AND 1 OS IS SAME.
83	R-3258	AMAN KUMAR	8295293385	D/10513/2022	A-0778	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
84	R-1626	AMAN NARULA	9999975913	D/1041/2020	A-1015	YES	NO	VERIFIED BY BAR	1. ALL O/S FILED IN THE NAME OF AMANDEEP SINGH INSTEAD OF AMAN NARULA AND THREE O/S FILED AFTER 31.07.2024
85	R-3234	AMAN RATHORE	8447016348	D/12997/2022	A-0805	NO	YES	VERIFIED BY BAR	BCD NOT FILED
86	R-2051	AMAR PHOGAT	9811415188	D/4138/2016	A-0302	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 01 OS AFTER 31.07.2024)
87	R-1955	AMBER SHEHBAZ ANSARI	9873054900	D/224/2022	A-0672	YES	NO	VERIFIED BY BAR	1. BCD ID AND AIBE NOT SIGNED 2. TOTAL 12 ORDER SHEETS FILED IN WHICH 3 OS ARE SAME AND 1 OS AFTER 31.07.024
88	R-1186	AMIR KHAN	9205407506	D/10551/2021	A-0651	YES	NO	VERIFIED BY BAR	1 INCOMPLETE O/S ONLY FILED 11 O/S
89	R-2398	AMIR KHAN	8506968260	D/11774/2022	A-1065	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 05 O/S AFTER 31.07.2024
90	R-3161	AMIT	9990772622	D/3095/2011	A-0191	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
91	R-3266	AMIT	9999849628	D/375/2021	A-0549	YES	NO	VERIFIED BY BAR	1. ONLY 8 O/S FILED AND ONE O/S AFTER 31.07.2024
92	R-3270	AMIT DUTTA	9871980546	D/2655/2012	A-0201	NO	YES	VERIFIED BY BAR	1. AIBE NOT FILED

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93	R-1512	AMIT KUMAR	9971471157	D/355/2021	A-0547	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 13 ORDER SHEET, 02 OS AFTER 31.07.2024)
94	R-2099	AMIT KUMAR	9911308787	D/5402/2018	A-0394	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 06 OS AFTER 31.07.2024
95	R-3053	AMIT MISHRA	9999088797	D/10472/2021	A-0650	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
96	R-1802	AMIT RAJ	9717194243	D/1831/2016	A-0286	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. INCOMPLETE OS FILED (12 OS FILED, 01 OS BEFORE 01.08.2023 & 02 OS AFTER 31.07.2024)
97	R-1507	AMIT SAHNI	9212513500	D/1256-A/2007	A-0113	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 1 OS AFTER 31.07.2024)
98	R-1511	AMIT SHUKLA	9999933220	D/384/2005	A-0071	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 14 ORDER SHEET, 11 OS AFTER 31.07.2024)
99	R-1910	AMIT SINGH	8860109331	D/363/2021	A-0548	YES	NO	VERIFIED BY BAR	12 ORDER SHEETS FILED IN WHICH FOUR ORDER SHEETS AFTER 31.07.2024
100	R-1619	AMIT SINGH GULIA	8882837877	D/5079/2019	A-0447	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FIVE O/S BEFORE 01.08.2023 AND SIX O/S AFTER 31.07.2024)
101	R-1152	AMIT YADAV	9695293646	D/1080/2022	A-0674	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
102	R-2149	AMITABH PANDEY	9044996717	D/512/2010	A-0153	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 ORDERSHEETS FILED IN WHICH 1 ORDERSHEET AFTER 31.07.2024 ANDTHREE O/S ARE SAME
103	R-3363	AMRISH TIWARI	9811669238	D/309/2010	A-0151	NOT APPLICABLE	NO	VERIFIED BY BAR	OS NOT FILED
104	R-1280	AMRITA KUMARI	7482863904	D/1337/2022	A-0678	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
105	R-2082	AMRITESH KRISHNA	9643161170	D/9608/2022	A-0766	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 04 OS AFTER 31.07.2024



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106	R-3145	ANAMIKA SRIVASTAVA	9650452180	D/2231/2022	A-1051	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S FILED 5 O/S, ALL O/S ARE AFTER 31.07.2024 AND 2 O/S ARE SAME 2. ALL 5 O/S ARE NOT SELF ATTESTED EXCEPT ONE
107	R-2642	ANAND BHUSHAN	8809651652	D/3997/2023	A-0842	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
108	R-2118	ANAND CHANDRA SHAILANI	9818447715	D/523/2001	A-0047	NOT APPLICABLE	NO	VERIFIED BY BAR	BCD ID NOT FILED
109	R-2502	ANAND JAIN	9350008633	D/2389/2006	A-0097	NOT APPLICABLE	YES	VERIFIED BY BAR	TOTAL 19 OS FILED IN WHICH 8 OS BEFORE 01.08.2023 AND 1 OS AFTER 31.07.2024.
110	R-3038	ANANDITA ANAND	8210352697	D/8537/2022	A-0755	NO	NO	VERIFIED BY BAR	1. NO DOCUMENT ATTACHED (ONLY DECLARATION FORM FILED) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
111	R-1973	ANEESH SHARMA	9811828628	D/611/2010	A-0962	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 3 OS BEFORE 01.08.2023 AND 2 OS AFTER 31.07.2024.
112	R-1400	ANGAD SINGH KHANNA	8851102628	D/6043/2023	A-0858	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS FILED (14 OS FILED BUT 10 OS AFTER 31.07.2024
113	R-2626	ANIKET YADAV	7065687271	D/4682/2023	A-0849	YES	NO	VERIFIED BY BAR	1. TOTAL 11 O/S FILED, ONE O/S CONTAINS HIS NAME AT TWO CALLS. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
114	R-2370	ANIL GUPTA	9873503447	D/901/2011	A-0173	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. O/S NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
115	R-1001	ANIL KUMAR	9910888041	D/1728/2021	A-0557	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 13 ORDER SHEET, TWO ORDER SHEETS AFTER 31.07.2024, ONLY 11 ORDER SHEET)
116	R-1196	ANIL KUMAR	9873160432	D/4669/2019	A-0441	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 O/S, 2 O/S AFTER 31/7/24)
117	R-1335	ANIL KUMAR	9810456312	D/56/2001	A-0045	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 O/S IN WHICH 2 O/S ARE SAME AS ON 28.05.2024)

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118	R-2418	ANIL KUMAR DAEYYA	7011743506	D/4589/2017	A-0342	NO	NO	VERIFIED BY BAR	1. AIBE NOT FILED 2. FILED 12 OS BUT 3 ORDERSHEET ARE AFTER 31.07.2024,
119	R-1082	ANIL KUMAR DWIVEDI	9355707555	D/5910/2018	A-0398	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 10 O/S, TWO STATEMENT OF PWS, ONE STATEMENT OF CW, ONE O/S FILED BEFORE 01.08.2023
120	R-3313	ANIL TOMAR	9958295777	D/1211/2022	A-0677	YES	NO	VERIFIED BY BAR	1. 14 OS FILED, 3 OS AFTER 31.07.2024 2. THE NAME IN THE OS IS ANIL KUMAR 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
121	R-1501	ANIMESH KUMAR SHAM	8506833328	D/2510/2005	A-0086	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED
122	R-1366	ANIMESH RASTOGI	9971772047	D/1085-B/2009	A-0138	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD, ID NOT FILED.
123	R-2961	ANINDYA MALHOTRA	9811451494	D/930/2007	A-0108	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 01 OS AFTER 31.07.2025
124	R-2732	ANIRUDH KUMAR SHUKLA	9868333448	D/406-B/2005	A-0072	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
125	R-1368	ANISHA MAHAJAN	8860273364	D/3737/2013	A-0224	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDER-SHEET (FILED 12 OS, 03 OS AFTER 31.07.2024 AND ONE O/S BEFORE 01.08.2023)
126	R-3229	ANJALI CHAUDHARY	9821697813	D/12344/2023	A-0917	YES	ASSOCIATE - LAW FIRM	VERIFIED BY BAR	PAYMENT SLIP OF SIX MONTHS NOT FILED
127	R-2218	ANJALI DHINGRA	9311071156	D/3006/2020	A-1018	YES	YES	VERIFIED BY BAR	1. SOME DOCUMENTS AND O/S ARE NOT SELF ATTESTED. 2. TOTAL 12 O/S FILED (TWO O/S ARE AFTER 31.07.2024)
128	R-3357	ANJALI PATHAK	9140946094	D/12189/2023	A-0915	YES	NO	VERIFIED BY BAR	OS NOT FILED
129	R-2410	ANJALI SINGH	8787065304	D/8080/2023	A-0884	YES	NO	VERIFIED BY BAR	12 OS FILED BUT 3 OS ARE AFTER 31.07.2024
130	R-3350	ANJANA SHARMA	9650939824	D/1922/2014	A-0234	YES	NO	VERIFIED BY BAR	OS NOT FILED
131	R-3104	ANJANI CHHABRA	9914035486	D/627/2020	A-0488	YES	NO	VERIFIED BY BAR	1. ONLY 2 OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
132	R-1011	ANJU KHOSLA	8860613805	D/114/2003	A-0052	NOT APPLICABLE	NO	VERIFIED BY BAR	1. NO ORDER SHEET FILED
133	R-1288	ANKIT	9310724103	D/10133/2022	A-0771	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED

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134	R-2924	ANKIT	7838041109	D/1250/2020	A-0491	YES	ASSOCIATE LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP NOT SELF ATTESTED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
135	R-3085	ANKIT BHARDWAJ	9599524229	D/13864/2023	A-1086	YES	NO	VERIFIED BY BAR	1. ONLY 7 O/S FILED OUT OF WHICH 02 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
136	R-3267	ANKIT CHOBEY	9425409161	D/5285/2022	A-0718	YES	NO	VERIFIED BY BAR	1. ONLY 4 O/S FILED WHEREIN 2 O/S ARE BEFORE 01.08.23
137	R-2949	ANKIT GUPTA	9891803682	D/1710/2011	A-0181	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. TWO OS ARE SAME
138	R-2395	ANKIT KUMAR MISHRA	9434221600	D/8801/2022	A-0756	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 O/S AFTER 31.07.2024
139	R-3172	ANKIT KUMAR YADAV	9971368804	D/11078/2022	A-0788	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH TWO O/S ARE OF SAME DATE
140	R-2817	ANKIT PALIWAL	9953780110	D/10044/2021	A-1045	YES	NO	VERIFIED BY BAR	O/S NOT ON RECORD
141	R-3000	ANKIT RAJ	9968368407	D/3177/2012	A-0202	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
142	R-3156	ANKIT RANA	8077374837	D/5947/2022	A-0929	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 1 O/S AFTER 31.07.24)
143	R-2799	ANKIT SHARMA	9999447348	D/1217/2018	A-0365	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
144	R-2289	ANKIT SINGH	9555777610	D/10247/2021	A-0647	YES	NO	VERIFIED BY BAR	1. 8 OS FILED AND OUT OF WHICH ONE OS AFTER 31.07.2024 AND ONE IS BEFORE 01.08.2023 AND 4 OS ARE SAME.
145	R-3054	ANKIT SINGH RATHAUR	8802057239	D/10083/2021	A-0644	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
146	R-2903	ANKITA ANIL KUMAR SINGH	7767925269	D/901/2021	A-0554	YES	NO	VERIFIED BY BAR	1.11 OS FILED OUT OF WHICH 01 OS IN THE NAME OF ANKITA SHARMA INSTEAD OF ANKITA ANIL KUMAR SINGH. 2. BCD ID NOT FILED.
147	R-2332	ANKITA SINGH	8299459764	D/9703/2022	A-0767	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
148	R-2588	ANKUR BHALLA	9891112393	D/6505/2017	A-0988	YES	YES	VERIFIED BY BAR	SOME OS NOT SIGNED
149	R-1346	ANKUR SARASWAT	9990008434	D/618/2019	A-0415	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S ARE FILED ( TWO O/S ARE BEFORE 01.08.2023 AND THREE ARE AFTER 31.07.2024)
150	R-2541	ANKUR SINGHAL	9811126091	D/865/2004	A-0064	NOT APPLICABLE	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. ONLY 10 O/S FILED IN WHICH 05 O/S AFTER 31.07.2024

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151	R-3364	ANKUSH CHHIKARA	9729411005	D/8104/2023	A-0885	YES	NO	VERIFIED BY BAR	1. BCD ID not filed. 2.OS NOT FILED
152	R-1702	ANMOL	8826891737	D/3026-B/1999	A-0034	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED.
153	R-2641	ANMOL JOSHI	9717962627	D/12060/2021	A-0668	YES	NO	VERIFIED BY BAR	1. ALL 12 O/S ARE UNSIGNED. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
154	R-2634	ANMOL MANGAT	8755603794	D/12047/2023	A-0913	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
155	R-3239	ANMOL SACHDEVA	9019144244	D/10235/2019	A-1013	YES	NO	VERIFIED BY BAR	12 ORDER SHEET FILED IN WHICH 8 ORDER SHEETS ARE AFTER 31.07.2024.
156	R-2523	ANMOL SEHGAL	7017543148	D/8086/2021	A-0623	NO	NO	VERIFIED BY BAR	1. 13 ORDER SHEETS FILED IN WHICH 4 ORDER SHEETS AFTER 31.07.2024 2. AIBE CERTIFICATE NOT FILED
157	R-2930	ANOOP	9999309972	D/1994/2022	A-0685	YES	NO	VERIFIED BY BAR	1. FILED 11 OS, 3 OS ARE IN THE NAME OF ANOOP PANWAR, ONE OS IS BEFORE 01.08.2023
158	R-2055	ANOOP KUMAR	9990812301	D/3042/2011	A-0190	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 01 OS AFTER 31.07.2024
159	R-2001	ANSH MAKKAR	9711035705	D/5399/2022	A-0723	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (ONLY 11 OS FILED, 01 OS AFTER 31.07.2024)
160	R-2709	ANSHUL SHARMA	8920002743	D/1107/2022	A-0675	YES	NO	VERIFIED BY BAR	FORM NOT SIGNED AND FILED 13 O/S AND 3 O/S FILED AFTER 31/7/24
161	R-2805	ANSHUL YADAV	9354111599	D/6714/2020	A-0527	YES	NO	VERIFIED BY BAR	ONE O/S IS IN THE NAME OF ANSHUL YUNUS AND NOT SELF ATTESTED
162	R-2751	ANSHUMAN AMARESH	9971789710	D/7941/2018	A-1006	YES	NO	VERIFIED BY BAR	FILED 12 O/S IN WHICH THREE O/S WITHOUT DATE AND TWO O/S AFTER 31.07.24
163	R-1061	ANUJ	8076343920	D/9847/2021	A-0642	YES	YES	VERIFIED BY BAR	1. INCOMPLETE OS ( OS IN THE NAME OF ANUJ SINGH RANA AND ANUJ RANA INSTEAD OF ANUJ)
164	R-3259	ANUJ	9034117131	D/11046/2022	A-0787	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
165	R-2660	ANUJ KAUSHIK	9711770758	D/4879/2018	A-0390	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
166	R-3149	ANUJ KUMAR	8510890020	D/11130/2023	A-0909	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (15 O/S FILED, 08 O/S AFTER 31.07.2024)
167	R-1610	ANUJ KUMAR KULSHRESHTHA	8593379361	D/176/2013	A-0208	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. PROOF OF PAYMENT OF PROFESSIONAL RENUMERATION OF 6 MONTHS NOT FILED.

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168	R-3165	ANUJ KUMAR PANDEY	9555613873	D/335/2019	A-0414	YES	NO	VERIFIED BY BAR	1. 12 OS FILED IN WHICH 10 OS AFTER 31.07.2024 ( SAME COPIES)
169	R-3219	ANUJ KUMAR PANDEY	9555613873	D/335/2019	A-0414	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
170	R-2933	ANUP KASHYAP	9555180013	D/8291/2021	A-0625	YES	NO	VERIFIED BY BAR	1. FILED 13 OS, 03 IS AFTER 31.07.2024
171	R-2110	ANUP KUMAR MISHRA	9919369173	D/4645/2020	A-0515	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 01 OS AFTEIR 31.07.2024
172	R-1578	ANUPAM RAJ	8860396405	D/254/2005	A-0070	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ORDERSHEETS NOT SELF ATTESTED
173	R-2624	ANUPAMA	9958466016	D/4843/2015	A-0273	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
174	R-3154	ANUSHI AGRAWAL	8447858174	D/8750/2023	A-0891	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 3 O/S AFTER 31.07.24)
175	R-1481	APARNA SHARMA	9871436397	D/976/2015	A-0982	YES	NO	VERIFIED BY BAR	1. FOUR O/S FILED AFTER 31/7/24
176	R-2999	APOORV SHANKAR	9955324661	D/11276/2023	A-0910	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
177	R-3347	APRAJITA PRIYADARSHINI	6295178570	D/4019/2022	A-0697	YES	NO	VERIFIED BY BAR	OS NOT FILED
178	R-2895	ARANYA ANURAJ SINHA	9953021694	D/2595/2021	A-0561	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. 02 OS BEFORE 01.08.2023
179	R-1797	ARCHANA KUMARI	8368257877	D/5307/2018	A-0393	YES	NO	VERIFIED BY BAR	1. 3 O/S AFTER 31.07.2024
180	R-1488	ARCHANA ROY	9560870760	D/4746/2017	A-0345	YES	NO	VERIFIED BY BAR	1. FIVE O/S FILED BEFORE 1/8/23
181	R-2435	ARJUN SINGH	8810366690	D/1661/2019	A-0421	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (2 OS ARE AFTER 31.07.2024. 2. ALL OS ARE IN TEH NAME OF ARJUN MALIK
182	R-2640	ARJUN SINGH	8826931756	D/3313/2013	A-0221	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
183	R-3043	ARPITA SEHGAL	9811657524	D/7792/2017	A-0993	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. 01 OS BEFORE 01.08.2023 3. SOME OS UNSIGNED 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
184	R-3084	ARSHA CHAUDHARY	8077636456	D/12883/2023	A-1085	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
185	R-2236	ARUN KUMAR	8882993384	D/10930/2021	A-0655	YES	YES	VERIFIED BY BAR	TOTAL 13 OS FILED FROM WHICH 4 O/S ARE AFTER 31.07.2024

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186	R-3025	ARUN KUMAR	9990461372	D/8922/2021	A-0631	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
187	R-2593	ARUN KUMAR SHARMA	9716946832	D/10041/2022	A-0768	YES	NO	VERIFIED BY BAR	1. 12 OS FILED OUT OF WHICH 01 OS BEFORE 01.08.2023 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
188	R-1434	ARUSHI SINGH	8445678585	D/7135/2021	A-0615	YES	NO	VERIFIED BY BAR	1. BCD ID not filed and one O/S BEFORE 1/8/23
189	R-1461	ARVIND AGGARWAL	8826223746	D/4780/2017	A-0346	YES	NO	VERIFIED BY BAR	1. THREE O/S FILED AFTER 31/7/24 AND WITHOUT SELF ATTESTED
190	R-3286	ARVIND BHATI	9205510739	D/2678/2023	A-0831	YES	NO	VERIFIED BY BAR	1. FILED 13 O/S, 5 O/S AFTER 31.07.2024
191	R-3180	ARVIND CHOUDHARY	7503756375	D/2221/2021	A-1028	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 O/S BEFORE 01.08.2023 AND 01 O/S AFTER 31.07.2024 AND TWO O/S ARE OF SAME DATE
192	R-3074	ARVIND KAUSHIK	9810522125	D/4642/2010	A-0967	NOT APPLICABLE	NO	VERIFIED BY BAR	1. NO O/S FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
193	R-1084	ARVIND KUMAR	9958847644	D/1646/2011	A-0180	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 O/S IN WHICH 4 O/S FILED AFTER 31.07.2024 2. THE NAME IN AIBE PROOF IS ARVIND YADAV
194	R-3013	ARVIND MANIAM K.	8700474335	D/3532/2018	A-0379	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ALL OS NOT SIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
195	R-1796	ARVIND MISHRA	8368259391	D/2894/1999	A-0033	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED (ONLY CERTIFICATE FILED)
196	R-2947	ARYAMAN YADAV	6393012447	D/12666/2023	A-0919	YES	ASSOCIATE LAW FIRM	VERIFIED BY BAR	1. PAYMENT OF REMUNERATION OF 6 MONTHS FILED AS PER INVOICE ISSUED BY CREDO ADVOCATES, PHC, ND WHICH IS WITHOUT STAMP AND IS NOT SELF ATTESTED. 2.
197	R-2644	ARYAN PANWAR	8920482851	D/6206/2023	A-0861	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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198	R-3184	ASHISH	9971445088	D/10637/2022	A-0779	YES	NO	VERIFIED BY BAR	TOTAL 13 OS FILED (2 OS AFTER 31.07.2024, ONLY 2 OS ARE IN THE NAME OF ASHISH AND OTHER OS ARE IN THE NAME OF ASHISH GUPTA)
199	R-3017	ASHISH BIDHURI	9873500077	D/7404/2023	A-0876	NO	NO	VERIFIED BY BAR	1. NO DOCUMENT ATTACHED (ONLY DECLARATION FORM FILED) 2. PHOTO NOT SIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
200	R-1682	ASHISH KHANNA	9711508893	D/1900/2013	A-0216	YES	NO	VERIFIED BY BAR	1. PHOTO NOT IN FULL ROBES 2. ALL O/S ARE IN NAME OF ASHISH KUMAR. 3. TWO O/S AFTER 31.07.2024
201	R-2213	ASHISH KHATRI	9910102758	D/3442/2015	A-0265	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
202	R-2990	ASHISH KUMAR SHYORAN	9266666637	D/1236/2017	A-0317	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
203	R-2929	ASHISH KUMAR YADAV	7011201113	D/415/2016	A-0280	YES	NO	VERIFIED BY BAR	1. FILED 12 OS, 2 OS ARE BEFORE 01.08.2023 AND ONE IS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
204	R-1222	ASHISH RAI	9910315296	D/1919/2009	A-0141	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, FOUR O/S AFTER 31.07.2024)
205	R-1226	ASHISH SAPRA	8527271963	D/9034/2023	A-0895	YES	NO	VERIFIED BY BAR	1. ALL DOCUMENTS NOT SIGNED
206	R-1405	ASHISH SHARMA	9958663685	D/625/2011	A-0970	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2.4 O/S AFTER 31/7/24
207	R-1606	ASHISH SINGH MUHANIA	9873711217	D/3087/2021	A-0566	YES	NO	VERIFIED BY BAR	1. TOTAL 14 O/S FILED (FOUR O/S AFTER 31.07.2024 AND ONE O/S IS THE SAME COPY OF O/S DATED 17.05.2024)
208	R-2040	ASHISH TYAGI	8287110010	D/12183/2022	A-0797	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 03 OS AFTER 31.07.2024) 2. ALL O/S IN THE NAME OF ASHISH KUMAR, ASHISH DUTTA INSTEAD OF ASHISH TYAGI
209	R-1506	ASHISH VERMA	9468391988	D/12253/2022	A-0798	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 13 ORDER SHEET, 03 OS AFTER 31.07.2024)

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210	R-2699	ASHOK SHARMA	9810886942	D/3569/2016	A-0297	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ONLY 11 OS FILED 3. SOME OS IN THE NAME OF ASHOK KUMAR AND ASHOK KUMAR SHARMA INSTEAD OF ASHOK SHARMA. 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
211	R-2083	ASHUTOSH BHARGAVA	9811023003	D/5649/2022	A-0731	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 03 OS BEFORE 01.08.2023
212	R-3327	ASHUTOSH KUMAR	7301659770	D/13807/2023	A-0928	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (ONE O/S AFTER 31.07.2024) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
213	R-3111	ASHUTOSH KUMAR SINGH	7488921334	D/2330/2007	A-0118	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 01 OS AFTER 31.07.2024
214	R-1307	ASHWANI KUMAR	8882030419	D/11879/2021	A-0666	YES	YES	VERIFIED BY BAR	1. ALL ORDER SHEET NOT SIGNED
215	R-2225	ASHWANI KUMAR DWIVEDI	9892441852	D/8759/2021	A-1042	NO	NO	VERIFIED BY BAR	1. DOCUMENTS NOT SELF ATTESTED 2. BCD ID NOT FILED
216	R-3102	ASHWANI NITHARWAL	7011535491	D/554/2016	A-0281	YES	NO	VERIFIED BY BAR	1. OS AS WELL AS BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
217	R-2603	ASIF GAFUR	9810627547	D/1676/2012	A-0198	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED OUT OF WHICH 02 OS ARE AFTER 31.07.2024 2. ALL OS ARE UNSIGNED
218	R-2291	ATONU TIKAIT	9717766088	D/4559/2020	A-0514	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. APPOINTMENT LETTER AND ALL INVOICES ARE NOT STAMPED 2. INVOICE SUBMITTED FOR 7 MONTHS TILL SEPT. 2024 WHICH IS AFTER 31.07.2024 3. ALL DOCUMENTS AND PHOTO NOT SIGNED
219	R-3118	ATRYEE GAUTAM	9560918643	D/4304/2010	A-0166	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 03 O/S AFTER 31.07.2024
220	R-1631	ATUL BHATIA	9582684409	D/731/2022	A-1049	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024)
221	R-2691	ATUL KUMAR SRIVASTAV	8709813915	D/9264/2021	A-0635	YES	YES	VERIFIED BY BAR	1. ALL OS UNSIGNED



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222	R-1390	ATUL SONI	9818767425	D/3230/2022	A-1053	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
223	R-1355	ATUL TRIVEDI	9868791666	D/2053-A/2018	A-0370	YES	YES	VERIFIED BY BAR	1. PHOTO NOT SIGNED
224	R-1895	ATUL YADAV	9310901035	D/10714/2023	A-0905	YES	NO	VERIFIED BY BAR	1. ONLY 11 OS FILED 2. ONE OS FILED AFTER 31.07.2024 3. BCD ID NOT FILED
225	R-1322	AVANISH KUMAR MISHRA	9911551148	D/7272/2018	A-0404	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEETS (FILED 12 ORDRESHEETS BUT 3 O/S ARE AFTER 31.07.2024)
226	R-2963	AVI BANSAL	9953011022	D/2369/2020	A-0500	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED. 2. TOTAL 12 OS FILED OUT OF WHICH 07 OS ARE SAME( 03 COPIES OF 01 OS, 02 COPIES OF 01 OS AND 02 COPIES OF 01 OS FILED). 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
227	R-3040	AVINASH	9560201263	D/1590/2023	A-1070	YES	NO	VERIFIED BY BAR	1. ALL OS IN THE NAME OF AVINASH CHAUDHARY INSTEAD OF AVINASH 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
228	R-3003	AVNI KRITIKA	6392888109	D/11085/2022	A-0789	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
229	R-2607	AVNI SHARMA	9675061169	D/2546/2022	A-0692	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT AVAILABLE 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
230	R-2356	AVNI TIWARI	9013160184	D/4539/2021	A-0589	YES	RESEARCH ASSOCIATE	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
231	R-3066	AWANISH KUMAR YADAV	7827459358	D/13928/2022	A-0813	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. ALL O/S NOT SIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
232	R-1159	AWIJIT PALIWAL	8007969433	D/1271/2015	A-0983	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
233	R-2483	AYUSH BAJPAI	7275893423	D/11439/2021	A-0658	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS (AS 04 ORDERSHEETS ARE AFTER 31.07.2024 WHILE 01 ORDERSHEET IS BEFORE 01.08.2023)

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI									
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
234	R-3344	AYUSH GOSWAMI	9953602653	D/4003/2023	A-0843	YES	NO	VERIFIED BY BAR	ONLY 3 OS FILED (ONE IS AFTER 31.07.2024)
235	R-3109	AYUSH KUMAR	8368116636	D/3165/2023	A-0836	YES	NO	VERIFIED BY BAR	OS NOT FILED
236	R-3187	AYUSH RANJAN	9123476925	D/183/2022	A-1048	YES	NO	VERIFIED BY BAR	ALL OS ARE IN THE NAME OF AYUSH KUMAR INSTEAD OF AYUSH RANJAN
237	R-2778	AYUSHI BANSAL	8586067243	D/3581/2022	A-1054	YES	NO	VERIFIED BY BAR	01 O/S AFTER 31.07.2024
238	R-1979	AYUSHI BHATIA	9811326523	D/2528/2014	A-0239	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
239	R-3032	AYUSHI MISHRA	8800473474	D/4677/2021	A-0594	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
240	R-2890	AYUSHI SHARMA	9540378899	D/6077/2021	A-0608	YES	NO	VERIFIED BY BAR	1. ONLY 15 OS FILED, 08 OS AFTER 31.07.2024 & 02 OS ARE SAME
241	R-2542	AYUSHMAN	8750839928	D/11630/2021	A-0661	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 07 O/S AFTER 31.07.2024
242	R-1185	BABITA AHLAWAT	9818248166	D/1932/2005	B-0120	NOT APPLICABLE	NO	VERIFIED BY BAR	1 INCOMPLETE O/S ( FILED 2 O/S AFTER 31/7/24)
243	R-2926	BABITA DAHIYA	9205457252	D/249/1996	B-0010	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
244	R-2384	BABITA SHARMA	7048929328	D/3634/2012	B-0046	YES	NO	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO 2. ONE O/S IS SAME DATED 07.02.2024 AND ALL O/S NOT SIGNED
245	R-2375	BABU RAM	9999569974	D/1486/2018	B-0066	YES	NO	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 01 O/S BEFORE 01.08.2023 AND 02 O/S AFTER 31.07.2024
246	R-2154	BALMIKI PRASAD	9582512504	D/7207/2022	B-0100	NO	NO	VERIFIED BY BAR	1. TOTAL 12 ORDERSHEETS FILED IN WHICH 2 ORDERSHEETS AFTER 31.07.2024 2. AIBE CERTIFICATE NOT FILED
247	R-1823	BALRAM KUMAR	6200255374	D/8547/2018	B-0131	YES	ASSOCIATE LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP NOT FILED
248	R-2015	BHANU THAKUR	8076339978	D/6061/2021	B-0135	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 02 OS AFTER 31.07.2024)
249	R-2970	BHARAT JAIN	9899222311	D/11838/2023	B-0114	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
250	R-2599	BHARAT SHARMA	9811449799	D/1890/2001	B-0019	YES	YES	VERIFIED BY BAR	1. 12 OS FILED OUT OF WHICH 01 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
251	R-2816	BHARAT SHARMA	9318356311	D/10086/2023	B-0139	YES	NO	VERIFIED BY BAR	O/S NOT ON RECORD

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252	R-1398	BHARAT SINGH	9871673552	D/2448/2012	B-0122	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 2 OS AFTER 31.07.2024, 5 OS BEFORE 01.08.2023)
253	R-1404	BHAVNA SINGH	7011188261	D/6307/2022	B-0098	YES	ASSOCIATE- LAW FIRM	VERIFIED BY BAR	DOCUMENT NOT SELF ATTESTED AND BCD ID NOT FILED
254	R-1386	BHAVNISH YADAV	8901878255	D/1121/2022	B-0137	YES	NO	VERIFIED BY BAR	1.INCOMPLETE OS FILED (12 OS FILED BUT 03 OS AFTER 31.07.2024
255	R-2842	BHAVY GAUR	9555604888	D/5798/2018	B-0068	YES	NO	VERIFIED BY BAR	INCOMPLETE OS FILED
256	R-2809	BHAVYA PANDEY	9013485342	D/14292/2023	B-0115	YES	NO	VERIFIED BY BAR	Ordersheets are not on record
257	R-3155	BHAWNA DEVI	7011953435	D/82/2023	B-0106	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 01 OS BEFORE 01.08.2023 AND 2 O/S AFTER 31.07.24)
258	R-2601	BHAWNA KAUSHIK	7982893892	D/12016/2022	B-0102	YES	NO	VERIFIED BY BAR	1. ONLY 12 OS FILED OUT OF WHICH, 02 OS ARE SAME, 01 OS IS BEFORE 01.08.2023 AND ONE OS IS UNSIGNED 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
259	R-3243	BHOOMA SINGH	8851877575	D/8019/2021	B-0091	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	PAY SLIPS NOT FILED
260	R-2834	BHUPAL SINGH	9911673588	D/412/2010	B-0040	NOT APPLICABLE	ASSOCIATE LAW FIRM	VERIFIED BY BAR	PAY SLIP NOT SELF ATTESTED
261	R-2684	BHUPENDRA KUMAR	9015176565	D/12134/2022	B-0103	NO	NO	VERIFIED BY BAR	1.AIBE CERTIFICATE NOT FILED 2. 01 OS BEFORE 01.08.2023 3. SOME O/S ARE UNSIGNED. 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
262	R-1550	BIMAL KUMAR	9810771662	D/198/2010	B-0039	NOT APPLICABLE	NO	VERIFIED BY BAR	1.INCOMPLETE OS FILED (13 OS FILED , 02 OS BEFORE 01.08.2023 2. BCD ID NOT FILED.
263	R-2023	BINITA JAISWAL	9654195936	D/3365/2014	B-0124	YES	YES	VERIFIED BY BAR	1. ALL 12 OS UNSIGNED
264	R-1447	BINOD KUMAR SINGH	9313143919	D/475-A/2004	B-0023	NOT APPLICABLE	NO	VERIFIED BY BAR	1 BCD ID NOT FILED 2. ONLY FIVE O/S ARE AS PER REQUIRED PERIOD FROM 01.08.2023 TO 31.07.2024
265	R-1698	BISHWA KUMAR JAIN	9582584584	D/5361/2018	B-0130	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, TWO ARE SAME.
266	R-2645	BRJESH UPADHYAY	9311846690	D/453/2017	B-0060	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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267	R-3006	BUDDH PRAKASH	8447276764	D/6929/2023	B-0109	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, AND 03 O/S ARE AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
268	R-3228	BUSHRA	8527822423	D/10706/2021	B-0136	YES	NO	VERIFIED BY BAR	1. ORDER SHEETS NOT FILED
269	R-2959	CH AISHWARYA	9870438183	D/6707/2022	C-0050	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED OUT OF WHICH 04 OS AFTER 31.07.2024
270	R-2779	CHAKSHU SINGH	9910345725	D/6605/2021	C-0079	NO	NO	VERIFIED BY BAR	DOC NOT FILED (ONLY DECLARATION FORM SUBMITTED)
271	R-3250	CHANCHAL GUPTA	8744909196	D/7107/2022	C-0051	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	PAY SLIPS NOT FILED
272	R-1031	CHANDER SHEKHAR MALHOTRA	9868382215	D/3401/2018	C-0026	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 17 ORDER SHEET, 12 ORDERSHEET BEFORE 01.08.2023
273	R-1685	CHANDRA GUPTA	9873412910	D/917/2008	C-0007	NOT APPLICABLE	YES	VERIFIED BY BAR	1. PHOTO NOT IN FULL ROBES
274	R-1231	CHANDRA SHEKHAR MISHRA	9015324128	D/1967-B/2008	C-0008	NOT APPLICABLE	YES	VERIFIED BY BAR	1. O/S NOT SELF ATTESTED
275	R-2280	CHANDRIKA SEMWAL	8826215667	D/5264/2021	C-0041	YES	NO	VERIFIED BY BAR	FILED 12 O/S (TWO OS ARE BEFORE 01.08.2023)
276	R-3251	CHARCHIT TALWAR	9897715199	D/7864/2023	C-0066	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP NOT FILED
277	R-3225	CHARLOTTE SRIJITA GOMES	9560592706	D/7675/2022	C-0053	YES	NO	VERIFIED BY BAR	1. TOTAL 16 ORDER SHEETS FILED IN WHICH 04 ORDER SHEETS AFTER 31.07.2024, 03 O/S BEFORE 01.08.2023 AND SIX ORDER SHEET DOES NOT BEAR HER NAME
278	R-3039	CHARU	8700530032	D/9578/2022	C-0081	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024 & 01 OS BEFORE 01.08.2023 & SOME OS ARE UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
279	R-2887	CHARU SHARMA	8368949783	D/9900/2023	C-0067	YES	NO	VERIFIED BY BAR	1. 05 OS AFTER 31.07.2024
280	R-2153	CHETAN MANCHANDA	9634454778	D/4312/2019	C-0029	YES	NO	VERIFIED BY BAR	TOTAL 14 ORDERSHEETS FILED IN NWHICH 11 OS AFTER 31.07.2024 AND ALL O/S UNSIGNED
281	R-3186	CHETAN VIJAYRAN	7999992772	D/6268/2022	C-0083	YES	NO	VERIFIED BY BAR	ONLY 11 OS FILED
282	R-2741	CHETISHTHA MALIK	7303905783	D/10338/2022	C-0056	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 4 O/S AFTER 31/7/24 AND 1 O/S BEFORE 1/8/23
283	R-3276	CHIRAAAYU TREHAN	9958238017	D/4429/2023	C-0060	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, ONE O/S AFTER 31.07.2024 AND 2 O/S ARE OF SAME DATE 2. BCD ID NOT FILED
284	R-3232	CHIRAG BHATIA	9818189216	D/7092/2023	C-0062	YES	NO	VERIFIED BY BAR	NO OS FILED
285	R-2531	CHIRAG KAPOOR	8285055414	D/7456/2023	C-0064	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 O/S AFTER 31.07.2024

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286	R-2698	D. C. NARNOLIA	9818062629	D/3917/2010	D-0053	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 3 ORDERSHEET FILED AFTER 31.07.2024. 2. ALL OS ARE UNSIGNED.
287	R-2348	DALIP KUMAR	8700267881	D/2250/2013	D-0069	NO	YES	VERIFIED BY BAR	1. ORDER SHEET NOT SIGNED.
288	R-1828	DARSHAN	9853284000	D/5006/2019	D-0159	YES	NO	VERIFIED BY BAR	1. ONLY 8 OS FILED
289	R-3245	DARSHNIK NARANG	9310693295	D/4506/2021	D-0203	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	PAY SLIPS NOT FILED
290	R-2754	DAVINDER KUMAR	9868740548	D/4091/2010	D-0300	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 12 O/S FILED AND 2 O/S AFTER 31/7/24. 2. ALL O/S NOT SIGNED
291	R-2633	DEEKSHA	7503705126	D/3465/2014	D-0081	YES	NO	VERIFIED BY BAR	1. ORDERSHEETS NOT FILED. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
292	R-3202	DEEKSHA DABAS	7300791502	D/12257/2021	D-0324	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	1. CERTIFICATE EQUITY PARTNER OF THE LAW FIRM NOT FILED BUT PROOF OF PAYMENT OF FIVE MONTH FILED (COMPANY ADDRESS OF LUCKNOW, U.P)
293	R-1026	DEEPAK	9211350090	D/4539/2019	D-0156	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDERSHEET AFTER 31.07.2024)
294	R-1086	DEEPAK AGGARWAL	8810321611	D/11929/2023	D-0292	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024
295	R-2643	DEEPAK GUPTA	8700644146	D/2522/2023	D-0328	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
296	R-3330	DEEPAK GUPTA	9717612814	D/3583/2022	D-0239	YES	NO	VERIFIED BY BAR	1. PHOTOGRAPH NOT SIGNED. 2. NO ORDERSHEET FILED
297	R-2152	DEEPAK JINDAL	8586833547	D/8223/2020	D-0194	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
298	R-2212	DEEPAK KHATRI	9958816040	D/3987/2018	D-0136	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
299	R-1319	DEEPAK KUMAR	9810611106	D/448/2017	D-0107	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEETS (FILED 12 ORDERSHEETS BUT 1 IS OF AFTER 31.07.2024)
300	R-1901	DEEPAK KUMAR	8826250004	D/2026/2018	D-0127	YES	YES	VERIFIED BY BAR	1. TWELVE ORDERSHEET NOT SELF ATTESTED. 2. AIBE CERTIFICATE NOT SELF ATTESTED.
301	R-2180	DEEPAK KUMAR	9811535583	D/231/2020	D-0180	YES	NO	VERIFIED BY BAR	1. O/S NOT FILED.
302	R-2595	DEEPAK KUMAR BANSAL	9899951648	D/1726/2022	D-0233	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 1 O/S AFTER 31/7/24

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303	R-1050	DEEPAK SEHGAL	7011429409	D/7188/2018	D-0141	YES	NO	VERIFIED BY BAR	1 NOT SIGNED ON ALL THE DOCUMENTS 2. INCOMPLETE ORDER SHEET FILED ( FILED 12 ORDER SHEET, 3 ORDER SHEET FILED BEFORE 01.08.2023
304	R-1435	DEEPAK TYAGI	9990366421	D/2370-A/2014	D-0306	YES	NO	VERIFIED BY BAR	1 BCD ID NOT FILED AND AIBE NOT SELF ATTESTED 2. 10/S AFTER 31/7/24
305	R-2013	DEEPANKAR CHUGH	9582443648	D/6264/2022	D-0244	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 02 OS AFTER 31.07.2024)
306	R-2931	DEEPANSHU DHAMA	9810300723	D/4206/2020	D-0316	YES	NO	VERIFIED BY BAR	1. FILED 13 OS, TWO OS ARE BEFORE 01.08.2023
307	R-2800	DEEPANSHU GOSWAMI	8744070637	D/4477/2023	D-0275	NO	YES	VERIFIED BY BAR	1. AIBE AND BCD ID NOT FILED
308	R-3086	DEEPANSHU YADAV	9654552688	D/5629/2017	D-0118	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
309	R-3042	DEEPEEN	9599292529	D/5195/2018	D-0312	YES	NO	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
310	R-3316	DEEPENDRA YADAV	7983322121	D/12631/2023	D-0293	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (4 OS ARE AFTER 31.07.2024) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
311	R-1868	DEEPESH VERMA	9999427338	D/2319/2013	D-0070	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED ( SIX ORDER SHEET AFTER 31.07.2024)
312	R-1632	DEEPIKA	8851099987	D/7516/2019	D-0168	YES	NO	VERIFIED BY BAR	1.TOTAL 12 O/S FILED ( 04 ORDER SHEET IN THE NAME OF DEEPIKA SHEORAN INSTEAD OF DEEPIKA AND TWO ORDER SHEET AFTER 31.07.2024)
313	R-2300	DEEPIN DEEPAK SAHNI	8285682258	D/6739/2021	D-0211	YES	NO	VERIFIED BY BAR	1. 12 OS ARE FILED BUT 3 OS ARE SAME
314	R-1692	DEEPSHIKHA NAAGAR	9990316210	D/7090/2020	D-0189	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, THREE O/S ARE AFTER 31.07.2024
315	R-3171	DEV DUTT	9810064963	D/811/2005	D-0034	NOT APPLICABLE	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	BANK ACCOUNT STATMENT FILED BUT PAY SLIPS OF LAW FIRM NOT FILED

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316	R-3014	DEV KUMAR TIWARI	8375807072	D/513/2022	D-0229	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
317	R-2646	DEV PRAKASH OMRAY	9313068857	D/3613/2023	D-0270	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
318	R-1510	DEVA SINGH SHUKLA	9999228882	D/5303/2019	D-0160	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 06 OS AFTER 31.07.2024)
319	R-2968	DEVANG KASTURIA	7277577077	D/10343/2023	D-0290	YES	PARTNER- LAW FIRM	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
320	R-3035	DEVANSHI SHARMA	9899794431	D/4387/2023	D-0273	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE AND BCD ID NOT FILED 2. ALL OS NOT SIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
321	R-2451	DEVASHISH TIWARI	7703902276	D/7639/2022	D-0247	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP NOT FILED
322	R-1127	DEVENDER	7838196595	D/8464/2018	D-0145	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024
323	R-2150	DEVENDRA KUMAR GAHTORI	9999428442	D/1724/2012	D-0063	YES	NO	VERIFIED BY BAR	TOTAL 12 ORDERSHEETS FILED IN WHICH 6 ORDERSHEETS AFTER 31.07.2024 AND ALL O/S ARE NOT SIGNED
324	R-3075	DEVVRANJAN NAGAR	9871266824	D/1876/2018	D-0310	YES	NO	VERIFIED BY BAR	1. ONLY 11 ORDER SHEET FILED. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
325	R-1412	DEVVRAT YADAV	8285815626	D/7444/2020	D-0190	YES	NO	VERIFIED BY BAR	4 O/S FILED AFTER 31/7/24
326	R-2916	DHANANJAY SINGH	7976092495	D/10310/2019	D-0178	YES	NO	VERIFIED BY BAR	1. 12 OS FILED IN WHICH TWO OS WITHOUT NAME OF COUNSEL AND ONE OS AFTER 31.07.2024. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
327	R-3010	DHANANJAY SINGH	7417445213	D/5932/2022	D-0243	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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328	R-2776	DHANRAJ	8527377388	D/5079/2018	D-0138	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 1 O/S BEFORE 31/7/24 SOME O/S ARE IN THE NAME OF DHANRAJ ANTIL
329	R-1785	DHARAMRAJ TRIPATHI	8010766426	D/11927/2021	D-0321	YES	NO	VERIFIED BY BAR	1. EIGHT ORDERSHEET AFTER 31.07.2024.
330	R-1907	DHARAMVEER SINGH	9990966725	D/3392/2014	D-0080	YES	YES	VERIFIED BY BAR	1. PHOTO AND DECLARATION FORM NOT SIGNED
331	R-2258	DHARMENDER KUMAR	8447926905	D/6204/2020	D-0186	YES	NO	VERIFIED BY BAR	1. TWO O/S BEFORE 01.08.2023 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
332	R-2685	DHARMENDRA KUMAR	8459777759	D/12117/2022	D-0263	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
333	R-2994	DHARMENDRA TRIPATHI	7987103426	D/3805/2018	D-0134	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 OS, TWO O/S ARE SAME, ONE O/S IN THE NAME OF DEVENDER TRIPATHI AND ONE O/S IS AFTER 31.07.2024.
334	R-2596	DHARMERA KUMAR	9990183909	D/9472/2021	D-0220	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED. 2. 12 OS FILED OUT OF WHICH 02 OS BEFORE 01.08.2023 AND 01 OS AFTER 31.07.2024 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
335	R-1962	DHEERAJ KUMAR PANDEY	9717715242	D/6974/2018	D-0313	YES	NO	VERIFIED BY BAR	TOTAL 15 ORDER SHEET S FILED IN WHICH 4 OS AFTER 31.07.2024 ADN 3 OS BEFORE 01.08.2023.
336	R-1654	DHEERAJ KUMAR TEOTIA	9811642661	D/2078/2014	D-0075	YES	NO	VERIFIED BY BAR	INCOMPLETE O/S ( FILED 12 O/S, TWO ORDER SHEET BEFORE 01.08.2023)
337	R-2221	DHIRANSAN MALVEY	9810463338	D/687/2014	D-0305	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. BCD ID NOT FILED
338	R-1164	DHRUV SEHRAWAT	9873142688	D/1917-A/2007	D-0038	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 5 ORDER SHEET ARE AFTER 31.07.2024
339	R-1800	DHRUVA	9837742943	D/1530/2017	D-0110	YES	NO	VERIFIED BY BAR	1. 03 O/S AFTER 31.07.2024
340	R-3126	DHRUVA VIG	9871387425	D/4971/2021	D-0205	Yes	No	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 04 O/S AFTER 31.07.2024
341	R-1873	DIGVEJENDER SHARMA	9899905030	D/1955/2017	D-0111	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED



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342	R-2676	DIGVIJAY	8059661370	D/10943/2022	D-0260	YES	NO	VERIFIED BY BAR	1. 03 OS AFTER 31.07.2024 2. SOME OS IN THE NAME OF DIGVIJAY RANA INSTEAD OF DIGVIJAY. 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
343	R-2307	DIKSHANT TOMAR	9457922607	D/11409/2021	D-0221	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 01 OS AFTER 31.07.2024 AND ALL OS IN THE NAME OF DIKSHANT KHANNA INSTEAD OF DIKSHANT TOMAR
344	R-1121	DILIP KUMAR	9871208840	D/9-E/2000	D-0023	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
345	R-1515	DILLIP KUMAR NAYAK	9910669707	D/1421-1B/2002	D-0297	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 03 OS AFTER 31.07.2024)
346	R-2888	DIMPY SHARMA	9654615464	D/2677/2018	D-0130	YES	NO	VERIFIED BY BAR	1. 03 OS AFTER 31.07.2024 & 05 OS BEFORE 01.08.2023
347	R-2783	DINANATH THAKUR	8603600762	D/1144/2017	D-0108	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
348	R-3277	DINESH	9899577466	D/9476/2021	D-0319	YES	NO	VERIFIED BY BAR	1. FILED 14 O/S, 2 O/S AFTER 31.07.24 AND 3 O/S ARE BEFORE 01.08.2023
349	R-2623	DINESH	9971768473	D/3127/2014	D-0079	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED OUT OF WHICH 5 O/S AFTER 31.07.24. 2. ALL O/S CONTAINS NAME AS DINESH KHATRI INSTEAD OF DINESH. 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
350	R-1732	DINESH KUMAR	9899337134	D/1508/2001	D-0028	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
351	R-2534	DINESH MOORJANI	8971602215	D/4969/2016	D-0105	YES	YES	VERIFIED BY BAR	All ordersheets are not self attested
352	R-2004	DIPESH SINGH	7291005477	D/3146/2022	D-0237	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 02 OS AFTER 31.07.2024) 2. ALL O/S IN THE NAME OF DIPESH SHARMA INSTEAD OF DIPESH SINGH
353	R-2565	DIPIKA MALHOTRA	8076463553	D/2164/2007	D-0040	YES	NO	VERIFIED BY BAR	ORDER SHEET NOT FILED
354	R-1776	DIVYA KUMARI SHARMA	7982914932	D/7699/2023	D-0284	YES	NO	VERIFIED BY BAR	1. 5 ORDER SHEET AFTER 31.07.2024

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355	R-2302	DIVYA SHARMA	9899198649	D/5506/2022	D-0326	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	INVOICES FROM MARCH 2024 TO SEPTEMBER 2024 FILED IN WHICH TWO INVOICES AFTER 31.07.2024 AND ALL INVOICES ARE NOT STAMPED
356	R-2648	DIVYA SINGHAL	9810410489	D/4249/2015	D-0092	YES	NO	VERIFIED BY BAR	1. DIFFERENT NAME IN APPLICATION FORM AND AIBE CERTIFICATE AND ALL O/S. 2. NO PROOF OF BCD CERTIFICATE 3. TOTAL 13 O/S FILED OUT OF WHICH 5 O/S AFTER 31.07.2024. 4. ALL O/S ARE UNSIGNED. 5. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
357	R-1958	DIVYANI SEHGAL	8586054643	D/2823/2017	D-0309	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. TOTAL 13 ORDER SHEETS FILED IN WHICH 2 OS AFTER 31.07.2024.
358	R-3050	DIVYANSHI SINGH	8860686768	D/6744/2021	D-0212	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. ONE O/S BEFORE 01.08.2023 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
359	R-2278	DIWAKAR DIXIT	9818400225	D/12236/2021	D-0323	NO	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. BCD ID NOT FILED 2. AIBE CERTIFICATE NOT FILED 3. SIX SALARY CERTIFICATE FILED BUT ONE IS AFTER 01.08.2024
360	R-1645	DIWAKAR GOEL	9968988957	D/3751/2020	D-0183	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH FOUR O/S AFTER 31.07.2024 AND ALL THE ORDER SHEET IN NAME OF DIWAKAR UPADHYAY INSTEAD OF DIWAKAR GOEL
361	R-3273	DOLLY MENDIRATTA	9354005568	D/5952/2023	D-0279	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, ONE O/S AFTER 31.07.2024
362	R-2866	DOURTHY KUMAR	8800507701	D/5099/2015	D-0094	YES	NO	VERIFIED BY BAR	OS NOT FILED
363	R-2316	DRAVIN KUMAR	9891939738	D/9755/2023	D-0288	YES	NO	VERIFIED BY BAR	1. ONLY 10 ORDER SHEET FILED.
364	R-1382	DURGA SINGH BANGARI	9818289438	D/12039/2021	D-0332	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
365	R-3106	DURGESH TANWAR	9887200200	D/4270/2015	D-0093	YES	NO	VERIFIED BY BAR	OS AS WELL AS BCD ID NOT FILED
366	R-2702	EKANSH SHARMA	7210954061	D/851/2019	E-0005	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 2 O/S FILED AFTER 31/7/24 AND 01 O/S BEFORE 01.08.2023
367	R-3240	EKTA GAUR	7210630364	D/3769/2016	E-0002	YES	NO	VERIFIED BY BAR	12 ORDER SHEET FILED IN WHICH 8 ORDER SHEETS ARE AFTER 31.07.2024.

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368	R-2756	ENIT GUPTA	8851311653	D/10114/2019	E-0006	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 1 O/S AFTER 31/7/24 AND 01 O/S BEFORE 01/08/2023
369	R-2729	ERA MITTAL	9971501378	D/3825/2020	E-0007	YES	YES	VERIFIED BY BAR	SOME O/S WITHOUT SIGN (PHOTO NOT CROSSED SIGN)
370	R-3356	FAISAL AHMAD	7065761744	D/7283/2023	F-0011	YES	NO	VERIFIED BY BAR	1. OS NOT FILED 2. BCD ID NOT FILED
371	R-2627	FARDEEN KHAN	9717296704	D/5932/2023	F-0010	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
372	R-2850	FAWAZ ARIF	9720770145	D/754/2023	F-0008	YES	ASSOCIATE LAW FIRM	VERIFIED BY BAR	PAY SLIP NOT FILED
373	R-1249	FIDEL SEBASTIAN	9818531354	D/923/2014	F-0002	YES	YES	VERIFIED BY BAR	1. BCD PROOF NOT FILED.
374	R-2042	GARIMA SINGH	9918250327	D/11334/2021	G-0094	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (13 OS FILED, 02 OS AFTER 31.07.2024) 2. ALL O/S IN THE NAME OF GARIMA BHARDWAJ INSTEAD OF GARIMA SINGH
375	R-2404	GAURANG CHAHAR	8218489466	D/7849/2023	G-0116	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 12 OS (3 OS AFTER 01.08.2023)
376	R-2704	GAURAV	8586883696	D/8201/2020	G-00137	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. 12 O/S FILED AND 1 O/S FILED BEFORE 1/8/23
377	R-1721	GAURAV BAJAJ	9810037694	D/559/2004	G-0007	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 02 OS AFTER 31.07.2024 ) 2. BCD ID NOT FILED
378	R-3162	GAURAV CHAUHAN	9717107797	D/9133/2023	G-0117	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 2 O/S AFTER 31.07.24)
379	R-1155	GAURAV DEEP GUPTA	7982840295	D/1543/2000	G-0006	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE ORDER SHEET BEFORE 01.08.2023
380	R-2889	GAURAV GUPTA	9582783913	D/12164/2023	G-0123	YES	NO	VERIFIED BY BAR	1. ONLY 11 OS FILED, 4 OS AFTER 31.07.2024
381	R-3275	GAURAV GUPTA	9015102000	D/5696/2023	G-0113	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 4 O/S AFTER 31.07.24
382	R-3056	GAURAV KUMAR SINGH	9711144007	D/5501/2018	G-0059	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
383	R-2655	GAURAV MISHRA	9871716801	D/3417/2013	G-0028	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED OUT OF WHICH 2 O/S BEFORE 1.8.23. 2. BCD ID NOT FILED.

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384	R-1479	GAURAV SAHRAWAT	8800488688	D/2365/2015	G-0033	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED ( 2 O/S FILED BEFORE 1/8/23 AND AND THREE OS AFTER 31.07.2024 AND WITHOUT SELF ATTESTED
385	R-2367	GAURAV SARKAR	8176907691	D/6418/2020	G-0080	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 O/S AFTER 31.07.2024
386	R-2030	GAURAV SINGH	8887713228	D/9379/2021	G-00140	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (13 OS FILED, 02 OS AFTER 31.07.2024)
387	R-3297	GAYATRI SINGH	9958820128	D/6110/2023	G-0114	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 9 O/S AFTER 31.07.2024 2. ALL O/S IN THE NAME OF GAYATRI NANDWANI 3. PHOTOGRAPH OF THE COUNSEL IS NOT IN FULL ROBES
388	R-1500	GEETA BHARTI	9968449441	D/1835/2006	G-0008	NOT APPLICABLE	NO	VERIFIED BY BAR	FILED 12 O/S AND 1 O/S BEFORE 1/8/23
389	R-2869	GEETA YADAV	9582604102	D/12698/2023	G-0124	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 02 O/S AFTER 31.07.2024
390	R-3146	GHANSHYAM	9910288051	D/2077/2008	G-0012	NOT APPLICABLE	YES	VERIFIED BY BAR	BCD ID not filed.
391	R-2121	GIRISH KUMAR	7017571381	D/2669/2022	G-0144	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ALL O/S NOT SIGNED
392	R-1676	GOPAL AGONIA	9643512729	D/7162/2022	G-0101	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, TWO O/S ARE AFTER 31.07.2024
393	R-2369	GOPI RAMAN	9999414036	D/3966/2010	G-0021	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
394	R-1953	GORAKH NATH YADAV	7982574014	D/6196/2021	G-0088	YES	NO	VERIFIED BY BAR	12 ORDER SHEETS FILED IN WHICH 3 OS ARE SAME, 1 OS UNDATED AND 2 OS ARE AFTER 31.07.2024.
395	R-3108	GOURAV	8882299989	D/9250/2019	G-00136	YES	NO	VERIFIED BY BAR	OS NOT FILED
396	R-2925	GOURAV DAHIYA	9896328345	D/4639/2019	G-0065	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. ALL DOCUMENTS ARE NOT SELF ATTESTED 3. FILED 12 OS, 4 OS ARE AFTER 31.07.2024 AND ONE IS BEFORE 01.08.2023 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
397	R-1451	GOURAV YADAV	9896939236	D/14051/2022	G-00143	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. TOTOAL 13 O/S FILED (FOUR O/S FILED AFTER 31/7/24)
398	R-2335	GOVIND BALLABH PANDEY	9718618928	D/3409/2009	G-00130	EXEMPTED	YES	VERIFIED BY BAR	1. ORDER SHEET NOT SIGNED AND ONE O/S FILED BEFORE 01.08.2023

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399	R-2881	GUNJA KUMARI	9582360558	D/10102/2022	G-0105	YES	NO	VERIFIED BY BAR	1. 15 OS FILED 05 OS AFTER 31.07.2024 AND 02 O/S ARE OF SAME DATE
400	R-3045	GUNJAN KASHYAP	8587995129	D/7278/2019	G-0070	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
401	R-3319	GUNJAN RATHORE	9818224791	D/10814/2023	G-0121	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (3 OS ARE AFTER 31.07.2024) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
402	R-2476	GURUDUTT	9554579623	D/5208/2017	G-0052	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS (AS 01 ORDERSHEET DATED 02.04.2024 DOES NOT SHOW THE NAME OF THE APPLICANT)
403	R-1896	GYAN PRAKASH	7319365796	D/1417/2022	G-0096	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED (ONE O/S BEFORE 01.08.2023 AND THREE ORDER SHEET AFTER 31.07.2024)
404	R-2972	GYANENDRA KUMAR JHA	9210013403	D/12750/2023	G-0125	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
405	R-3044	HABIB UR RAHMAN	9671586336	D/7440/2022	H-0113	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. NO NAME IN ONE OS 3. ALL OS UNSIGNED 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
406	R-2439	HANU PARASHAR	8587939021	D/9443/2023	H-0147	YES	NO	VERIFIED BY BAR	1. ALL OS UNSIGNED
407	R-3271	HARDIK SAXENA	8057516157	D/5563/2023	H-0137	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 3 O/S AFTER 31.07.24)
408	R-1122	HARI SHANKAR RAI	9971317379	D/2813/2009	H-0020	NOT APPLICABLE	YES	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 15 ORDER SHEET BUT NOT SIGNED)
409	R-1169	HARISH KUMAR	9810421105	D/543/2002	H-00159	NOT APPLICABLE	NO	VERIFIED BY BAR	1 ORDER SHEET NOT FILED
410	R-2706	HARISH KUMAR	8860714101	D/116/2023	H-0131	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 3 O/S FILED AFTER 31/7/24
411	R-2763	HARISH NARAYAN KUSHWAHA	9999833034	D/6177/2019	H-0065	YES	NO	VERIFIED BY BAR	ONLY 10 O/S FILED
412	R-2064	HARSH CHOUDHARY	9871451387	D/2693/2016	H-00164	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. TOTAL 12 O/S FILED IN WHICH 02 O/S BEFORE 01.08.2023.
413	R-1225	HARSH CHUGH	9654839383	D/4765/2020	H-0078	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 15 ORDER SHEET, 5 O/S AFTER 31.07.2024)

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414	R-1193	HARSH KHARI	8851955910	D/11793/2022	H-0124	YES	YES	VERIFIED BY BAR	1. AIBE
415	R-2413	HARSH PAL	8860518495	D/6435/2023	H-00174	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (6 OS ARE AFTER 31.07.2024)
416	R-2470	HARSHA TOKAS	9650746483	D/812/2001	H-0011	NOT APPLICABLE	NO	VERIFIED BY BAR	ORDERSHEETS NOT FILED
417	R-1670	HARSHIT AGARWAL	8527974502	D/12934/2023	H-0154	YES	NO	VERIFIED BY BAR	1. 12 O/S FILED, TWO O/S AFTER 31.07.2024
418	R-1278	HEMANT GOEL	8527118614	D/10628/2022	H-0118	YES	NO	VERIFIED BY BAR	INCOMPLETE O/S (FILED 13 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024 AND 3 O/S BEFORE 01.08.2023, ALL O/S AND DOCUMENTS NOT SIGNED)
419	R-2935	HERVINDER CHOWDHURY	9212224339	D/526/1986	H-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED
420	R-2025	HIMANSHI GUPTA	9990191270	D/7794/2020	H-0086	YES	YES	VERIFIED BY BAR	1. 14 OS FILED, ALL OS UNSIGNED)
421	R-2394	HIMANSHU	8826772119	D/5488/2020	H-0080	YES	NO	VERIFIED BY BAR	ONLY 11 OS FILED IN WHICH 03 OS AFTER 31.07.2024
422	R-2742	HIMANSHU ADHANA	7838067170	D/10962/2022	H-0123	YES	NO	VERIFIED BY BAR	ONLY 9 O/S FILED AND 4 O/S AFTER 31/7/24
423	R-1424	HIMANSHU BANSAL	8755887783	D/7706/2023	H-0143	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED ( ONE O/S AFTER 31.07.2024 AND ALL O/S NOT SELF ATTESTED 2. BCD ID NOT FILED.
424	R-2900	HIMANSHU CHOUDHARY	8588959278	D/3932/2022	H-0102	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
425	R-1911	HIMANSHU PATHAK	9643121390	D/4179-A/2010	H-0026	YES	NO	VERIFIED BY BAR	12 ORDERSHEETS FILED (5 ORDERSHEETS AFTER 31.07.2024 AND 2 ORDER SHEETS BEFORE 01.08.2023.
426	R-2695	HIMANSHU RANA	9811406160	D/9617/2021	H-0094	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED OUT OF WHICH 05 OS AFTER 31.07.2024. 2. SOME OS IN THE NAME OF HIMANSHU INSTEAD OF HIMANSHU RANA.
427	R-3244	HIMANSHU SHARMA	9577333322	D/3333/2019	H-0061	YES	NO	VERIFIED BY BAR	12 ORDER SHEET FILED IN THE NAME OF HIMANSHU MAHAJAN INSTEAD OF HIMANSHU SHARMA
428	R-2179	HIMANSHU SINGH	9999413314	D/7734/2017	H-0051	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NO FILED
429	R-2577	HIMANSHU SINGH	9990668485	D/7012/2019	H-0067	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 01 OS BEFORE 01.08.2023 AND 06 OS AFTER 31.07.2024
430	R-1650	HIMESH KUMAR	9811936010	D/9301/2022	H-0114	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
431	R-2860	HITESH JAIN	7988889310	D/14112/2022	H-0130	YES	NO	VERIFIED BY BAR	ALL OS ARE IN THE NAME OF HITESH BHARDWAJ AND NOT HITESH JAIN
432	R-2215	HITESH KUMAR	9466087175	D/7416/2023	H-0141	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED

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433	R-1677	HRITIK	9958005090	D/10717/2022	H-0122	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE IS SAME
434	R-3358	HRITIK SINGHAL	9557640325	D/8865/2023	H-0145	YES	NO	VERIFIED BY BAR	1. OS NOT FILED 2. PHOTO NOT AVAILABLE
435	R-3077	INDERDEEP SINGH ARORA	8130438064	D/1206/2004	I-0030	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
436	R-2328	INDRAJIT PRASAD	9810184451	D/7719/2018	I-0013	YES	YES	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 05 O/S BEFORE 01.08.2023
437	R-2854	INDRESH CHANDRA SONKAR	9650206337	D/690/2022	I-0021	YES	NO	VERIFIED BY BAR	ALL ORDERSHEETS NOT SIGNED
438	R-2630	INDRESH KUMAR	8010041010	D/3089/2012	I-0007	YES	NO	VERIFIED BY BAR	1. ALL O/S CONTAINS NAME AS INDRESH UPADHAYAY INSTEAD OF INDRESH KUMAR. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
439	R-3291	IRA DHINGRA	9871982497	D/6124/2022	I-0024	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 5 O/S AFTER 31.07.2024
440	R-3317	IRSHAD ALI	7017364956	D/2027/2023	I-0026	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
441	R-1216	ISHAAN MICHU	9599122004	D/8785/2022	I-0025	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED
442	R-2452	ISHAN JAIN	9899355882	D/1730/2012	I-0006	YES	YES	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET ( 12 ORDERSHEETS FILED, OUT OF WHICH 04 ORDERSHEETS ARE SAME)
443	R-2112	ISHAN KAPOOR	9899430094	D/2244/2019	I-0015	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED IN WHICH 05 OS BEFORE 01.08.2023) 2. BCD ID NOT FILED
444	R-2848	J. E. JAYA DEVI	9810382273	D/2899/2016	J-0044	NO	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. AIBE PROOF NOT FILED 3. ONLY 10 O/S FILES
445	R-2688	JAGBIR SINGH	9810705567	D/13480/2022	J-0118	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
446	R-1339	JAGDISH KUMAR	9958248577	D/7173/2017	J-0050	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 13 ORDER SHEET, 2 O/S AFTER 31.07.2024)
447	R-1242	JAGDISH TIWARI	9650494015	D/2312/2010	J-0028	YES	NO	VERIFIED BY BAR	1. O/S NOT FILED. COPY OF ITR FILED.

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448	R-1699	JAI KISHAN	8802021996	D/8195/2019	J-0144	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, THREE O/S ARE AFTER 31.07.2024.
449	R-2002	JAI NARANG	9582860555	D/5189/2021	J-0086	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 01 OS BEFORE 01.08.2023, 02 OS WITHOUT DATE)
450	R-2616	JAI VARDHAN	9899053543	D/5939/2021	J-0087	NO	YES	VERIFIED BY BAR	AIBE CERTIFICATE NOT AVAILABLE
451	R-2242	JAIBIR SINGH NAGAR	9999647017	D/760/2008	J-0025	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ORDERSHEETS NOT SELF ATTESTED
452	R-3322	JAIDEEP LAKRA	9990849999	D/542/2023	J-0121	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
453	R-1425	JAINENDRA PRATAP SINGH	7042302132	D/13167/2022	J-0117	YES	ASSOCIATE- LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP NOT SELF ATTESTED AND BCD ID NOT FILED
454	R-2677	JAIPAL SINGH MANN	8383052740	D/3921/2021	J-0148	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. NO OS FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
455	R-2667	JAISAL JOHN	9717770732	D/339/2020	J-0145	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
456	R-2983	JAISHREE SINGH	9717498528	D/6710/2023	J-0127	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
457	R-1419	JAMNESH KUMAR	9910739382	D/3846/2015	J-0042	YES	YES	VERIFIED BY BAR	ALL ORDER SHEET NOT SIGNED
458	R-3361	JANVI JAIN	8076628408	D/12528/2022	J-0116	YES	NO	VERIFIED BY BAR	OS NOT FILED
459	R-2609	JASLEEN KAUR BAIDWAN	8826767838	D/388/2015	J-0138	YES	NO	VERIFIED BY BAR	1. OS NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
460	R-1422	JASVEER SINGH SAINI	9871167760	D/647/2021	J-0083	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED ONLY BCD CERTIFICATE FILED
461	R-3274	JATIN	9599894172	D/5166/2023	J-0125	NO	NO	VERIFIED BY BAR	1. FILED 17 O/S, 8 O/S AFTER 31.07.2024 AND ONE O/S WITHOUT DATE
462	R-2539	JATIN DHAMIJA	8619032067	D/3286/2020	J-0072	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 05 O/S IN THE NAME OF JATIN KUMAR INSTEAD OF JATIN DHAMIJA
463	R-2819-A	JATIN JOSHI	9818636750	D/4228/2021	J-0085	YES	NO	VERIFIED BY BAR	O/S NOT ON RECORD
464	R-2892-A	JATIN YADAV	9899976774	D/2048/2020	J-0069	YES	NO	VERIFIED BY BAR	1. 03 OS BEFORE 01.08.2023 & 01 OS AFTER 31.07.2024



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465	R-3164	JAYANT SHARMA	9773834560	D/8981/2022	J-0112	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 4 O/S AFTER 31.07.24)
466	R-2559	JAYENDRA KUMAR TIWARY	9313158747	D/13523/2022	J-0119	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. ORDER SHEETS NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
467	R-3016	JEET GAUTAM	7206028325	D/9662/2022	J-0113	NO	NO	VERIFIED BY BAR	1. NO DOCUMENT ATTACHED (ONLY DECLARATION FORM FILED) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
468	R-2287	JITENDAR KUMAR GUPTA	9350000071	D/2607/2015	J-0041	NO	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. APPOINTMENT LETTER AND ALL INVOICES ARE NOT STAMPED 3. INVOICE SUBMITTED FOR 7 MONTHS TILL SEPT. 2024 WHICH IS AFTER 31.07.2024 4. PHOTO NOT SIGNED
469	R-2820	JITENDRA KUMAR	9045434985	D/1978/2022	J-0095	YES	YES	VERIFIED BY BAR	1. 7 O/S IS BEFORE 01.08.2023 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
470	R-1649	JOOHI	7291000492	D/4543/2016	J-0046	YES	YES	VERIFIED BY BAR	1. ALL ORDER SHEET NOT SIGNED
471	R-3222	JUGNU BHATI	9711407020	D/1133/2011	J-0031	YES	YES	VERIFIED BY BAR	ALL ORDER SHEETS NOT SIGNED
472	R-2393	JUHI MISHRA	9319660694	D/6097/2023	J-0126	YES	NO	VERIFIED BY BAR	BCD ID NOT FILED 2. TOTAL 12 OS FILED IN WHICH 02 OS AFTER 31.07.2024
473	R-2818	JYOTI	9069496836	D/651/2023	J-0152	NO	NO	VERIFIED BY BAR	1. O/S NOT ON RECORD 2. AIBE CERTIFICATE NOT FILED
474	R-3280	JYOTI	9996765810	D/3955/2023	J-0124	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, ONE O/S AFTER 31.07.2024
475	R-1485	JYOTI GOEL	9899195944	D/7003/2020	J-0077	YES	NO	VERIFIED BY BAR	ONLY 10 O/S FILED
476	R-3037	JYOTI SHARMA	8510887027	D/6178/2019	J-0143	YES	NO	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
477	R-2920	JYOTSANA PUNJ	9810463464	D/1647/2010	J-0027	NOT APPLICABLE	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 11 OS, FOUR ARE ARE SAME 3. SOME OS ARE NOT SIGNED 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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478	R-2952	JYOTSANA SACHDEV	9717035795	D/7623/2022	J-0108	YES	ASSOCIATE LAW FIRM	VERIFIED BY BAR	1. PAYMENT OF REMUNERATION OF 6 MONTHS FILED AS PER INVOICE ISSUED BY CREDO ADVOCATES, PHC, ND WHICH IS WITHOUT STAMP AND IS NOT SELF ATTESTED
479	R-2956	JYOTSNA	8373934271	D/5037/2022	J-0103	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
480	R-3263	KABIR SINGH	9810336682	D/4773/2022	K-0210	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, ALL O.S AFTER 31.07.2024 EXCEPT ONE O/S.
481	R-1083	KAILASH KUMAR JONWAL	9810079644	D/46/2002	K-0014	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 O/S IN WHICH 4 O/S FILED AFTER 31.07.2024 AND ALL O/S NOT SIGNED
482	R-2434	KAJAL	9999986459	D/2911/2020	K-0155	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 12 OS (3 OS ARE AFTER 31.07.2024.
483	R-1258	KALPANA GUPTA	7042457385	D/3617/2017	K-0301	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 15 ORDER SHEET, SEVEN ORDER SHEET AFTER 31.07.2024)
484	R-3301	KAMAL	8810490712	D/7690/2023	K-0265	YES	NO	VERIFIED BY BAR	1. FILED 13 O/S, ALL O/S IN THE NAME OF KAMAL GARG
485	R-1024	KAMAL GUPTA	9871790620	D/2213/2009	K-0038	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO
486	R-1308	KAMAL KANT TYAGI	9313907096	D/2524/2006	K-0026	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEETS (FILED 12 ORDERSHEETS, 11 ORDERSHEETS AFTER 31.07.2024; ORDERSHEETS ALSO NOT SIGNED)
487	R-1007	KAMAL RATTAN DIGPAUL	9582543344	D/1509/2020	K-0145	YES	NO	VERIFIED BY BAR	1. FILED 12 ORDER SHEETS ( ONE O/S IS SAME COPY OF 30.05.2024 )
488	R-1728	KAMAL SINGH BISHT	9372088233	D/2963-B/2015	K-0294	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 06 OS AFTER 31.07.2024) 2. ALL OS NOT SIGNED
489	R-1827	KAMAL YADAV	8010446878	D/11041/2023	K-0326	YES	ASSOCIATE LAW FIRM	VERIFIED BY BAR	1. ACCOUNT STATMENT FILED ONLY FOUR MONTH
490	R-2561	KAMINI YADAV	9911614778	D/6689/2018	K-0116	YES	ASSOCIATE -LAW FIRM		1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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491	R-2635	KAMNA S. NAGPAL	9891995000	D/1918/2006	K-0025	NOT APPLICABLE	NO	VERIFIED BY BAR	1. ONLY 4 O/S FILED. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
492	R-1489	KANCHAN THAKUR	7003589005	D/1637/2018	K-0107	YES	NO	VERIFIED BY BAR	ONLY 11 O/S FILED AND 1 O/S AFTER 31/7/24
493	R-2349	KANIKA	7827865087	D/10443/2023	K-0325	NO	NO	VERIFIED BY BAR	1. LESS THAN 12 ORDER SHEETS. 2. NO AIB
494	R-3303	KANIKA CHHILLAR	7838909530	D/11611/2022	K-0231	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
495	R-1616	KANIKA MALHOTRA	9711048170	D/5697/2022	K-0214	YES	NO	VERIFIED BY BAR	1. TWO O/S AFTER 31.07.2024
496	R-2546	KANIKA SAINI	9354427981	D/8412/2023	K-0268	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 05 O/S AFTER 31.07.2024
497	R-2719	KANIKA SETHI	9625798431	D/7252/2020	K-0166	YES	LAW REASARCHERS	VERIFIED BY BAR	1. BCD IS NOT SELF ATTESTED
498	R-2574	KANISHK KHULLAR	7303911469	D/7391/2018	K-0117	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR	PAYSLIPS NOT FILED AND BCD ID NOT FILED
499	R-2056	KANUPRIYA MEHTA	9953066111	D/8227-A/2021	K-0192	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 01 OS AFTER 31.07.2024
500	R-1414	KANWAR KOCHHAR	9810515833	D/826/2006	K-0023	NOT APPLICABLE	NO	VERIFIED BY BAR	1. FOUR O/S AFTER 31/7/24
501	R-2343	KAPIL KUMAR	9810828177	D/195/2014	K-0291	YES	YES	VERIFIED BY BAR	1. SOME ORDER SHEETS FILED BEFORE 01.08.2023
502	R-1696	KAPIL SAXENA	9999971742	D/1352/2006	K-0024	NOT APPLICABLE	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP FOR 6 MONTHS NOT FILED.
503	R-1387	KARAN BHOLA	9953110923	D/2678/2019	K-0125	YES	YES	VERIFIED BY BAR	1. ALL ORDER SHEET NOT SIGNED
504	R-3191	KARAN SINGH CHOUDHARY	9899718881	D/9346/2019	K-0139	YES	NO	VERIFIED BY BAR	ONLY 11 O/S FILED
505	R-1056	KARTIK KHANNA	9810512441	D/2012/2015	K-0076	YES	YES	VERIFIED BY BAR	1. BCD CERTIFICATE FILED BUT BCD ID NOT FILED
506	R-1982	KARTIK MEHTA	9211486248	D/6386/2022	K-0218	YES	NO	VERIFIED BY BAR	1. BCD ID AND AIBE NOT SIGNED 2. TOTAL 12 OS FILED IN WHICH 1 OS BEFORE 01.08.2023 AND ONE OS AFTR 31.07.2024.
507	R-1413	KARTIK SHARMA	9953327727	D/799/2023	K-0241	YES	NO	VERIFIED BY BAR	1. ONE O/S FILED BEFORE 01.08.2023 AND TWO O/S AFTER 31.07.2024
508	R-2638	KARTIKA TYAGI	9871335082	D/2055/2004	K-0020	NOT APPLICABLE	NO	VERIFIED BY BAR	1. TOTAL 9 O/S FILED OUT OF WHICH 1 O/S AFTER 31.07.24. 2. BCD ID NOT FILED. 3. ALL O/S ARE UNSIGNED 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM.
509	R-3304	KARTIKEYA DURRANI	8088239096	D/6991/2021	K-0187	YES	NO	VERIFIED BY BAR	1. ONLY 7 O/S FILED 2. BCD ID NOT FILED

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510	R-2711	KASHISH JAIN	9873332456	D/651/2016	K-0084	YES	NO	VERIFIED BY BAR	1. EXPERIENCE CERTIFICATE FILED. PAYMENT OF REMUNERATION OF SIX MONTH NOT FILED. 2. O/S NOT FILED 3. BCD ID NOT FILED 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
511	R-3029	KATYAYANI JOSHI	9717938543	D/3903/2023	K-0247	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
512	R-2591	KAUSHLESH DUBEY	9999915285	D/2209/2012	K-0289	YES	YES	VERIFIED BY BAR	TOTAL 12 OS FILED OUT OF WHICH 01 OS AFTER 31.07.2024 AND ALL OS ARE IN THE NAME OF K.K. DUBEY INSTEAD OF KAUSHLESH DUBEY
513	R-2896	KAVEESH NAIR	9717572932	D/7632/2020	K-0168	YES	NO	VERIFIED BY BAR	1. TOTAL 13 OS FILED, 02 OS BEFORE 01.08.2023 & 02 OS AFTER 31.07.2024
514	R-2589	KAVITA TIWARI	9911786824	D/232/2022	K-0204	YES	NO	VERIFIED BY BAR	12 OS FILED OUT OF WHICH 04 OS ARE AFTER 31.07.2024
515	R-1476	KESHAV KUMAR VERMA	9210485494	D/1834/2010	K-0040	NOT APPLICABLE	NO	VERIFIED BY BAR	1 ALL O/S AND DOCUMENTS ARE NOT SIGNED
516	R-1959	KHUSHBOO	9910117116	D/6130/2017	K-0304	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED (ONLY CERTIFICATE FILED)
517	R-2628	KHUSHBOO MALIK	8076907811	D/3741/2012	K-0058	YES	NO	VERIFIED BY BAR	1. O/S NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
518	R-2762	KHUSHBU SINGHAL	7291982540	D/5630/2021	K-0183	YES	YES	VERIFIED BY BAR	02 O/S ARE SAME
519	R-3113	KHUSHI VAISH	8700786855	D/1730/2023	K-0330	NO	NO	VERIFIED BY BAR	1. TOTAL 13 OS FILED OUT OF WHICH 03 OS AFTER 31.07.2024 2. AIBE CERTIFICATE NOT FILED
520	R-3123	KHYATI JAIN	9680378355	D/5560/2023	K-0251	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 09 O/S AFTER 31.07.2024
521	R-2789	KIRTI CHAUHAN	7982262140	D/4514/2023	K-0248	NO	NO	VERIFIED BY BAR	12 O/S FILED AND 2 O/S AFTER 31/7/24 AIBE NOT FILED
522	R-2014	KM SHALU	8803077077	D/1356/2021	K-0199	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (15 OS FILED, 9 OS BEFORE 01.08.2023, ALL OS NOT SIGNED)
523	R-2747	KOMAL	9821055989	D/11127/2023	K-0276	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
524	R-2906	KOMAL	9650503198	D/2416/2022	K-0205	YES	NO	VERIFIED BY BAR	1.NO OS FILED 2. BCD ID NOT FILED.

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525	R-3021	KOMAL BHATI	7703902773	D/723/2019	K-0123	YES	NO	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
526	R-3238	KOMAL RAJ	8877498037	D/13895/2023	K-0281	YES	YES	VERIFIED BY BAR	BCD ID not filed.
527	R-3285	KONATHALA THANAY MANOHAR NAIDU	9999624239	D/8926/2023	K-0270	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 5 O/S AFTER 31.07.2024 AND ONE O/S BEFORE 01.08.2023
528	R-3052	KRISHAN	9560659132	D/9297/2021	K-0193	YES	NO	VERIFIED BY BAR	1. 01 OS BEFORE 01.08.2023 2. ALL OS NOT SIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
529	R-1612	KRISHAN KANHIYA MUKHJA	9810387379	D/372/1994	K-0002	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED, BUT BCD CERTIFICATE FILED.
530	R-2678	KRISHAN KUMAR	9992316610	D/12260/2021	K-0201	YES	NO	VERIFIED BY BAR	1. 11 OS IN THE NAME OF KRISHAN CHAUHAN & ONE O/S IN THE NAME OF KRISHAN CHAND INSTEAD OF KRISHAN KUMAR 2. 04 OS AFTER 31.07.2024 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
531	R-2192	KRISHAN KUMAR MIGLANI	9968650696	D/2344/2012	K-0054	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	BCD ID NOT FILED
532	R-2305	KRISHAN KUMAR NADAR	9650727744	D/3113/2010	K-0288	NOT APPLICABLE	NO	VERIFIED BY BAR	1. FOUR ORDER SHEET FILED AFTER 31.07.2024
533	R-3174	KRISHNA MOHAN TRIPATHI	7011125733	D/1177-A/2000	K-0013	NOT APPLICABLE	NO	VERIFIED BY BAR	1. TOTAL 12 ORDER SHEET FILED ( ONE ORDER SHEET AFTER 31.07.2024)
534	R-2494	KRITIKA SARASWAT	7217758395	D/4785/2020	K-0161	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
535	R-2615	KSHITIJ PALIWAL	9650458592	D/2896/2015	K-0079	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 04 OS AFTER 31.07.2024. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
536	R-2716	KULDEEP NAGAR	9818211618	D/1070/2005	K-0021	NOT APPLICABLE	ASSOCIATE- LAW FIRM	VERIFIED BY BAR	PAY SLIP NOT SELF ATTESTED
537	R-1483	KULDEEP SINGH	7042101863	D/6194/2018	K-0114	YES	NO	VERIFIED BY BAR	1. 5 O/S FILED BEFORE 1/8/23
538	R-1514	KUMAR ANSHUMAN	8505966678	D/1833/2021	K-0173	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 01 OS BEFORE 01.08.2023, ALL DOCUMENT AND OS NOT SIGNED)

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539	R-2613	KUMAR HARSH	9852418878	D/10024/2023	K-0274	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT AVAILABLE 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
540	R-2917	KUMAR SHUBHAM KUSHWAHA	8851090017	D/639/2019	K-0122	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
541	R-1651	KUMARI AJITA SHILPA	9560294105	D/4127/2017	K-0098	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP NOT FILED
542	R-1929	KUNAL BAWA	9953168401	D/3860/2019	K-0127	YES	NO	VERIFIED BY BAR	ONLY 11 ORDER SHEETS FILED IN WHICH 3 ORDER SHEETS BEFORE 01.08.2023
543	R-1301	KUNAL RAJ	8285001835	D/12155/2023	K-0280	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEETS (FILED 13 ORDERSHEETS BUT 4 O/S ARE AFTER 31.07.2024)
544	R-3281	KUNAL RAWAT	9999644124	D/2453/2023	K-0243	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, TWO O/S AFTER 31.07.2024 AND 1 O/S BEFORE 01.08.2023
545	R-2780	KUNAL YADAV	9958831135	D/4347/2021	K-0316	YES	NO	VERIFIED BY BAR	11 O/S FILED AND 3 O/S AFTER 31/7/24
546	R-3060	KUNWAR VISHAL SINGH	9971057039	D/11548/2022	K-0230	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
547	R-1351	KUSH MUDGAL	8860290052	D/7256/2021	K-0189	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 3 O/S ARE AFTER 31.07.24)
548	R-3309	KUSHAL	7015334845	D/5248/2023	K-0250	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 1 O/S WITHOUT DATE AT SERIAL NO.2 OF O/S 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
549	R-1693	KUSHAL KUMAR	8700926819	D/4764/2023	K-0249	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 13 O/S, TWO O/S ARE AFTER 31.07.2024 & ONE O/S IS SAME
550	R-2785	LAKSHAY YADAV	7827533884	D/6773/2017	L-0035	NO	NO	VERIFIED BY BAR	1. 12 O/S FILED AND 2 O/S AFTER 31/7/24 2. AIBE NOT FILED
551	R-2918	LALIT NAGAR	9873580565	D/5031/2023	L-0078	YES	NO	VERIFIED BY BAR	1. ONLY 10 OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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552	R-2558	LALIT YADAV	9555051577	D/2339/2011	L-0018	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
553	R-2991	LALITA SHARMA	9873504033	D/1293/2015	L-0026	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
554	R-2265	LALLAN OJHA	7982540608	D/358/2016	L-0029	NO	YES	VERIFIED BY BAR	AIBE PROOF NOT FILED
555	R-2985	LAVAKUSH	9910453101	D/11000/2022	L-0067	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
556	R-1337	LAVISH	8375825752	D/3620/2020	L-0051	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 1 O/S IS AFTER 31.07.2024)
557	R-2670	LEENA	8800992538	D/1396/2007	L-0013	NOT APPLICABLE	NO	VERIFIED BY BAR	1. ONLY ONE OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
558	R-2858	LOVE YADAV	8826479529	D/9034/2022	L-0066	YES	NO	VERIFIED BY BAR	13 OS FILED, 5 OS BEFORE 01.08.23 AND ONE OS AFTER 31.07.2024 2. AIBE PROOF NOT PROVIDED
559	R-2351	LOVEE RASTOGI	8882314758	D/2993/2011	L-0020	YES	NO	VERIFIED BY BAR	1. O/S NOT FILED.
560	R-1012	MAANYA SAXENA	9773667517	D/6354/2022	M-0308	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 13 ORDER SHEET, TWO ORDER SHEETS BEFORE 01.08.2023)
561	R-3005	MADAN GOPAL SONI	9871891672	D/7223/2022	M-0462	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ALL OS UNSIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
562	R-3289	MADHUR MITTAL	9870557137	D/3876/2023	M-0359	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 4 O/S AFTER 31.07.2024
563	R-2744	MADUP SINGHAL	9810828177	D/1021/2003	M-0411	NOT APPLICABLE	YES	VERIFIED BY BAR	BCD ID NOT FILED
564	R-2294	MAHEK VIJAN	9650476044	D/7035/2022	M-0310	YES	YES	VERIFIED BY BAR	1. PHOTO NOT CLEAR. 2. ALL OS ARE IN THE NAME OF MEHAK GUPTA 3. TWO ORDERSHEETS AFTER 31.07.2024
565	R-1925	MAHENDER KUMAR SHARMA	9810205448	D/1910/2019	M-0094	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ONLY 6 ORDER SHEETS FILED BUT NOT SIGNED.

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566	R-2998	MAHENDER SINGH	9873320333	D/2766/1999	M-0023	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
567	R-2835	MAHENDRA SINGH	9873760675	D/5375/2018	M-0172	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 OS, ONE OS BEFORE 01.08.2023).
568	R-3365	MAHINDRA PRATAP SINGH	9999111419	D/624/2009	M-0063	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
569	R-2620	MAMTA RANI MS	8588856368	D/2446/2013	M-0423	YES	NO	VERIFIED BY BAR	1. ONLY ONE O/S FILED. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
570	R-2705	MAMTA SAXENA	9871023958	D/4173/2021	M-0261	NO	NO	VERIFIED BY BAR	1. AIBE NOT FILED 2. ALL O/S ARE IN THE NAME OF MAMTA RANI
571	R-1787	MAMTA SHARMA	9312198121	D/8030/2018	M-0182	NO	NO	VERIFIED BY BAR	1. TWO ORDERSHEET AFTER 31.07.2024. 2. NOT SIGNED ON PHOTO 3. AIBE CERTIFICATE NOT FILED 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
572	R-2605	MAMTA YADAV	9643030976	D/5854/2022	M-0460	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
573	R-2940	MANAV NARULA	9899670904	D/4544/2019	M-0442	YES	NO	VERIFIED BY BAR	1. ALL DOCUMENTS ARE NOT SELF ATTESTED. 2. 12 OS FILED, 3 ARE AFTER 31.07.2024
574	R-2661	MANDEEP DAHIYA	9569672417	D/7688/2019	M-0443	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
575	R-2836	MANDEEP KAUR	9654053005	D/1463-A/2017	M-0434	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
576	R-3242	MANI RAJ GOSWAMI	9536665713	D/1673/2023	M-0353	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	PAY SLIPS NOT FILED
577	R-2673	MANISH	8572828206	D/8092/2021	M-0270	YES	NO	VERIFIED BY BAR	1. ALL OS & FORM IN THE NAME OF MANISH MALIK INSTEAD OF MANISH WHICH IS MENTIONED IN AIBE & BCD ID. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
578	R-1187	MANISH KUMAR	9643867018	D/690/2019	M-0187	YES	YES	VERIFIED BY BAR	1 FILED 3 O/S AFTER 31/7/24
579	R-2734	MANISH KUMAR	9868332260	D/53/2019	M-0185	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM



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580	R-2124	MANISH KUMAR PATHAK	9312627345	D/1773/2002	M-0407	NOT APPLICABLE	NO	VERIFIED BY BAR	1. TOTAL 13 ORDERSHEETS FILED IN WHICH 01 ORDERSHEETS AFTER 31.07.2024 AND 1 O/S BEFORE 01.08.2023
581	R-1369	MANISH KUMAR SHEKHARI	9711800640	D/2873/2013	M-0107	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (FILED 12 OS, 01 OS AFTER 31.07.2024)
582	R-2268	MANISH OJHA	9650160060	D/12042/2022	M-0341	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. 12 OS FILED FROM WHICH ONE OS IS AFTER 31.07.2024 AND TWO OS ARE SAME
583	R-3360	MANISH UPPAL	9990039004	D/2251/2023	M-0354	YES	NO	VERIFIED BY BAR	12 OS FILED (4 OS AFTER 31.07.2024)
584	R-2790	MANISHA	9650554683	D/10676/2022	M-0330	YES	NO	VERIFIED BY BAR	02 OS ARE SAME
585	R-1617	MANISHA AGGARWAL	8810697856	D/7741/2020	M-0242	YES	NO	VERIFIED BY BAR	1. ALL O/S ARE IN NAME OF MS. MANISHA SURI INSTEAD OF MANISHA AGGARWAL
586	R-1348	MANISHA RANI	8447190658	D/9131/2023	M-0391	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE IS AFTER 31.07.2024)
587	R-2674	MANJEET	8586951976	D/1312/2012	M-0420	YES	NO	VERIFIED BY BAR	1. 12 OS FILED, 10 OS IN THE NAME OF MANJEET MALIK INSTEAD OF MANJEET 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
588	R-1893	MANJU KHOSLA	9718760607	D/3305/2014	M-0121	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ONE OS FILED AFTER 31.07.2024
589	R-2455	MANOJ GUPTA	8802000007	D/2810/2013	M-0106	YES	YES	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEETS ( 12 ORDERSHEETS FILED, OUT OF WHICH 01 ORDERSHEET IS BEFORE 01.08.2023)
590	R-1286	MANOJ KUMAR	7503500238	D/103/2021	M-0248	YES	YES	VERIFIED BY BAR	1. PHOTO NOT SIGNED 2. ALL ORDERSHEETS NOT SIGNED
591	R-2382	MANOJ KUMAR	9992145233	D/1116/2017	M-0138	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 O/S BEFORE 01.08.2023
592	R-2682	MANOJ KUMAR	7065654909	D/884/2023	M-0469	YES	NO	VERIFIED BY BAR	1. 02 OS AFTER 31.07.2024 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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593	R-3008	MANOJ KUMAR BADSIWAL	9873400923	D/1626/2020	M-0223	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
594	R-2467	MANPREET MANCHANDA	9968311411	D/997/2023	M-0351	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS AS 01 ORDERSHEET IS BEFORE 01.08.2023
595	R-2138	MANPREET SINGH	7042075662	D/6428/2023	M-0373	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED ONLY CERTIFICATE FILED
596	R-2875	MANSI SHARMA	9643965379	D/8327/2019	M-0205	YES	NO	VERIFIED BY BAR	12 OS FILED BUT 3 OS ARE FILED AFTER 31.07.2024
597	R-2843	MANSI SHONAK	9812066301	D/11989/2022	M-0340	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. OS NOT FILED
598	R-1480	MARY VIMALA BAI P.	9717561902	D/3500-A/2010	M-0084	YES	YES	VERIFIED BY BAR	1. TWO O/S ARE SAME AND 1 O/S AFTER 31/7/24
599	R-3020	MAUSAM KUMAR	8882946739	D/5986/2022	M-0307	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
600	R-1396	MAYANK BARUA	9953356050	D/5880/2017	M-0151	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 3 OS AFTER 31.07.2024)
601	R-1640	MAYANK PUNIA	7505939879	D/7588/2017	M-0155	YES	NO	VERIFIED BY BAR	1. FOUR ORDER SHEET AFTER 31.07.2024
602	R-1811	MAYANK SHARMA	9910092484	D/818/2014	M-0111	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEE, 04 OS AFTER 31.07.2024)
603	R-1116	MD. KAUSAR PARWEZ	9971244961	D/323/2004	M-0041	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 11 ORDER SHEET AND ONE JUDGMENT FILED)
604	R-2199	MEDHAVI GUPTA	7011762556	D/8031/2021	M-0453	YES	NO	VERIFIED BY BAR	1. THREE ORDER SHEET AFTER 31.07.2024
605	R-2773	MEGHA	8800675762	D/7185/2020	M-0239	YES	NO	VERIFIED BY BAR	O/S NOT FILED
606	R-2909	MEGHA ARORA	9818574756	D/2102/2020	M-0225	YES	NO	VERIFIED BY BAR	1 OS NOT FILED
607	R-2167	MEGHNA CHAUDHARY	8617532155	D/9849/2023	M-0396	YES	NO	VERIFIED BY BAR	1. 2 O/S AFTER 31.07.2024
608	R-3272	MEHAK	9215309111	D/5982/2023	M-0369	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 6 O/S AFTER 31.07.24)

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609	R-1334	MINU SHARMA	8512085070	D/1024/2009	M-0064	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 O/S, SIX ORDER SHEET IN NAME OF MEENU SINGH, TWO ORDER SHEET IN NAME OF MEENU MAINEE, ONE O/S AFTER 31.07.24 AND ONE O/S BEFORE 01.08.23)
610	R-2981	MITALI SINGH	8279796256	D/7429/2022	M-0312	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
611	R-2230	MITHILESH KUMAR PANDEY	9415371559	D/6477/2023	M-0376	NO	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. AIBE PROOF NOT FILED 2. DOCUMENTS NOT SELF ATTESTED
612	R-1668	MOHAMMAD FAIZAN	9354124731	D/3641/2018	M-0167	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, TWO O/S AFTER 31.07.2024 AND ONE O/S BEFORE 01.08.2023
613	R-1213	MOHAMMAD NAZIM	9990383782	D/4877/2010	M-0073	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ALL ORDER SHEET NOT SIGNED
614	R-3027	MOHAMMAD REHAN KHAN	9999168335	D/874/2019	M-0188	YES	NO	VERIFIED BY BAR	1. TOTAL 13 OS FILED OUT OF WHICH 3 OS AFTER 31.07.2024 2. BCD IS NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
615	R-2853	MOHD NASEEM	8512034463	D/9277/2021	M-0275	NO	NO	VERIFIED BY BAR	12 ORDERSHEETS FILED, ONE ORDERSHEET BEFORE 01.08.2023
616	R-3069	MOHD SAMI KHAN	9258700700	D/7189/2022	M-0311	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ALL O/S NOT SIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
617	R-2856	MOHD. ANEES	8802401678	D/8197/2020	M-0244	YES	NO	VERIFIED BY BAR	ALL ORDERSHEETS ARE NOT SELF ATTESTED
618	R-2974	MOHD. FAREED	9891882030	D/1-B/1987	M-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
619	R-2076	MOHD. SAGHIR AHMED	9990311232	D/1787/2010	M-0081	NOT APPLICABLE	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED IN WHICH 01 OS AFTER 31.07.2024 2. BCD ID NOT FILED
620	R-1423	MOHD. WAHID	9899216157	D/10159/2019	M-0444	YES	NO	VERIFIED BY BAR	5 O/S FILED AFTER 31/7/24
621	R-2388	MOHIT	7703824526	D/5065/2023	M-0364	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 OS FILED AFTER 31.07.2024

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622	R-3299	MOHIT BINDRA	9650265592	D/6404/2023	M-0372	YES	NO	VERIFIED BY BAR	1. FILED 13 O/S, 4 O/S AFTER 31.07.2024
623	R-1099	MOHIT CHANDRAS	8076005092	D/8151/2019	M-0204	NO	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 13 ORDER SHEET, 2 ORDER SHEET AFTER 31.07.2024 2. AIBE PROOF NOT FILED
624	R-3132	MOHIT CHUGH	7879031815	D/4551/2016	M-0135	Yes	No	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 03 O/S BEFORE 01.08.2023 AND 02 O/S AFTER 31.07.2024 BCD ID NOT FILED
625	R-2552	MOHIT GOYAL	9311671704	D/4240/2021	M-0262	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR	PAY SLIPS NOT FILED
626	R-3033	MOHIT JOSHI	9899869797	D/1971/2020	M-0224	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
627	R-2314	MOHIT KESHARWANI	9170232777	D/8508/2023	M-0386	YES	YES	VERIFIED BY BAR	1. IN ORDERSHEET NAME MOHIT KUMAR IS MENTIONED INSTEAD OF MOHIT KESHARWANI.
628	R-3318	MOHIT KUMAR KARDAM	7827496375	D/6013/2023	M-0370	YES	NO	VERIFIED BY BAR	1. FILED 13 OS (3 OS ARE AFTER 31.07.2024 AND 2 OS ARE SAME DATED 03.07.2024) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
629	R-2432	MOHIT KUMAR SHARMA	7291922101	D/1082/2007	M-0053	NOT APPLICABLE	NO	VERIFIED BY BAR	14 OS FILED (1 OS IS SAME AND 6 OS ARE BEFORE 01.08.2023 & 1 OS IS AFTER 31.07.2024
630	R-3049	MOHIT KUMAR YADAV	7827777356	D/10221/2022	M-0326	NO	NO	VERIFIED BY BAR	1. NO DOCUMENT ATTACHED(ONLY DECLARATION FORM SUBMITTED) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
631	R-2721	MOHIT MALIK	9050009378	D/2650/2018	M-0163	YES	NO	VERIFIED BY BAR	1.ALL DOCUMENTS ARE NOT SELF ATTESTED 2. 1 O/S AFTER 31.07.2024
632	R-2403	MOHIT MISHRA	9654211908	D/6948/2021	M-0267	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (4 OS ARE BEFORE 01.08.2023 AND 1 OS IS AFTER 31.07.2024)
633	R-1775	MOHIT NAAGAR	9811116218	D/3481/2016	M-0431	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
634	R-2672	MOHIT RATHEE	7042111162	D/5342/2021	M-0263	YES	NO	VERIFIED BY BAR	1. 01 OS FILED AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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635	R-2092	MOHIT SAINI	9999980753	D/8446/2023	M-0385	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 01 OS AFTER 31.07.2024
636	R-3064	MOHIT SINGH MEHRA	9560970168	D/8147/2021	M-0454	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. ALL OS UNSIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
637	R-2733	MONICA DHINGRA	9717377355	D/5321/2018	M-0171	YES	NO	VERIFIED BY BAR	1. AIBE NOT FILED 2. 12 O/S FILED AND 1 O/S AFTER 31/7/24 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
638	R-3089	MONICAA BESOYA	9315654898	D/6050/2018	M-0439	YES	YES	VERIFIED BY BAR	1. TOTAL 12 OS FILED OUT OF WHICH 06 OS UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
639	R-1296	MONIKA SHARMA	9871977287	D/2469/2016	M-0133	YES	NO	VERIFIED BY BAR	INCOMPLETE O/S (FILED 13 ORDER SHEET, 4 O/S AFTER 31.07.2024)
640	R-2982	MONIKA SHARMA	6395712269	D/1769/2022	M-0289	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
641	R-1889	MONITA KUMARI	9873634484	D/2839/2015	M-0125	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED ( SEVEN ORDER SHEET AFTER 31.07.2024)
642	R-2679	MOUSAM SHARMA	7044103160	D/6769/2021	M-0266	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
643	R-3057	MUDRIKA TOMAR	8630440177	D/2518/2019	M-0192	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
644	R-2727	MUKESH	9999291973	D/357/2004	M-0042	NOT APPLICABLE	NO	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED (PHOTO NOT CROSSED SIGN) 12 O/S ARE FILED BUT 02 O/S ARE SAME
645	R-2632	MUKESH KUMAR	9990138139	D/5853/2022	M-0305	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
646	R-3218	MUKESH SHARMA	7055101621	D/718/2020	M-0219	YES	YES	VERIFIED BY BAR	1. ALL O/S ARE NOT SIGNED 2. BCD ID NOT FILED
647	R-2807	MUKUL MALIK	7011865252	D/4394/2020	M-0230	YES	NO	VERIFIED BY BAR	ONLY NINE O/S ON RECORD

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648	R-1016	MUKUL MOHAN	8882345007	D/2666/2015	M-0124	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, TWO ORDER SHEETS AFTER 31.07.2024)
649	R-2266	MUNISH SINGHAL	9810000954	D/9845/2019	M-0208	YES	YES	VERIFIED BY BAR	ONE ORDERSHEET BEFORE 01.08.2023
650	R-2130	MUSKAAN GANDHI	9958539570	D/6965/2022	M-0309	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 01 O/S IS UNDATED AND ALL OS NOT SIGNED.
651	R-3320	MUSKAN AGGARWAL	8287770481	D/4201/2023	M-0361	YES	NO	VERIFIED BY BAR	1. FILED 14 OS (6 OS ARE AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
652	R-1211	MUSKAN GUPTA	9899399714	D/2781/2017	M-0435	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S FILED ( FILED 12 ORDER SHEET, ONE ORDER SHEET BEFORE 01.08.2023 AND ALL O/S NOT SIGNED)
653	R-1074	MUSTAFA ALAM	9999481786	D/611/2004	A-0063	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE OS FILED (12 OS FILED, ONE OS FILED BEFORE 01.08.2023
654	R-2938	N. SAGAR VARMA	9654619810	D/2490/2016	N-0108	YES	NO	VERIFIED BY BAR	1. FILED 12 OS, 6 OS ARE AFTER 31.07.2024
655	R-2927-A	NABEEL AHMED	9910146300	D/4469/2020	N-0164	YES	NO	VERIFIED BY BAR	1. AIBE NOT SELF ATTESTED 2. SUBMITTED 14 OS, 05 OS ARE BEFORE 01.08.2023. 02 OS ARE AFTER 31.07.2024 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
656	R-2758	NABIL AHMED KHAN	7290901027	D/12402/2022	N-0237	YES	NO	VERIFIED BY BAR	02 O/S ARE SAME, 01 O/S BEFORE 01/08/2023 AND 01 O/S AFTER 31/07/2024.
657	R-1718	NAMAN P. MISRA	9999577215	D/4781/2018	N-0132	YES	NO	VERIFIED BY BAR	1. CERTIFICATE OF LAW FIRM NOT FILED & PAYMENT REMUNERATION OF 6 MONTHS NOT FILED. ONLY AFFIDAVIT FILED
658	R-1408	NAMRATA GUPTA	7905426903	D/10012/2021	N-0193	YES	ASSOCIATE- LAW FIRM	VERIFIED BY BAR	DOC NOT SELF ATTESTED AND BCD ID NOT FILED
659	R-2364	NANDINI HOODA	9654850998	D/5349/2022	N-0221	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 03 O/S AFTER 31.07.2024
660	R-1600	NARENDER KUMAR GUPTA	9717772095	D/3615/2012	N-0072	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED

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661	R-1734	NARENDRA KUMAR	7428257993	D/322-R/1998	N-0013	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
662	R-1818	NARENDRA KUMAR	9953239100	D/289/2011	N-0286	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ONLY ITR FILED 3. OS NOT FILED
663	R-2966	NAVEEN	7290876089	D/7693/2021	N-0187	YES	NO	VERIFIED BY BAR	1. 01 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
664	R-1032	NAVEEN KUMAR	9212730867	D/1278/2003	N-0023	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024 2. ALL ORDER SHEET ARE NOT SIGNED
665	R-2528	NAVEEN KUMAR	9871783939	D/4310/2022	N-0316	YES	NO	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 03 O/S AFTER 31.07.2024
666	R-1433	NAVEEN KUMAR SHARMA	9810215754	D/9818/2019	N-0309	NO	ASSOCIATE- LAW FIRM	VERIFIED BY BAR	1. BCD ID not filed. 2.AIBE not filed & 3. salary slip not self attested.
667	R-1845	NAVEEN KUMAR SINGHAL (BCD NO. D/7239/2020)	9899587878	D/585/2005	N-0025	YES	YES	VERIFIED BY BAR	ENROLLMENT NO. D/7239/2020 NOT AVAILABLE IN THE LIST OF BAR
668	R-2821	NAVEEN YADAV	9971986723	D/2908/2022	N-0209	YES	NO	VERIFIED BY BAR	ONLY TEN O/S ARE ON RECORD
669	R-1686	NAVIN BIHARI SINGH	9810263745	D/2287/2007	N-0038	NOT APPLICABLE	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP FOR 6 MONTHS NOT FILED.
670	R-3264	NAVJOT SINGH	9654203393	D/2110/2022	N-0205	YES	NO	VERIFIED BY BAR	1. ONLY 10 ORDER SHEETS FILED AND ALL O/S AFTER 31.07.2024 EXCEPT ONE O/S.
671	R-2944	NAVNEET SAHARAN	8572032212	D/12963/2022	N-0241	YES	NO	VERIFIED BY BAR	1. SUBMITTED 12 OS, ONE IN THE NAME OF NAVEEN SHARMA AND OTHR IN THE NAME OF NAVNEET SHARMA
672	R-1829	NAVNEET SHARMA	8882185004	D/13225/2022	N-0324	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
673	R-2365	NAWLENDU BHUSHAN	9267997379	D/8599/2019	N-0152	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 02 O/S AFTER 31.07.2024
674	R-2043	NAZIM	9990130087	D/4939/2021	N-0178	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (13 OS FILED, 09 OS AFTER 31.07.2024)
675	R-1019	NAZIM HUSAIN QURESHI	8447535224	D/270-J/2009	N-0047	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
676	R-1009	NAZIMA SIDDIQUI	8595151631	D/1053/1994	N-0007	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT SIGNED

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677	R-1081	NAZMA	9811680065	D/337-R/1996	N-0275	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
678	R-2849	NEELAM RANI	9910996664	D/249-D/2011	NOT MENTIONED IN THE FORM	-	-	-	1. ENROLMENT NO. D/249-D/2011 NOT MENTIONED IN THE LIST OF ADVOCATES WHICH PROVIDED BY BAR. 2. ENROLMENT NO. D/249/2011 IN THE NAME OF ADITI MOHAN AS PER LIST OF BAR
679	R-2161	NEELMANI PANT	9999504871	D/934/2013	N-0075	YES	NO	VERIFIED BY BAR	TOTAL 12 ORDERSHEETS FILED IN WHICH 2 ORDERSHEETS AFTER 31.07.2024
680	R-2509	NEERAJ KUMAR	9250925371	D/602/2003	N-0279	NOT APPLICABLE	YES	VERIFIED BY BAR	ALL ORDER SHEETS NOT SIGNED
681	R-1298	NEETU GUPTA	7786875542	D/3671-F/2009	N-0283	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, 3 O/S AFTER 31.07.2024
682	R-2675	NEETU SAINI	7999992772	D/2378/2012	N-0290	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
683	R-3055	NEHA	7503694260	D/7014/2020	N-0168	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
684	R-3061	NEHA	9910164710	D/738/2015	N-0091	NO	NO	VERIFIED BY BAR	1. ONLY DECLARATION FORM FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
685	R-3282	NEHA	8826197751	D/11702/2023	N-0269	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 5 O/S AFTER 31.07.2024
686	R-1493	NEHA DUBEY	8587954404	D/7814/2020	N-0173	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
687	R-3366	NEHA GARG	7982721227	D/243/2009	N-0046	NOT APPLICABLE	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. 12 OS FILED (ONE OS IS AFTER 31.07.2024)
688	R-1906	NEHA GERA	9013932065	D/682/2009	N-0048	NOT APPLICABLE	YES	VERIFIED BY BAR	13 ORDER SHEETS FILED BUT 2 ORDERSHEET AFTER 31.07.2024.
689	R-1360	NEHA KUMARI	7838326908	D/4284/2010	N-0057	NOT APPLICABLE	NO	VERIFIED BY BAR	1 BCD ID NOT FILED 2. 12 O/S FILED, 1 O/S FILED BEFORE 01/08/2023.
690	R-2342	NEHA KUMARI	8384075155	D/6034/2019	N-0307	YES	YES	VERIFIED BY BAR	ORDER SHEET NOT SIGNED



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691	R-2701	NEHA MISHRA	9318353431	D/1006/2017	N-0115	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 12 O/S, 03 O/S ARE AFTER 31.07.2024
692	R-2224	NEHA YADAV	9971114194	D/5497/2018	N-0134	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
693	R-1603	NEHAL JAIN	9971335986	D/166/2022	N-0200	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (7 O/S AFTER 31.07.2024)
694	R-1165	NETASHA THUKRAL	8826964800	D/287/2010	N-0053	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
695	R-1748	NIDHI KAUR SETHI	8383911470	D/5429/2019	N-0146	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 09 ORDER SHEET & ALL OS NOT SIGNED)
696	R-1125	NIDHI RAI	9616476758	D/2394/2022	N-0206	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, THREE ORDER SHEET AFTER 31.07.2024)
697	R-2877	NIDHI RAJ	8130576755	D/4132/2016	N-0113	NO	NO	VERIFIED BY BAR	1. 15 OS FILED 06 OS AFTER 31.07.2024 AND TWO OS OF SAME DATE 2. AIBE CERTIFICATE AND BCD ID NOT FILED
698	R-3329	NIDHI SINGH	9667297383	D/14113/2023	N-0271	YES	NO	VERIFIED BY BAR	1. FILED 13 OS (8 OS ARE AFTER 01.07.2024 AND 2 OS ARE BEFORE 01.08.2023 AND 2 OS WITHOUT DATED) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
699	R-2217	NIKHIL KUMAR SINGH	9899065518	D/7371/2021	N-0185	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
700	R-2288	NIKHIL PUNDIR	9654437099	D/3792/2022	N-0211	YES	NO	VERIFIED BY BAR	1. 12 OS FILED OUT OF WHICH 10 OS ARE IN THE NAME OF NIKHIL MALHOTRA INSTEAD OF NIKHIL PUNDIR
701	R-2095	NIKITA GOYAL	9811930850	D/6448/2017	N-0123	YES	NO	VERIFIED BY BAR	1. ONLY 11 O/S FILED 2. BCD ID NOT FILED
702	R-3080	NIKLESH KUMARI	9015780378	D/1844/2015	N-0295	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
703	R-3241	NIPUN MITTAL	8941804635	D/11286/2023	N-0266	YES	NO	VERIFIED BY BAR	12 ORDER SHEET FILED IN THE NAME OF NIPUN KATYAL INSTEAD OF NIPUN MITTAL
704	R-2910	NIRUPAM SRIVASTAVA	7982099180	D/9003/2019	N-0153	YES	NO	VERIFIED BY BAR	NO OS NOT FILED
705	R-2513	NISHA	9289860939	D/10659/2022	N-0231	NO	YES	VERIFIED BY BAR	1. AIBE PROOF NOT FILE
706	R-1123	NISHA MUNJRAL KHANNA	9999787126	D/1342/2007	N-0034	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO

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707	R-3136	NISHA TULI	9810884679	D/2676/2011	N-0064	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. ALL O/S IN THE NAME OF NISHA PURI
708	R-2863	NISHANT ARORA	8826525288	D/11811/2022	N-0234	NO	YES	VERIFIED BY BAR	AIBE CERTIFICATE NOT AVAILABLE
709	R-2359	NISHANT HOODA	9205202065	D/12919/2023	N-0270	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
710	R-1691	NISHANT KUMAR	9953150403	D/7731/2021	N-0188	YES	NO	VERIFIED BY BAR	1. PHOTO NOT IN FULL ROBES. 2. INCOMPLETE OS/ FILED 12, ONE O/S IS BEFORE 01.08.2023.
711	R-1806	NISHANT SHARMA	9582343003	D/357/2018	N-0300	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 07 OS AFTER 31.07.2024)
712	R-3063	NISHANT SHARMA	9654586336	D/6402/2021	N-0315	YES	NO	VERIFIED BY BAR	1. NO NAME IN ONE OS 2. ALL O/S UNSIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
713	R-2285	NISHANT SINGH	8010019531	D/2758/2016	N-0110	YES	YES	VERIFIED BY BAR	ALL DOCUMENTS INCLUDING ORDERSHEETS NOT SELF ATTESTED
714	R-1954	NISHAT AFZA	9891076301	D/199/2007	N-0031	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 ORDER SHEETS FILED IN WHICH 3 OS ARE SAME AND 1 OS AFTER 31.07.024
715	R-2965	NISHCHAY JAIN	9413893734	D/11511/2023	N-0268	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. 04 OS AFTER 31.07.2024 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
716	R-2796	NISHIT KUMAR	9958823369	D/8217/2022	N-0317	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
717	R-2760	NITENDER PAL SINGH	9873660660	D/3420/2018	N-0302	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 3 O/S AFTER 31/7/24
718	R-2282	NITESH KUMAR	8010861950	D/12134/2021	N-0199	YES	YES	VERIFIED BY BAR	1. ONE ORDERSHEET AFTER 31.07.2024 2. ALL OS ARE IN TEH NAME OF NITESH GUPTA
719	R-2324	NITESH KUMAR	9891098472	D/7472/2020	N-0171	YES	YES	VERIFIED BY BAR	1. ORDER SHEETS NOT SIGNED AND ALL O/S IN THE NAME OF NITESH GUPTA INSTEAD OF NITESH KUMAR
720	R-1266	NITESH MISHRA	8285555162	D/1367/2022	N-0203	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024)

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721	R-1795	NITIN GUPTA	9711907898	D/3339/2013	N-0080	YES	NO	VERIFIED BY BAR	1. 7 ORDER SHEET AFTER 31.07.2024 2. BCD ID NOT FILED
722	R-2341	NITIN KUMAR	9560839943	D/8011/2020	N-0311	YES	YES	VERIFIED BY BAR	1. ORDER SHEET NOT SIGNED.
723	R-2183	NITIN SHARMA	9811030757	D/5371/2021	N-0179	YES	NO	VERIFIED BY BAR	1. ONE O/S BEFORE 01.08.2023
724	R-3065	NITISH BHARDWAJ	8130481350	D/4414/2021	N-0177	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. 2 O/S ARE SAME 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
725	R-1725	NITISH RIDLA	9871238826	D/3418/2015	N-0097	YES	PARTNER- LAW FIRM	VERIFIED BY BAR	1. PAYMENT OF REMUNERATION OF 6 MONTHS NOT FILED
726	R-2458	NITYA SHARMA	8800880071	D/3491/2023	N-0250	YES	YES	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET ( 12 ORDERSHEETS FILED, OUT OF WHICH 03 ORDERSHEETS ARE AFTER 31.07.2024 WHILE 2 ORDERSHEETS ARE BEFORE 01.08.2023)
727	R-2553	OM PRAKASH KESHARI	9311194235	D/10959/2023	O-0013	YES	NO	VERIFIED BY BAR	1. 12 ORDER SHEETS FILED OUT OF WHICH 2 ORDER SHEETS AFTER 31.07.2024. 2. ORDER SHEETS ARE NOT SELF ATTESTED.
728	R-3298	OM SINGH DESWAL	7678669270	D/460/2006	O-0008	NOT APPLICABLE	NO	VERIFIED BY BAR	1. ONLY 8 O/S FILED.
729	R-2669	PADAM SINGH	9466430809	D/997/2000	P-0024	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
730	R-2510	PADMAVATHY J	9990896657	D/3168/1999	P-0018	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. PHOTO NOT SIGNED
731	R-3023	PALLAV ANEJA	8368100614	D/3648/2020	P-0242	YES	NO	VERIFIED BY BAR	1. 01 OS BEFORE 01.08.2023 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
732	R-1897	PANKAJ GOENKA	9313211929	D/784/2011	P-0074	YES	PARTNER- LAW FIRM	VERIFIED BY BAR	1. SALARY SLIPS IS NOT FILED 2. AIBE CERTIFICATE AND BCD ID NOT FILED
733	R-1462	PANKAJ VASHISHTH	9899021721	D/3004/2016	P-0141	YES	YES	VERIFIED BY BAR	ALL O/S WITHOUT SELF ATTESTED
734	R-2568	PANKUSH GOYAL	8527719711	D/5471/2022	P-0337	YES	NO	VERIFIED BY BAR	12 OS FILED OUT OF WHICH 5 OS AFTER 31.07.2024.
735	R-2120	PAPPU KUMARI	8685921665	D/4917/2019	P-0458	YES	YES	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 01 O/S BEFORE 01.08.2023 AND ALL O/S NOT SIGNED

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736	R-1615	PARAMDEEP SINGH	8860538271	D/1210/2018	P-0175	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 3. TOTAL 13 O/S FILED BUT 04 O/S AFTER 31.07.2024
737	R-1237	PARAS JAIN	9899907794	D/2271/2017	P-0159	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE O/S IS AFTER 31.07.2024) 2. BCD ID & AIBE CERTIFICATE NOT SIGNED
738	R-2884	PARAS YADAV	8287736946	D/5919/2020	P-0253	YES	NO	VERIFIED BY BAR	1. BCD NOT FILED 2. 04 OS AFTER 31.07.2024
739	R-2995	PARMEET KUMAR GUPTA	8802444829	D/7713/2023	P-0407	YES	NO	VERIFIED BY BAR	1. 01 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
740	R-1605	PARUL CHUTANI	9582166268	D/2045/2016	P-0138	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED ( ONE ORDER SHEET AFTER 31.07.2024 )
741	R-2666	PARUL DAGAR	9310115121	D/3018/1999	P-0017	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
742	R-2969	PARVEZ ALAM	9716888758	D/7922/2021	P-0296	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
743	R-2755	PAVITRA SINGH	9205958566	D/7154/2021	P-0470	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 6 O/S BEFORE 1/8/23
744	R-1015	PAWAN	8901076025	D/4188/2017	P-0163	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, EIGHT ORDER SHEETS AFTER 31.07.2024)
745	R-3097	PAWAN KUMAR	9911127410	D/2888/2019	P-0457	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED OUT OF WHICH 03 OS BEFORE 01.08.2023 & 06 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
746	R-3321	PAWAN KUMAR YADAV	7011673219	D/1232/2023	P-0385	NO	NO	VERIFIED BY BAR	1. AIBE NOT FILED 2. FILED 12 OS (5 OS ARE AFTER 31.07.2024) 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
747	R-1661	PAYAL RAJPUT	7706846089	D/12098/2023	P-0425	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 2-2 O/S ARE SAME)

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748	R-2945	PINKY PAWAR	8448438901	D/5582/2019	P-0221	YES	NO	VERIFIED BY BAR	1. PHOTOGRAPH NOT SIGNED. 2. SUBMITTED 12 OS, ONE IS BEFORE 01.08.2023 AND ONE OS IS WITHOUT DATE
749	R-2065	PINKY SINGH	9599756272	D/9270/2018	P-0200	YES	YES	VERIFIED BY BAR	1. ALL OS UNSIGNED 2. BCD ID NOT FILED
750	R-1285	PIUS KUMAR BAJPAI	9868460838	D/1597/2020	P-0236	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
751	R-2923	PIYUSH AHLUWALIA	9717875274	D/4715/2023	P-0396	YES	NO	VERIFIED BY BAR	1. FILED 12 OS, 3 ARE AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
752	R-1950	PIYUSH BANSAL	8447799250	D/7116/2021	P-0289	YES	NO	VERIFIED BY BAR	1. 11 OS FILED ONLY
753	R-3325	PIYUSH BHARDWAJ	8222832267	D/10307/2023	P-0417	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (2 OS ARE SAME DATED 06.04.2024) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
754	R-2555	POOJA BANSAL	9811515015	D/746/2023	P-0382	NO	YES	VERIFIED BY BAR	AIBE CERTIFICATE NOT AVAILABLE
755	R-1551	POOJA CHAUHAN	9818013133	D/4681/2017	P-0164	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED, BCD CERTIFICATE FILED
756	R-3047	POOJA GOLA	9871619297	D/1462/2014	P-0109	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
757	R-2074	POOJA KUMARI	9873173832	D/6934/2021	P-0492	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. TOTAL 14 OS FILED IN WHICH 03 OS AFTER 31.07.2024
758	R-3199	POOJA YADAV	9958550375	D/10319/2019	P-0234	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	BANK ACCOUNT STATEMENT FILED BUT PAY SLIPS OF LAW FIRM NOT FILED
759	R-3353	POONAM SAHU	9540061368	D/8418/2019	P-0229	YES	NO	VERIFIED BY BAR	OS NOT FILED
760	R-2984	POORVA SINGH	6377989389	D/7551/2023	P-0405	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
761	R-2399	PRACHI DUBEY	9999191394	D/3568/2022	P-0328	YES	YES	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 03 O/S AFTER 31.07.2024

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762	R-1657	PRACHI GUPTA	9210490599	D/6390/2022	P-0342	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, TWO O/S ARE SAME)
763	R-2344	PRADEEP BHATI	9971993412	D/3492/2021	P-0467	YES	NO	VERIFIED BY BAR	TOAL 12 O/S FILED IN WHICH ONE O/S AFTER 31.07.2024 AND ONE O/S IS SAME
764	R-1177	PRADEEP KUMAR	7065141328	D/11999/2022	P-0369	YES	NO	VERIFIED BY BAR	1 13 O/S FILED, 2 O/S FILED BEFORE 01/08/2023
765	R-2322	PRADEEP SHUKLA	9024735663	D/25/2023	P-0381	YES	NO	VERIFIED BY BAR	1. TWO ORDER SHEETS FILED AFTER 31.07.2024
766	R-2980	PRAKASH CHANDRA PATHAK	9953845710	D/3737/2018	P-0453	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
767	R-2838	PRAKHAR SRIVASTAVA	9953392957	D/5825/2021	P-0280	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 1.INCOMPLETE OS, FILED 12 OS, 5 OS ARE AFTER 31.07.2024
768	R-1932	PRAKHAR VASHISTH	9560113248	D/4614/2021	P-0276	YES	YES	VERIFIED BY BAR	1.BCD ID NOT FILED (ONLY CERTIFICATE FILED)
769	R-1541	PRAMOD KUMAR SINGH	9810947180	D/2576-A/2005	P-0439	NOT APPLICABLE	NO	VERIFIED BY BAR	1.INCOMPLETE OS FILED (12 OS FILED, 01 OS AFTER 31.07.2024
770	R-3133	PRANAV AMRIT	7270051167	D/10733/2022	P-0359	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 7 O/S) 2. BCD ID NOT FILED
771	R-3283	PRANAV KANTI	9891026402	D/950/2000	P-0023	NOT APPLICABLE	NO	VERIFIED BY BAR	1. FILED 12 O/S, TWO O/S AFTER 31.07.2024 AND TWO O/S BEFORE 01.08.23
772	R-1385	PRANZAL JHA	7236094621	D/2824/2022	P-0325	YES	NO	VERIFIED BY BAR	1.INCOMPLETE OS FILED (12 OS FILED BUT 04 OS AFTER 31.07.2024
773	R-2327	PRASHANSA SHARMA	8586087053	D/4006/2023	P-0391	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
774	R-2276	PRASHANT DALAKOTI	9718943322	D/5661/2019	P-0223	YES	YES	VERIFIED BY BAR	1. ONE ORDERSHEET AFTER 31.07.2024 2. ALL ORDERSHEETS HAVE THE PRESENCE OF PRASHANT SHARMA INSTEAD OF PRASHANT DALAKOTI
775	R-3031	PRASHANT KUMAR	7982750514	D/1040/2023	P-0384	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
776	R-3257	PRASHANT KUMAR SHAKYA	8534866683	D/769/2022	P-0317	YES	NO	VERIFIED BY BAR	1. ONLY 8 O/S FILED AND ALL ARE IN THE NAME OF PRASHANT KUMAR INSTEAD OF PRASHANT KUMAR SHAKYA

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777	R-2468	PRASHANT PATEL	8882403889	D/11045/2022	P-0360	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS (AS 01 ORDERSHEET IS AFTER 31.07.2024)
778	R-2650	PRASHANT TIWARI	9953746511	D/4315/2020	P-0462	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
779	R-3068	PRASHANT UPADHYAY	9953134032	D/6028/2018	P-0192	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
780	R-2832	PRATAP KUMAR	9910035401	D/2436/2013	P-0099	NO	ASSOCIATE LAW FIRM	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ALL DOCUMENTS NOT SELF ATTESTED
781	R-3001	PRATEEK RANA	8800219545	D/11105/2022	P-0362	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
782	R-3247	PRATEEK UPADHYAY	9810166840	D/5712/2022	P-0340	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	PAY SLIPS NOT FILED
783	R-3354	PRATYUSH	9973978502	D/4461/2023	P-0394	YES	NO	VERIFIED BY BAR	1. ONLY TWO OS FILED (ONE OS IS AFTER 31.07.2024) 2. ALL DOCUMENTS NOT SIGNED
784	R-2656	PRATYUSH PANDEY	6388145957	D/13044/2023	P-0428	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE & BCD ID NOT FILED. 2. NO O/S FILED.
785	R-2765	PRAVEEN SHEKHAR	9717397274	D/2302/2014	P-0111	YES	NO	VERIFIED BY BAR	ONLY 5 O/S FILED
786	R-1124	PRAVESH KUMAR	9999228185	D/4902/2018	P-0188	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET BUT TWO ORDER SHEETS ARE SAME I.E DATED 15.12.2023)
787	R-3100	PREETI BIDHURI	9312941820	D/803/2015	P-0123	YES	NO	VERIFIED BY BAR	1. NO O/S FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
788	R-2417	PREETI MISHRA	9873205385	D/2279/2021	P-0466	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
789	R-3087	PREKSHIT CHAUHAN	9599800370	D/2542/2020	P-0461	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
790	R-2397	PREM KISHORE SHARMA	8595734421	D/3446/2021	P-0274	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 03 O/S BEFORE 01.08.2023 AND ONE O/S AFTER 31.07.2024
791	R-3349	PREM PRAKASH	8447599509	D/10655/2023	P-0419	YES	NO	VERIFIED BY BAR	12 OS FILED (3 OS AFTER 31.07.2024)
792	R-1431	PREM PRAKASH GUNJAN	8826469333	D/7606-A/2019	P-0227	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
793	R-1701	PREMRANJAN KUMAR PODDAR	8826131777	D/2751/2021	P-0269	NO	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, ONE O/S IS AFTER 31.07.2024. 2. AIBE NOT FILED.

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794	R-3308	PRERNA SHARMA	7827206487	D/6083/2018	P-0455	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
795	R-3269	PRERNA SINGH	9873061188	D/544-A/2001	P-0026	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
796	R-2129	PRINCE KUMAR	7992346512	D/15224/2023	P-0489	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
797	R-3323	PRINCE WADHWA	9999000671	D/9362/2022	P-0350	YES	NO	VERIFIED BY BAR	1. FILED 5 OS (2 OS ARE BEFORE 01.08.2023 AND 1 IS AFTER 31.07.2024) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
798	R-2771	PRIYA GARG	7982864947	D/4440/2019	P-0212	YES	NO	VERIFIED BY BAR	O/S NOT FILED
799	R-1147	PRIYA SAXENA	8750262203	D/6218/2022	P-0478	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, TWO ORDER SHEET AFTER 31.07.2024
800	R-2158	PRIYA SINGH	8860946606	D/12357/2021	P-0312	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED ONLY CERTIFICATE FILED 2. 05 O/S FILED AFTER 31.07.2024
801	R-3153	PRIYADARSHINI UPADHYAY	8470886032	D/1176/2012	P-0087	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. INCOMPLETE O/S (FILED 13 O/S, TWO O/S AFTER 31.07.2024)
802	R-3018	PRIYAM BAKSHI	9212616348	D/9115/2023	P-0411	NO	NO	VERIFIED BY BAR	1. NO DOCUMENT ATTACHED (ONLY DECLARATION FORM FILED) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
803	R-2662	PRIYANK KHARKWAL	9639111729	D/11743/2022	P-0366	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 01 O/S AFTER 31.07.2024. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
804	R-2766	PRIYANK RAO	7011516621	D/6023/2021	P-0283	YES	NO	VERIFIED BY BAR	13 O/S FILED AND 3 O/S BEFORE 1/8/23
805	R-3079	PRIYANKA	7091365256	D/7565/2023	P-0406	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
806	R-3070	PRIYANKA ARORA	9717461986	D/3652/2014	P-0116	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
807	R-3095	PRIYANKA GOGLIA	8168025883	D/9175/2021	P-0472	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM



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808	R-3022	PRIYANKA SHARMA	8076613282	D/12303/2022	P-0374	YES	YES	VERIFIED BY BAR	1. TOTAL 18 OS FILED OUT OF WHICH 6 OS SIGNED AND REMAINING UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
809	R-3036	PRIYASHA PRIYADARSHANI	9798347939	D/10612/2022	P-0358	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
810	R-3011	PRYANSHA KULSHRESTHA	7982460554	D/7412/2020	P-0258	NO	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED AND ARE IN THE NAME OF PRYANSHA KUMARI 2. AIBE NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
811	R-2722	PUNEET KUMAR JAIN	9910930505	D/562/2017	P-0151	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
812	R-2160	PUNEET NARULA	7678429200	D/9353/2023	P-0414	YES	NO	VERIFIED BY BAR	1. 2 O/S FILED AFTER 31.07.2024
813	R-2070	PUNEET SRIVASTAVA	7042607290	D/800/2015	P-0122	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. TOTAL 12 O/S FILED IN WHICH 04 O/S AFTER 31.07.2024
814	R-2208	PUNIT GAUR	9871559679	D/6745/2019	P-0225	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
815	R-1888	PUSHP SAINI	9871503007	D/1952/2008	P-0055	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED ( ONE ORDER SHEET AFTER 31.07.2024)
816	R-1687	PUSHPA SINGH	8860730110	D/175/2019	P-0201	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP FOR 6 MONTHS NOT FILED.
817	R-2442	PUSHPAK JAIN	9868494600	D/4345/2021	P-0275	YES	NO	VERIFIED BY BAR	FILED 12 OS BUT 3 OS ARE BEFORE 01.08.2023
818	R-2885	R. SAHIL	8800978959	D/1602/2023	R-0465	YES	NO	VERIFIED BY BAR	1. 02 OS AFTER 31.07.2024 & 02 OS BEFORE 01.08.2023
819	R-2971	R. SRINIVASAN	7200852467	D/12662/2022	R-0454	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
820	R-1218	R. SRIRAM	9990990682	D/3449/2022	R-0403	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, 4 O/S AFTER 31.07.2024 AND ALL ORDER SHEET NOT SIGNED)
821	R-2852	RABI KUMAR	8750207510	D/2840/2016	R-0184	YES	NO	VERIFIED BY BAR	ALL ORDERSHEETS NOT SIGNED
822	R-3362	RACHIT SHARMA	8860471300	D/3197/2018	R-0231	YES	NO	VERIFIED BY BAR	OS NOT FILED
823	R-2946	RADHA	9414682695	D/12897/2023	R-0499	YES	YES	VERIFIED BY BAR	1. PHOTOGRAPH, BDC AND AIBE NOT SIGNED.
824	R-2378	RADHA KUMARI	9911619498	D/1606/2012	R-0124	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 02 O/S BEFORE 01.08.2023 AND 02 OS AFTER 31.07.2024

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825	R-1922	RAEES AHMED	8010173029	D/838/2015	R-0158	YES	NO	VERIFIED BY BAR	1. TOTAL 18 ORDERSHEETS IN WHICH 4 ORDER SHEETS AFTER 31.08.2024 AND 3 ORDER SHEETS BEFORE 01.08.2023. 2. SOME ORDER SHEETS ARE NOT SIGNED.
826	R-1309	RAHUL	9717755561	D/13634/2022	R-0457	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEETS (FILED 12 ORDERSHEETS BUT 2 ARE AFTER 31.07.2024)
827	R-1624	RAHUL BANSAL	9971704072	D/8589/2021	R-0362	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
828	R-2406	RAHUL DEV TYAGI	9312276235	D/870/1993	R-0016	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED
829	R-2806	RAHUL GAUR	9891519045	D/6849/2018	R-0241	YES	NO	VERIFIED BY BAR	ONLY NINE O/S ON RECORD AND ONE O/S IS BEFORE 01.08.2023
830	R-1250	RAHUL GULIA	9911669346	D/2068/2011	R-0118	YES	YES	VERIFIED BY BAR	1. INCOMPLETE O/S. 12 O/S FILED, FOUR ARE AFTER 31.07.24.
831	R-2436	RAHUL GUPTA	9811607524	D/6245/2022	R-0418	YES	NO	VERIFIED BY BAR	12 OS FILED BUT ALL OS ARE IN THE NAME OF RAHUL MALHOTRA INSTEAD OF RAHUL GUPTA
832	R-3098	RAHUL KUMAR	8178168843	D/10317/2023	R-0463	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
833	R-1166	RAHUL KUMAR	9711927944	D/12563/2023	R-0498	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024)
834	R-2380	RAHUL LAL AKHRIYA	9810315843	D/1289/2008	R-0086	NOT APPLICABLE	YES	VERIFIED BY BAR	BCD ID NOT FILED
835	R-2725	RAHUL MANN	9953137117	D/2735/2022	R-0401	YES	YES	VERIFIED BY BAR	1. ALL DOCUMENTS ARE NOT SELF ATTESTED
836	R-2750	RAHUL MEENA	9289213799	D/270-H/2009	R-0093	NOT APPLICABLE	NO	VERIFIED BY BAR	ONE O/S BEFORE 01.08.23, ONE O/S AFTER 31.07.24, ONE CW STATEMENT AND TWO PW STATEMENT FILED.
837	R-3346	RAHUL SAXENA	9654947486	D/12543/2023	R-0497	YES	NO	VERIFIED BY BAR	OS NOT FILED
838	R-2233	RAHUL SINGH	9891294223	D/2065/2003	R-0052	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
839	R-2048	RAHUL SINGHAL	9599958382	D/5081/2023	R-0571	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 05 OS AFTER 31.07.2024)
840	R-3073	RAHUL SOOD	9818715666	D/1727/2008	R-0518	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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841	R-3214	RAHUL VERMA	9711211743	D/11669/2022	R-0447	YES	NO	VERIFIED BY BAR	1. TOTAL 13 O/S FILED IN WHICH ONE ORDER SHEET IS SAME AND ONE ORDER SHEET IS BEFORE 01.08.2023
842	R-1267	RAHUL YADAV	9999507299	D/9610/2022	R-0431	YES	YES	VERIFIED BY BAR	1. ALL ORDER SHEET NOT SIGNED
843	R-3071	RAJ KUMAR	9810610154	D/722/2010	R-0102	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
844	R-3189	RAJ VARDHAN	9999444007	D/720/2005	R-0055	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 OS FILED BUT ONE OS IS AFTER 31.07.2024 AND ALL OS ARE NOT SIGNED
845	R-1010	RAJA NARAYANAN A.	9953908550	D/1490/2007	R-0078	NOT APPLICABLE	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. TOTAL 12 O/S FILED ( ONE O/S IS SAME COPY OF 15.05.2024 AND OTHER ONE IS AFTER 31.07.2024)
846	R-2804	RAJAN MALHOTRA	9990666940	D/9185/2019	R-0289	NO	NO	VERIFIED BY BAR	1. AIBE IS NOT FILED 2. 13 O/S FILED, TWO O/S BEFORE 01.08.2023.
847	R-2658	RAJAT GUPTA	9911188736	D/7800/2019	R-0282	YES	NO	VERIFIED BY BAR	1. ALL OS NOT SIGNED
848	R-2996	RAJAT KUMAR YADAV	9873727906	D/6219/2018	R-0236	YES	NO	VERIFIED BY BAR	1. 01 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
849	R-1658	RAJAT NANDA	9599604269	D/4826/2022	R-0411	YES	NO	VERIFIED BY BAR	INCOMPLETE O/S ( FILED 12 O/S, EIGHT ORDER SHEET BEFORE 01.08.2023)
850	R-3004	RAJAT SINGH	9517271479	D/8481/2023	R-0486	YES	YES	VERIFIED BY BAR	1. SOME ORDERSHEETS ARE IN THE NAME RAJAT KUMAR 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
851	R-1392	RAJDEEP RAO	9300420093	D/7139/2020	R-0558	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
852	R-2693	RAJEEV KUMAR DUBEY	9868088414	D/1210/2013	R-0138	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED.
853	R-2499	RAJEEV MALHOTRA	9910109692	D/4763/2017	R-0210	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS (01 OS AFTER 31.07.2024)
854	R-2515	RAJESH ARYA	9610008585	D/1466/2016	R-0180	YES	NO	VERIFIED BY BAR	1. ORDER SHEET NOT FILED
855	R-2386	RAJESH GEHLAWAT	8920654521	D/3261/2016	R-0187	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
856	R-1145	RAJESH HADDA	9873334206	D/44/2017	R-0200	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED

CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024									
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S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
857	R-1005	RAJESH KUMAR	9971207803	D/2269/2005	R-0065	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 17 ORDER SHEET, TWO ORDER SHEETS IN NAME OF RAJESH KUMAR AND REMAINING O/S IN NAME OF R. K. SINGH/RAJESH KUMAR SINGH
858	R-1453	RAJESH KUMAR SUKHWANI	9899249401	D/5937/2019	R-0554	NO	LAW FIRM	VERIFIED BY BAR	1 AIBE CERTIFICATE NOT FILED 2. SALARY SLIP NOT SELF ATTESTED
859	R-3367	RAJESH PANDEY	7838053383	D/9933/2019	R-0294	YES	NO	VERIFIED BY BAR	13 OS FILED ( 2 OS ARE BEFORE 01.08.2023)
860	R-2117	RAJINDER KUMAR	9873202832	D/3974/2013	R-0146	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
861	R-1306	RAJINDER SINGH	9911241569	D/5359/2019	R-0272	YES	NO	VERIFIED BY BAR	1.INCOMPLETE ORDERSHEETS (FILED 11 ORDERSHEETS AND 1 STATEMENT OF WITNESS
862	R-2592	RAJIV KUMAR	7015595920	D/8681/2023	R-0489	YES	NO	VERIFIED BY BAR	12 OS FILED OUT OF WHICH 01 OS AFTER 31.07.2024
863	R-1426	RAJNEESH KUMAR SINGH	9811038753	D/3381/2019	R-0552	YES	NO	VERIFIED BY BAR	1 O/S AFTER 31/7/24
864	R-2687	RAJNI DEVI MS	8447732654	D/2678/2013	R-0141	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED OUT OF WHICH 3 ARE ATTENDANCE CERTIFICATE AND 11 ARE IN THE NAME OF RAJNI INSTEAD OF RAJNI DEVI. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
865	R-2460	RAJPAL SINGH	9213191414	D/2752/2021	R-0341	NO	NO	VERIFIED BY BAR	ORDERSHEETS NOT FILED
866	R-1683	RAJU MISHRA	9911524676	D/3644/2022	R-0405	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP FOR 6 MONTHS NOT FILED.
867	R-2718	RAKESH KUMAR	9868658800	D/390/2011	R-0114	NO	ASSOCIATE- LAW FIRM	VERIFIED BY BAR	1. NOT FILED AIBE 2. SALARY SLIP NOT SELF ATTESTED
868	R-2857	RAKSHIT BHARDWAJ	9667774097	D/9147/2022	R-0428	YES	NO	VERIFIED BY BAR	ALL ORDERSHEETS FILED IN THE NAME OF RAKSHIT RATHI AND ARE UNSIGNED
869	R-2443	RAKTIM SARMA	9717824931	D/13171/2023	R-0501	YES	PARTNER-LAW FIRM	VERIFIED BY BAR	1.PHOTO NOT SIGNED 2. 6 PAY SLIP SUBMITTED BUT ONE IS AFTER 31.07.2024.
870	R-2822	RAM NARESH	7982460217	D/11939/2021	R-0381	YES	NO	VERIFIED BY BAR	3 O/S IS BEFORE 01.08.2023
871	R-1495	RAM TARGHOTRA	8750923978	D/6217/2022	R-0416	YES	NO	VERIFIED BY BAR	FILED 12 O/S AND 1 O/S BEFORE 1/8/23

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872	R-1106	RAMADITYA SINGH JADON	8619590177	D/7157/2022	R-0422	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, FOUR ORDER SHEET AFTER 31.07.2024)
873	R-2664	RAMAN BHATIA	9999161652	D/3664/2018	R-0545	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED. 2.11 O/S NOT SELF ATTESTED. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
874	R-2993	RAMESH CHANDER MALIK	9810162119	D/26/1992	R-0011	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
875	R-1205	RAMNESH KUMAR SAHU	7838423548	D/6193/2021	R-0356	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, 5 O/S AFTER 31/7/24 & TWO O/S ARE SAME)
876	R-2636	RANA DEBNATH	8882777404	D/2303/2022	R-0397	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED OUT OF WHICH 5 O/S AFTER 31.07.24. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
877	R-1114	RANGOLI KHANNA	7906764580	D/3757/2017	R-0539	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, FOUR ORDER SHEET BEFORE 01.08.2023)
878	R-1726	RANJAN JHA	9810817775	D/1395/2001	R-0042	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET. 01 BEFORE 01.08.2023)
879	R-1441	RANJAN SINGH	9810352102	D/7644/2023	R-0484	YES	YES	VERIFIED BY BAR	AIBE AND BCD ID WITHOUT SELF ATTESTED
880	R-2629	RASHMI CHAUDHARY	9999062328	D/359/2015	R-0155	YES	NO	VERIFIED BY BAR	1. TOTAL 6 O/S FILED AND ALL ARE UNSIGNED. 2. BCD ID NOT FILED. 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
881	R-3188	RASHMI RAJ VARDHAN	9643444007	D/1619/2012	R-0125	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED BUT ONE OS IS AFTER 31.07.2024 AND ALL OS ARE NOT SIGNED 2. BCD ID NOT FILED
882	R-2793	RAVI	8700358746	D/7634/2023	R-0483	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
883	R-1180	RAVI KUMAR	9716002006	D/5075/2016	R-0199	YES	YES	VERIFIED BY BAR	1 ALL O/S NOT SIGNED
884	R-2697	RAVI NAGAR	9999991030	D/3751/2013	R-0145	NO	NO	VERIFIED BY BAR	1. 2 O/S AFTER 31.07.2024 2. AIBE CERTIFICATE AND BCD ID NOT FILED

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885	R-2979	RAVIKANT RAI	9953320602	D/13410/2022	R-0455	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
886	R-2151	RAVINDER KUMAR	9899400300	D/830/2000	R-0040	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED ONLY CERTIFICATE FILED
887	R-2136	RAVINDER KUMAR PANWAR	9910617978	D/2276/2007	R-0083	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 ORDERSHEETS FILED, 4 ORDERSHEETS AFTER 31.07.2024)
888	R-1342	RAVINDER PAL SINGH	9810125107	D/501-R/1996	R-0023	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID IS NOT SUBMITTED
889	R-1915	RAVISH CHAUDHARY	9811215904	D/1896/2020	R-0306	YES	NO	VERIFIED BY BAR	13 ORDER SHEETS FILED ( ONE OS BEFORE 01.08.2023 AND ONE OS AFTER 31.07.2024)
890	R-2726	RAVISH SINGH	9654353531	D/1469/2015	R-0534	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 1 O/S FILED AFTER 31/7/24 2. SOME O/S ARE NOT SELF ATTESTED
891	R-2647	RAY ABHISHEK JOSHI	7042447537	D/1179/2023	R-0464	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED OUT OF WHICH ONE O/S AFTER 31.07.24. 2. BCD ID NOT FILED. 3. ALL O/S CONTAINS NAME AS ABHISHEK KUMAR INSTEAD OF RAY ABHISHEK JOSHI. 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
892	R-2606	REENA KUMARI	9818790568	D/13640/2022	R-0568	YES	NO	VERIFIED BY BAR	1. TWO ORDERSHEET ARE DIFFERENT IN NAME 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
893	R-2611	REETA	7428607137	D/5104/2018	R-0546	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. 01 OS IS BEFORE 01.08.2023 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
894	R-1523	REETA ALOK YAGNIK	8860065887	D/3501-B/2010	R-0110	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 1 OS BEFORE 01.08.2023 AND ONE O/S AFTER 31.07.2024)
895	R-3183	REKHA	9999459893	D/2208/2005	R-0513	NOT APPLICABLE	YES	VERIFIED BY BAR	BCD ID not filed.
896	R-1437	REKHA KUMARI	7982317134	D/265/2019	R-0551	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED AND ALL DOC WITHOUT SELF ATTESTED

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897	R-1399	REKHA SHUKLA	9871496126	D/2590/2022	R-0398	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS FILED (12 OS FILED BUT 05 OS AFTER 31.07.2024
898	R-3007	RENU	8448044095	D/7708/2023	R-0485	YES	YES	VERIFIED BY BAR	1. ALL OS UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
899	R-2710	RENU MISHRA	9667151963	D/918/2019	R-0253	YES	NO	VERIFIED BY BAR	FILED 7 O/S 1 O/S BEFORE 1/8/23 AND 6 VAKALATNAMA FILED
900	R-2486	RESHESH MANI TRIPATI	9310356656	D/1310-V/2002	R-0046	NOT APPLICABLE	YES	VERIFIED BY BAR	BCD ID NOT FILED
901	R-3090	RESHMA	7835886277	D/9234/2019	R-0555	YES	NO	VERIFIED BY BAR	1. 01 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
902	R-2564	RHYTHM AGGARWAL	9650202826	D/3070/2021	R-0343	YES	NO	VERIFIED BY BAR	TOTAL 10 ORDERSHEETS FILED OUT OF WHICH 5 OS AFTER 31.07.2024.
903	R-2723	RIDHI JAIN	9818332195	D/910/2020	R-0302	YES	NO	VERIFIED BY BAR	1. TOTAL 9 O/S FILED AND 1 O/S AFTER 31/7/24 O/S ARE NOT SELF ATTESTED
904	R-1238	RINA ROY	8745866553	D/245/2016	R-0177	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 13 ORDER SHEET, THREE O/S IS BEFORE 01.08.2023)
905	R-1417	RINKY NEGI	8920933757	D/10894/2022	R-0442	YES	NO	VERIFIED BY BAR	ONE O/S AFTER 31/7/24
906	R-2622	RISHAB AGGARWAL	9212199909	D/12950/2023	R-0500	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
907	R-2948	RISHAB BHALLA	9958500348	D/4664/2022	R-0409	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. FILED 12 OS, ALL ARE IN THE NAME OF RISHAB RAJ JAIN
908	R-3028	RISHAB BHATI	9811416564	D/4968/2021	R-0350	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
909	R-2614	RISHAB GUPTA	9650028867	D/1756/2014	R-0148	YES	NO	VERIFIED BY BAR	1. 2 O/S AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
910	R-2739	RISHABH JAIN	9005097905	D/9785/2021	R-0367	YES	NO	VERIFIED BY BAR	14 O/S FILED AND 4 O/S AFTER 31/7/24 (CANDIDATE PHOTO INVALID)
911	R-3226	RISHABH JAIN	7988831117	D/6689/2023	R-0572	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
912	R-2336	RISHABH KAMBOJ	8077037373	D/3067/2023	R-0570	YES	YES	VERIFIED BY BAR	1. ORDER SHEET NOT SIGNED AND TWO O/S FILED AFTER 31.07.2024

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913	R-2892	RISHABH KHARWAL	9717789125	D/3168/2023	R-0466	YES	NO	VERIFIED BY BAR	1. ONLY BCD ENROLLMENT CERTIFICATE FILED, BCD ID NOT FILED 2. NO OS FILED 3. PHOTOGRAPH NOT SELF ATTESTED
914	R-2841	RISHABH KUMAR SINGH	9971129864	D/3847/2019	R-0266	YES	NO	VERIFIED BY BAR	1. ONE OS AFTER 31.07.2024 2. ONE O/S IS BEFOR 01.08.2023
915	R-3254	RISHABH MANCHANDA	8860247356	D/4720/2023	R-0476	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (9 O/S FILED, 1 O/S BEFORE 01.08.23) 2. ALL O/S IN THE NAME OF RISHABH YADAV INSTEAD OF RISHABH MANCHANDA AND FORM CONTAIN THE NAME AS RISHABH.
916	R-2407	RISHABH SHARMA	9811878265	D/5338/2023	R-0478	YES	NO	VERIFIED BY BAR	FILED 12 O/S (1 OS IS BEFORE 01.08.2023)
917	R-3099	RISHABH TYAGI	9873587497	D/2965/2018	R-0544	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 01 O/S BEFORE 01.08.2023 AND 02 O/S ARE OF SAME DATE 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
918	R-2312	RISHABH YADAV	8800364662	D/10404/2022	R-0437	YES	NO	VERIFIED BY BAR	1. ONE ORDER SHEET FILED BEFORE 01.08.2023 2. BCD ID NOT FILED
919	R-1877	RISHAV SHARMA	9988700769	D/2043/2021	R-0338	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED (TWO ORDER SHEET BEFORE 01.08.2023)
920	R-2279	RISHI PRATAP SINGH	7599006014	D/12329/2021	R-0384	YES	NO	VERIFIED BY BAR	ALL ORDERSHEETS AFTER 31.07.2024
921	R-3253	RISHITA SINGH	9911666196	D/5448/2020	R-0316	YES	ASSOCIATE – LAW FIRM	VERIFIED BY BAR	1. SALARY SLIP NOT FILED
922	R-2631	RITESH SRIVASTAVA	9625818500	D/12273/2021	R-0383	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
923	R-2308	RITIK DHOUDIYAL	8273308035	D/14575/2023	R-0592	NO	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH TWO ORDER SHEET FILED AFTER 31.07.2024 AND 05 O/S IN THE NAME OF HRITIK VERMA INSTEAD OF RITIK DHOUDIYAL 2. AIBE CERTIFICATE NOT FILED
924	R-1217	RITIK KUMAR VERMA	9891129847	D/149/2022	R-0385	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S FILED (FILED 12 ORDER SHEET FILED, TWO ORDER SHEET AFTER 31.07.2024)
925	R-2447	RITIKA GODHWANI	9873733972	D/3568/2012	R-0133	YES	YES	VERIFIED BY BAR	1. PHOTO NOT SIGNED 2. BCD ID NOT FILED



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926	R-2777	RITIKA SHARMA	9821585878	D/4639/2022	R-0565	NO	NO	VERIFIED BY BAR	DOC NOT FILED (ONLY DECLARATION FORM SUBMITTED)
927	R-1062	RITU KOHLI	9810830920	D/9280/2023	R-0491	YES	PARTNER- LAW FIRM	VERIFIED BY BAR	1.PAYMENT OF PROFESSIONAL REMUNERATION ONLY TWO MONTHS I.E. JANUARY, JULY AND AUGUST 2024
928	R-2753	ROHAN SINGH MANN	9555579991	D/6811/2021	R-0562	NO	NO	VERIFIED BY BAR	SUPPORTED DOC NOT FILED (ONLY DECLARATION FORM FILED)
929	R-2338	ROHIT CHAUDHARY	8800648311	D/7731/2020	R-0559	YES	YES	VERIFIED BY BAR	1. ORDER SHEET NOT SIGNED.
930	R-1653	ROHIT GUPTA	7042621255	D/6242/2022	R-0417	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE O/S BEFORE 01.08.2023 AND TWO ORDER SHEET AFTER 31.07.2024)
931	R-2385	ROHIT KUMAR	9873598729	D/200/2020	R-0298	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. STATEMENTS OF INCOME TAX/GST NOT FILED
932	R-2545	ROHIT KUMAR	9999734435	D/644/2015	R-0157	YES	NO	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 02 O/S AFTER 31.07.2024
933	R-1704	ROHIT PRATAP SINGH	9990793983	D/6610/2018	R-0238	NO	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, FOUR O/S ARE SAME. 2. AIBE NOT FILED.
934	R-2795	ROHIT SAHRAWAT	9723023235	D/4251/2023	R-0470	NO	NO	VERIFIED BY BAR	1.DECLARATION FORM IS NOT COMPLETELY FILLED 2.ONLY 11 O/S FILED 3. AIBE IS NOT FILED
935	R-2326	ROHIT SHARMA	9166268622	D/5771/2019	R-0275	YES	YES	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 06 O/S AFTER 31.07.2024
936	R-2301	ROHIT UPADHYAY	7982082481	D/11683/2022	R-0448	YES	NO	VERIFIED BY BAR	1. TOTAL 13 O/S FILED IN WHICH TWO ORDER SHEET FILED AFTER 31.07.2024
937	R-3185	ROHIT VERMA	8447111615	D/3149/2014	R-0531	YES	YES	VERIFIED BY BAR	BCD ID not filed.
938	R-3024	ROSHAN KUMAR	7643976536	D/7145/2023	R-0482	YES	NO	VERIFIED BY BAR	1. 03 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
939	R-2865	ROSHAN SINGH	9555444917	D/1648/2022	R-0392	YES	NO	VERIFIED BY BAR	ALL OS ARE BEFORE THE PERIOD I.E. 01.08.23
940	R-2871	ROUSHAN KUMAR MISHRA	9899121760	D/12868/2022	R-0567	YES	NO	VERIFIED BY BAR	12 OS FILED BUT 5 OS ARE FILED AFTER 31.07.2024.
941	R-2874	RUBY SHARMA	9971674646	D/3624/2009	R-0099	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 12 OS FILED BUT 7 OS ARE FILED AFTER 31.07.2024. 2. BCD ID NOT FILED
942	R-1908	RUHKSAR ANSARI	9582065768	D/13434/2023	R-0502	YES	NO	VERIFIED BY BAR	15 ORDER SHEET FILED BUT FIVE ORDERSHEETS ARE AFTER 31.07.2024

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943	R-2989	RUPENDRA SINGH CHAUHAN	9999805169	D/6785/2022	R-0421	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
944	R-2416	RUPESH KUMAR JHA	8826525154	D/10480/2021	R-0372	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 12 OS BUT 1 OS IS AFTER 31.07.2024, 1 OS IS BEFORE 01.08.2023.
945	R-3287	RUPSEE	9315212274	D/11179/2023	R-0494	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 4 O/S AFTER 31.07.2024
946	R-1712	RUSTAM SINGH	9654788787	D/1422/2008	R-0088	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 02 OS BEFORE 01.08.2023)
947	R-3268	RYSHA GAUR	9910300369	D/3912/2023	R-0468	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
948	R-2333	S. ANNU	8376071986	D/9471/2019	S-0542	YES	YES	VERIFIED BY BAR	1. TOTAL 13 O/S FILED IN WHICH 08 O/S AFTER 31.07.2024
949	R-2185	S. BUSHRA KAZIM	9711376877	D/2077/2016	S-0328	YES	NO	VERIFIED BY BAR	1. TWO ORDERSHEET AFTER 31.07.2024.
950	R-2556	S. VIJAY KANTH	7503313839	D/4552/2015	S-1021	YES	NO	VERIFIED BY BAR	1. 12 ORDER SHEETS FILED OUT OF WHICH 2 OS AFTER 31.07.2024. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
951	R-1228	SACHIN	9971030265	D/10073/2022	S-0825	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 O/S, ONLY ONE O/S IN THE NAME OF SACHIN AND OTHER O/S IN THE NAME OF SACHIN BAISSLA & 5 O/S AFTER 31.07.24)
952	R-2681	SACHIN BHARDWAJ	9999095839	D/1536/2005	S-0090	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 01 OS BEFORE 01.08.2023. 2. ALL O/S ARE UNSIGNED. 3. SOME OS IN THE NAME OF SACHIN INSTEAD OF SACHIN BHARDWAJ 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
953	R-1991	SACHIN GUPTA	8750782702	D/732/2012	S-0208	YES	NO	VERIFIED BY BAR	1. O/S NOT FILED.
954	R-1241	SACHIN JAIN	9212136959	D/2327/2010	S-0181	YES	NO	VERIFIED BY BAR	1. O/S NOT FILED. COPY OF ITR FILED.

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955	R-1629	SACHIN KUMAR	9990513384	D/4661/2015	S-0301	YES	NO	VERIFIED BY BAR	1. 12 O/S FILED - ONLY ONE O/S IN NAME OF SACHIN KUMAR - 10 O/S IN THE NAME OF SACHIN KUMAR TOMAR AND ONE O/S IN THE NAME OF SACHIN KUMAR SINGH (INSTEAD OF SACHIN KUMAR)
956	R-3152	SADHNA YADAV	9319321310	D/3198/2022	S-0756	NO	YES	VERIFIED BY BAR	1. AIBE NOT FILED
957	R-1273	SAFEENA KHAN	9318446571	D/4052/2016	S-0340	YES	YES	VERIFIED BY BAR	1. ALL ORDER SHEET NOT SIGNED
958	R-1539	SAGAR CHHABRA	9520100311	D/3068/2023	S-0897	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED
959	R-2868	SAGAR KAUSHIK	9910620103	D/9687/2019	S-0544	YES	NO	VERIFIED BY BAR	ALL O/S IN THE NAME OF MR. SAGAR INSTEAD OF SAGAR KAUSHIK
960	R-2267	SAHIBA SETH	9717526712	D/5611/2017	S-0384	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. BCD ID NOT FILED 2. SALARY SLIP NOT FILED
961	R-2363	SAHIL KHAJAN TOKAS	9810980461	D/6476/2019	S-0520	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 04 O/S AFTER 31.07.2024
962	R-2654	SAHIL MALIK	8950626958	D/4479/2019	S-0499	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
963	R-2466	SAHIL SHARMA	7065486474	D/10899/2022	S-0841	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS (AS 05 ORDERSHEETS ARE BEFORE 01.08.2023)
964	R-1936	SAJJAD HUSSAIN	9873799424	D/841-B/2001	S-0064	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 14 ORDER SHEETS FILED IN WHICH 4 ORDER SHEETS BEFORE 01.08.2023 AND ONE ORDER SHEET AFTER 31.07.2024
965	R-2653	SAKSHAM JAIN	9838748897	D/4667/2023	S-1089	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
966	R-2544	SAKSHAM OJHA	9051667855	D/861/2019	S-0470	YES	YES	VERIFIED BY BAR	All ordersheets are not self attested
967	R-3051	SAKSHI	9899997116	D/7092/2022	S-1080	NO	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. AIBE NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
968	R-1440	SAKSHI KARNWAL	8218571644	D/3212/2022	S-1073	YES	NO	VERIFIED BY BAR	1. 10 O/S AFTER 31/7/24 AND BCD ID NOT FILED

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969	R-1367	SAKSHI PANWAR	9821015083	D/5669/2023	S-0914	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 3. INCOMPLETE OS FILED (12 OS FILED, THREE OS ARE AFTER 31.07.2024)
970	R-1499	SALIL SHEKHAR	8377849634	D/4551/2018	S-0423	YES	NO	VERIFIED BY BAR	FILED 13 O/S, 4 BEFORE 1/8/23 AND 3 AFTER 31/7/24
971	R-2618	SALMAAN	7533032050	D/2422/2018	S-0404	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED OUT OF WHICH 3 O/S AFTER 31.07.2024.
972	R-2475	SALMAN SAIFI	9716617176	D/3228/2021	S-0641	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS (AS 02 ORDERSHEETS ARE OF SAME DATE AND SAME CASE)
973	R-3135	SAMARENDRA NATH VERMA	9313708816	D/2485/2009	S-0158	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (12 O/S FILED, 1 O/S BEFORE 01.08.2023 2. BCD ID NOT FILED
974	R-2829	SAMPARPIT CHAUHAN	9999488064	D/8332/2021	S-0688	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 OS, ONE OS AFTER 31.07.2024 AND ONE OS IS BEFORE 01.08.2023.
975	R-1151	SAMEER GARG	9891866866	D/1677-V/1999	S-0047	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED
976	R-2621	SAMIKSHA RANA	8755922363	D/11177/2023	S-0950	YES	YES	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH ALL O/S CONTAINS THE NAME AS SHRI SAMIKSHA RANA. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
977	R-3030	SAMMAN KUMAR	6396478448	D/7491/2022	S-0807	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
978	R-1520	SAMPURNANAND PANDEY	8800843148	D/10374/2023	S-0945	YES	NO	VERIFIED BY BAR	1. ONLY 8 OS FILED, 01 OS AFTER 31.07.2024
979	R-2362	SAMRIDHI MUKHIJA	9958053974	D/4253/2022	S-0768	YES	LAW REASARCHERS	VERIFIED BY BAR	SALARY SLIPS IS NOT FILED
980	R-1758	SANCHIT RASTOGI	9958586189	D/7865/2023	S-0932	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED BUT BCD CERTIFICATE FILED 2. ALL ORDER SHEET NOT SIGNED
981	R-2728	SANCHYA BHARDWAJ	9718889990	D/4703/2017	S-0380	YES	NO	VERIFIED BY BAR	1. ONLY 10 O/S FILED 2. ALL DOCUMENTS ARE NOT SELF ATTESTED

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982	R-2665	SANDEEP	9999997654	D/6230/2020	S-0590	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. ALL OS IN THE NAME OF SANDEEP YASH TIWARI INSTEAD OF SANDEEP. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
983	R-2306	SANDEEP CHAUHAN	9818175291	D/6405/2021	S-0666	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
984	R-2459	SANDEEP GOSWAMI	9419294560	D/7366/2021	S-0677	YES	NO	VERIFIED BY BAR	ORDERSHEETS NOT FILED
985	R-1471	SANDEEP KUMAR JAIN	7065479054	D/11776/2021	S-0728	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
986	R-1669	SANDEEP KUMAR THAKUR	8081557137	D/2047/2023	S-0893	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, TWO O/S ARE SAME AND ONE O/S BEFORE 01.08.2023
987	R-2619	SANDEEP PANWAR	9811636652	D/1268/2002	S-0068	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ALL ORDER SHEETS CONTAINS NAME AS SANDEEP INSTEAD OF SANDEEP PANWAR. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
988	R-2663	SANDEEP TYAGI	9811912208	D/800/2001	S-0063	NOT APPLICABLE	NO	VERIFIED BY BAR	1.TOTAL 12 O/S FILED OUT OF WHICH 2 O/S BEFORE 1.8.23. 2.BCD ID NOT FILED.
989	R-2937	SANDEEP YADAV	7042206136	D/10611/2021	S-0714	YES	NO	VERIFIED BY BAR	1. FILED 12 OS, 5 OS ARE AFTER 31.07.2024
990	R-2745	SANDIP KUMAR	9810750211	D/1151/2022	S-0744	YES	PRACTICE OF DIRECT & INDIRECT TAXES	VERIFIED BY BAR	1. PAYMENT OF REMUNERATION OF SIX MONTH NOT FILED, ONLY AFFIDAVIT FILED FOR FILING OF INCOME TAX RETURNS 2. CERTIFICATE FROM THE EQUITY PARTNER OF THE LAW FIRM NOT FILED
991	R-2170	SANGEETA	9069250849	D/332/2022	S-0740	YES	NO	VERIFIED BY BAR	TOTAL 12 ORDERSHEETS FILED IN WHICH 10 ORDERSHEETS BEFORE 01.08.2023 2.BCD ID NOT FILED
992	R-3094	SANGEETA	9873318831	D/2313/2012	S-0222	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
993	R-1251	SANGEETA RANI	9810695485	D/1577/2005	S-0091	NOT APPLICABLE	YES	VERIFIED BY BAR	1. INCOMPLETE O/S. 13 O/S FILED, TWO ARE AFTER 31.07.24.
994	R-1920	SANJANA MEENA	8373930006	D/9685/2022	S-0817	YES	NO	VERIFIED BY BAR	11 ORDERSHEETS FILED IN WHICH 1 ORDER SHEET BEFORE 01.08.2023.

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995	R-2859	SANJANA NARANG	8860642737	D/7016/2022	S-0805	YES	NO	VERIFIED BY BAR	ONE OS IS OF 25.01.2024 & REST OS ARE COPIES OF THE SAME)
996	R-1733	SANJAY BATRA	9873724471	D/923/1990	S-0014	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
997	R-2612	SANJAY GAUR	9811366881	D/295/2015	S-0283	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE AND BCD ID NOT FILED 2. TOTAL 06 OS FILED OUT OF WHICH 01 OS BEFORE 01.08.2023 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
998	R-1762	SANJAY KUAMR	9891848453	D/317-A/1991	S-0016	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO
999	R-2371	SANJAY KUMAR	9015068757	D/4223/2015	S-0299	NO	YES	VERIFIED BY BAR	1.AIBE CERTIFICATE NOT FILED
1000	R-2485	SANJAY KUMAR	9830609489	D/161/2011	S-0192	YES	NO	VERIFIED BY BAR	ORDERSHEETS NOT FILED
1001	R-1175	SANJAY KUMAR UPADHYAY	9871300107	D/904/2012	S-0212	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 3 STATEMENT COPY AND 1 JUDGEMENT 1 O/S FILED AFTER 31.7.24)
1002	R-2943	SANJAY KUMAR VERMA	9818124049	D/943/2007	S-0113	NOT APPLICABLE	NO	VERIFIED BY BAR	1. FILED 13 OS, 04 ARE AFTER 31.07.2024 AND TWO OS ARE SAME
1003	R-2133	SANJAY PAL	9811646381	D/1675/2017	S-0360	YES	NO	VERIFIED BY BAR	1.TOTAL 12 ORDERSHEETS FILED IN WHICH 01 ORDERSHEET AFTER 31.07.2024
1004	R-1572	SANJAY SHARMA	8800247534	D/1710/2013	S-1013	NO	YES	VERIFIED BY BAR	1.AIBE CERTIFICATE NOT FILED
1005	R-2508	SANJEET KUMAR MISHRA	9795245724	D/2708/2022	S-0752	YES	YES	VERIFIED BY BAR	3. O/S NOT SELF ATTESTED
1006	R-1740	SANJEEV KUMAR	9891490070	D/1416-D/2005	S-0089	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
1007	R-2123	SANJEEV KUMAR SINGH	7011482999	D/8730/2023	S-0940	YES	NO	VERIFIED BY BAR	TOTAL 12 ORDERSHEETS FILED IN WHICH 7 ORDERSHEETS ARE AFTER 31.07.2024
1008	R-3348	SANJEEV SINGH THAKUR	8962462057	D/6442/2021	S-0667	YES	NO	VERIFIED BY BAR	12 OS FILED (6 OS ARE AFTER 31.07.2024)
1009	R-1791	SANSAR KUMAR	9999093027	D/3023/2009	S-0166	NOT APPLICABLE	NO	VERIFIED BY BAR	1. ONE O/S BEFORE 01.08.2023
1010	R-2572	SANTOSH KUMAR PANDEY	8076125240	D/85-A/2004	S-0074	NOT APPLICABLE	YES	VERIFIED BY BAR	1. All ordersheets are not self attested
1011	R-2072	SANTOSH SINGH	9899702391	D/1859-A/2004	S-0083	NOT APPLICABLE	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 07 OS AFTER 31.07.2024 AND ALL OS ARE UNSIGNED

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1012	R-2021	SANYA SONI	8826943224	D/6865/2022	S-0803	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 01 OS UNDATED)
1013	R-1023	SARANSH GOEL	9999976334	D/2613/2018	S-0405	YES	NO	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO 2. INCOMPLETE O/S (FILED 12 ORDER SHEET, TWO ORDER SHEET AFTER 31.07.2024)
1014	R-3091	SARASWATI VIDHURY	8630734208	D/12892/2023	S-1100	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1015	R-1739	SARITA RANI	7042975202	D/107/2023	S-0883	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 05 OS BEFORE 01.08.2023 & 02 OS AFTER 31.07.2024)
1016	R-2313	SARLA RANI MS	9315943990	D/3828/2013	S-0255	YES	NO	VERIFIED BY BAR	1. ONLY 11 ORDER SHEET FILED.
1017	R-1854	SARTHAK ASTHANA	9650176464	D/7966/2022	S-0809	NO	NO	VERIFIED BY BAR	1.AIBE CERTIFICATE NOT FILED 2. TOTAL 12 O/S FILED ( TWO O/S AFTER 31.07.2024)
1018	R-1208	SARTHAK PANDEY	9871323670	D/10627/2022	S-0837	YES	NO	VERIFIED BY BAR	1 ALL O/S NOT SIGNED AND 1 O/S BEFORE 01/8/2023
1019	R-1119	SARTHAK SHARMA	9811318070	D/4470/2023	S-0906	YES	YES	VERIFIED BY BAR	1. UNSIGNED ALL ORDER SHEET
1020	R-1847	SARVENDRA MANI TRIPATHI	8800176988	D/2904/2011	S-0204	YES	NO	VERIFIED BY BAR	1.TOTAL 12 O/S FILED ( ONE ORDER SHEET BEFORE 01.08.2023 AND ONE ORDER SHEET AFTER 31.07.2024) 2. BCD ID NOT FILED
1021	R-2334	SATENDRA KUMAR	9968347727	D/246/2016	S-0307	YES	NO	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 02 OS BEFORE 01.08.2023
1022	R-1372	SATENDRA KUMAR SHARMA	9891822555	D/357/2001	S-0057	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (FILED 12 OS, 01 OS BEFORE 01.08.2023 AND 01 OS AFTER 31.07.2024)
1023	R-2815	SATINDRE KUMAR	9810498551	D/12682/2022	S-1107	NO	YES	VERIFIED BY BAR	AIBE IS NOT FILED
1024	R-2405	SATISH KUMAR MISHRA	9910550056	D/1839/2010	S-0998	NOT APPLICABLE	NO	VERIFIED BY BAR	1.FILED 12 OS (ONE OS IS AFTER 31.07.2024)
1025	R-1352	SATISH KUMAR SHARMA	7503669966	D/3213/2009	S-0167	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ORDER SHEET NOT SELF ATTESTED.
1026	R-2782	SATISH SHARMA	8368393565	D/944/2000	S-0979	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 12 O/S FILED AND 5 O/S AFTER 31/7/24 2.ALL O/S ARE NOT SELF ATTESTED

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1027	R-2471	SATYA PRAKASH	9311116446	D/1985/2012	S-0219	YES	NO	VERIFIED BY BAR	ORDERSHEETS NOT FILED
1028	R-3197	SATYENDRA KUMAR LAL	9810229473	D/1828/2016	S-0324	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ORDER SHEETS ARE NOT FILED
1029	R-1253	SATYENDRA MISHRA	9818597174	D/1282/2007	S-0117	NOT APPLICABLE	YES	VERIFIED BY BAR	1. O/S NOT SIGNED
1030	R-2355	SAUMAY KAPOOR	8375849491	D/4650/2018	S-0426	YES	NO	VERIFIED BY BAR	1. ONE O/S BEFORE 01.08.2023
1031	R-2427	SAURABH KUMAR	9654446531	D/7216/2021	S-1065	YES	NO	VERIFIED BY BAR	FILED 13 OS BUT 5 OS ARE AFTER 31.07.2024.
1032	R-2915	SAURABH KUMAR YADAV	7053379108	D/2528/2022	S-0751	YES	NO	VERIFIED BY BAR	1. 12 OS FILED IN WHICH 1 OS AFTER 31.07.2024, 8 OS IN THE NAME OF SAURABH, 1 OS NAME OF SAURABH KUMAR AND 2 OS IN THE NAME OF SAURABH YADAV. 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1033	R-3072	SAURABH SUDHIR	9873111038	D/3305/2022	S-1074	YES	NO	VERIFIED BY BAR	1. 01 OS AFTER 31.07.2024 2. ALL O/S AND DOCUMENTS UNSIGNED 3. BCD ID NOT FILED 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1034	R-1070	SAURABH VERMA	8860625759	D/1164/2011	S-0200	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS FILED (12 OS FILED IN WHICH TWO OS NOT AS PER CRITERIA)
1035	R-1279	SAURAV KUMAR	7843817731	D/5211/2021	S-0658	YES	YES	VERIFIED BY BAR	1. ALL O/S AND DOCUMENTS NOT SIGNED.
1036	R-2173	SAYEDA KISHWAR	9811548315	D/203/2012	S-0205	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
1037	R-1635	SEEMA CHHABRA	9811882104	D/769/2000	S-0978	NOT APPLICABLE	NO	VERIFIED BY BAR	1. ONE ORDER SHEET AFTER 31.07.2024
1038	R-1336	SHADAB HUSAIN KHAN	9205364472	D/3306/2013	S-0252	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 13 ORDER SHEET, 8 O/S ARE BEFORE 31.07.2023.)
1039	R-2009	SHAGUN	9536213100	D/14574/2023	S-1101	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 08 OS AFTER 31.07.2024)
1040	R-1077	SHAHID RAZA	8860251862	D/10587/2021	S-0713	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED
1041	R-2292	SHAILESH CHAUHAN	9871250820	D/7531/2021	S-0681	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED



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1042	R-2310	SHAKTI CHATURVEDI	9406829100	D/6063/2023	S-0918	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	INVOICES FROM MARCH 2024 TO SEPTEMBER 2024 FILED IN WHICH TWO INVOICES AFTER 31.07.2024 AND ALL INVOICES ARE NOT STAMPED
1043	R-2178	SHALINI	8285379060	D/2351/2007	S-0119	NOT APPLICABLE	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
1044	R-3342	SHAMBHU PRASAD SINGH	7087779813	D/8586/2018	S-0456	YES	NO	VERIFIED BY BAR	1. ONLY 5 OS FILED, TWO O/S ARE IN THE NAME OF SHAMBHU 2. ALL DOCUMENTS ARE NOT SIGNED
1045	R-2411	SHANTI	9873716093	D/1887/2024	S-1140	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED. 2. PHOTO NOT SIGNED
1046	R-2987	SHANYA GUPTA	8588964738	D/10142/2019	S-0547	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1047	R-2231	SHARWAN SINGH	9312994949	D/1105/2017	S-0357	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	SALARY SLIPS IS NOT FILED
1048	R-3148	SHASHANK RAI	9643680750	D/6888/2023	S-0925	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (14 O/S FILED, 3 O/S AFTER 31.07.2024)
1049	R-2366	SHASHANK SHEKHAR UPADHYAY	7566060069	D/1282/2021	S-0627	YES	YES	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 03 O/S BEFORE 01.08.2023 AND 02 O/S AFTER 31.07.2024
1050	R-2361	SHASHI BHOOSHAN SINGH	9213719224	D/1657/2004	S-0080	NOT APPLICABLE	NO	VERIFIED BY BAR	1. O/S NOT FILED.
1051	R-3262	SHAURYA RANJAN RAI	9013246903	D/6078/2019	S-0517	YES	NO	VERIFIED BY BAR	1. ONLY 11 OS FILED
1052	R-2453	SHEENA MANCHANDA	9953586811	D/3797/2018	S-0414	YES	YES	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET ( 12 ORDERSHEETS FILED, OUT OF WHICH 02 ORDERSHEETS ARE AFTER 31.07.2024)
1053	R-1496	SHEENA SUKHIJA	9560626212	D/2576/2020	S-0566	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31/7/24
1054	R-2563	SHEKHAR PATHAK	9990612471	D/4838/2016	S-0351	YES	NO	VERIFIED BY BAR	12 ORDER SHEETS FILED OUT OF WHICH 3 OS BEFORE 01.08.2023 AND 3 OS AFTER 31.07.2024.
1055	R-3062	SHIKHA	8860063004	D/10433/2022	S-0834	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1056	R-3078	SHILPA	8178233586	D/1482/2017	S-1025	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1057	R-2297	SHIV CHOPRA	8800252361	D/7502/2022	S-0808	NO	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. SALARY CERTIFICATE NOT FILED
1058	R-1256	SHIVALAY GUPTA	7011243321	D/2770/2019	S-1039	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 2 O/S ARE SAME

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1059	R-1044	SHIVAM GUPTA	9654974224	D/10635/2021	S-0715	YES	YES	VERIFIED BY BAR	1. BCD CERTIFICATE FILED BUT BCD ID NOT FILED
1060	R-2827	SHIVAM GUPTA	7007229941	D/7656/2018	S-0450	YES	NO	VERIFIED BY BAR	1. NO SIGNATURE ON PHOTO 2. INCOMPLETE O/S (FILED 12 OS, 3 OS ARE AFTER 31.07.2024 AND ONE OS IS BEFORE 01.08.2023.
1061	R-2951	SHIVAM SEHGAL	8920723229	D/8419/2018	S-0455	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. BCD ID NOT ATTESTED. 3. ALL DOCUMENTS ARE NOT SELF ATTESTED. 4. ONLY 01 OS IS IN THE NAME OF SHIVAM SEHGAL. 02 OS ARE AFTER 31.07.2024.
1062	R-1376	SHIVAM SETHI	9599829969	D/3959/2023	S-0903	YES	LAW RESEARCHER IN DELHI HIGH COURT	VERIFIED BY BAR	1. PROOF OF PAYMENT OF REMUNERATION FOR SIX MONTHS NOT FILED
1063	R-2992	SHIVAM SHUKLA	9691870206	D/748/2019	S-0467	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1064	R-1492	SHIVAM TIWARY	7739506771	D/4493/2023	S-1088	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
1065	R-2400	SHIVANGI SHARMA	7838163441	D/6557/2017	S-0391	YES	YES	VERIFIED BY BAR	TOTAL 14 O/S FILED IN WHICH 11 O/S AFTER 31.07.2024
1066	R-2928	SHIVANI SHARMA	9996216398	D/5006/2022	S-0777	YES	NO	VERIFIED BY BAR	1. SUBMITTED 14 OS, 8 OS ARE AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1067	R-2759	SHIVANI SINGH	7417549519	D/3424/2023	S-1111	NO	ASSOCIATE- LAWYERS BLOCK SAKET COURT	VERIFIED BY BAR	1. AIBE NOT FILED. 2. PAYMENT OF REMUNERATION OF SIX MONTH NOT FILED.
1068	R-2428	SHIVANI SINHA	9870363578	D/5424/2020	S-0584	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	SALARY SLIPS IS NOT FILED
1069	R-2950	SHIVANSH MALIK	9650515908	D/13024/2023	S-0959	YES	NO	VERIFIED BY BAR	1. FILED 13 OS, TWO OS ARE AFTER 31.07.2024. 2. ALL OS ARE IN THE NAME OF SHIVANSH AGGARWAL
1070	R-1299	SHIVANSH SRIVASTAVA	8896273708	D/4681/2023	S-0907	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, 6 O/S AFTER 31.07.2024
1071	R-2227	SHIVJEET YADAV	8586858031	D/9258/2018	S-0462	YES	NO	VERIFIED BY BAR	1. AIB NOT SELF ATTESTED. 2. INCOMPLETE O/S (12 O/S FILED (4 OS ARE AFTER 31.07.2024 AND ONE O/S IS BEFORE 01.08.2023)

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1072	R-2986	SHIVRAJ SINGH	7678181765	D/10058/2019	S-0545	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1073	R-1757	SHLOK BANSAL	8826869478	D/11483/2022	S-0851	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED BUT BCD CERTIFICATE FILED 2. ALL O/S NOT SIGNED
1074	R-1421	SHOAIB AKHTAR	9999059540	D/5079/2015	S-0305	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED ONLY BCD CERTIFICATE FILED
1075	R-1625	SHOUMENDU MUKHERJI	9910733947	D/841/2014	S-0261	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
1076	R-1420	SHRADHA GUPTA	9690779384	D/12615/2022	S-0868	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED ONLY BCD CERTIFICATE FILED
1077	R-2964	SHRESTHA KABRA	7835807487	D/5812/2023	S-0915	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1078	R-2775	SHREYA ANIL	9667955839	D/10076/2022	S-1084	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 03 O/S AFTER 31/7/24 AND 02 O/S BEFORE 01/08/2023
1079	R-3261	SHREYASH KUMAR	8340145230	D/3524/2023	S-0899	YES	NO	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEET (10 O/S FILED, 4 O/S AFTER 31.07.24)
1080	R-3012	SHRIYA AGARWAL	9582129516	D/5481/2020	S-0585	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1081	R-3067	SHRUTI GUPTA	9599324331	D/10141/2022	S-0827	YES	YES	VERIFIED BY BAR	1. ALL O/S AND DOCUMENTS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1082	R-2814	SHUBHAM BAHL	8826678944	D/7870/2023	S-1093	YES	YES	VERIFIED BY BAR	ONE O/S IS BEFORE 01.08.2023
1083	R-2437	SHUBHAM JAISWAL	8400869090	D/11484/2022	S-0852	YES	NO	VERIFIED BY BAR	FILED 12 OS (2 OS ARE AFTER 31.07.2024 AND ALL OS ARE IN THE NAME OF SHUBHAM GUPTA.
1084	R-3246	SHUBHAM KUMAR THAKUR	9560805175	D/7837/2023	S-0931	YES	NO	VERIFIED BY BAR	12 ORDER SHEET FILED IN THE NAME OF SHUBHAM AGGARWAL INSTEAD OF SHUBHAM KUMAR THAKUR IN WHICH 2 ORDER SHEETS BEFORE 01.08.2023 AND 2 ORDER SHEETS AFTER 31.07.2024
1085	R-3326	SHUBHAM LAKRA	8800539999	D/530/2023	S-0888	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1086	R-2402	SHUBHAM MISHRA	8840594475	D/8218/2023	S-0938	YES	NO	VERIFIED BY BAR	ONE O/S AFTER 31.07.2024

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1087	R-1052	SHUBHAM SHARMA	9999931569	D/3375/2018	S-0410	YES	NO	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO 2. INCOMPLETE OS FILED (13 OS FILED, 8 OS IS FILED AS PER CRITERIA)
1088	R-3105	SHUBHAM SHUKLA	8182005532	D/6378/2023	S-0922	YES	NO	VERIFIED BY BAR	OS AS WELL AS BCD ID NOT FILED
1089	R-2201	SHUBHANGINI RASTOGI MS	9899067908	D/2465/2013	S-0246	NO	YES	VERIFIED BY BAR	1. AIBE NOT FILED
1090	R-1937	SHWETA SAND	8527548999	D/3077/2017	S-1026	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED (ONLY CERTIFICATE FILED) 2. TOTAL 12 ORDER SHEETS FILED IN WHICH 2 ORDER SHEETS AFTER 31.07.2024.
1091	R-2976	SHWETA UPADHYAY	9811141966	D/9179/2018	S-0460	YES	NO	VERIFIED BY BAR	1. TOTAL 7 OS FILED, ALL ARE UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1092	R-2657	SIDDHANT GUPTA	9911188736	D/7599/2019	S-0530	YES	NO	VERIFIED BY BAR	1. ALL OS NOT SIGNED
1093	R-2774	SIDDHANT PANDEY	9811040406	D/13319/2022	S-0873	NO	NO	VERIFIED BY BAR	1. 12 O/S FILED AND 3 O/S AFTER 31/7/24 2. AIBE NOT FILED 3. ALL DOCUMENTS NOT SIGNED 4. ALL O/S IN THE NAME OF SIDHARTH ASTHANA
1094	R-2325	SIDDHANT SOTI	7500378190	D/9762/2022	S-0819	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 05 O/S AFTER 31.07.2024
1095	R-2941	SIDDHARTH	9990777694	D/1144/2019	S-0474	YES	NO	VERIFIED BY BAR	1. FILED 14 OS, ONE OS IS AFTER 31.07.2024, SOME OS ARE IN THE NAME OF SIDDHARTH SHARMA
1096	R-2377	SIDDHARTH	9599138139	D/3484/2010	S-0185	NOT APPLICABLE	YES	VERIFIED BY BAR	BCD ID NOT FILED
1097	R-3203	SIDDHARTH RANA	9810223595	D/6575/2021	S-1064	YES	NO	VERIFIED BY BAR	TOTAL 12 ORDER SHEETS FILED BUT THREE O/S IS BEFORE 01.08.2023
1098	R-2272	SIDDHARTH SAPRA	7728980772	D/6709/2022	S-0800	YES	YES	VERIFIED BY BAR	FILED 14 O/S AND 10 O/S BEFORE 01.08.2023
1099	R-2713	SIDDHARTH SATIJA	9810633219	D/5822/2017	S-0387	YES	YES	VERIFIED BY BAR	O/S WITHOUT SELF ATTESTED
1100	R-2659	SIDDHARTH VERMA	9999922889	D/4429/2017	S-0378	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR	1. BANK STATEMENT FILED INSTEAD OF SALARY SLIP
1101	R-3305	SIYA SHARAN SAHU	9310390400	D/1275/2007	S-0116	NOT APPLICABLE	NO	VERIFIED BY BAR	1. 12 O/S FILED, 4 O/S AFTER 31.07.2024
1102	R-2978	SMRITI GOYAL	9818536833	D/371/2023	S-0887	YES	NO	VERIFIED BY BAR	1. TOTAL 7 OS FILED, ALL ARE UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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1103	R-2415	SMRITI GUPTA	9910291568	D/4348/2017	S-0377	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED. 2. BCD ID NOT FILED 3. 12 OS FILED BUT 2 OS IS AFTER 31.07.2024, 1 OS FILED BEFORE 01.08.2023. 4. 6 OS ARE IN THE NAME OF SMRITI ASMITA INSTEAD OF SMRITI GUPTA
1104	R-3200	SNANJEEV KUMAR	9716111102	D/3096/2016	S-1022	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 O/S IN THE NAME OF SANDEEP KUMAR BHATTI INSTEAD OF SANJEEV KUMAR
1105	R-2973	SNESH DEVI	9718523140	D/12105/2022	S-0862	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1106	R-3211	SNIGDHA PAL	8174877830	D/993/2020	S-0558	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE AND BCD ID NOT FILED 2. TWO ORDER SHEETS WITHOUT DATE AND ONE ORDER SHEET AFTER 31.07.2024
1107	R-2429	SOHAN PETWAL	9557537260	D/1670/2016	S-0323	NO	YES	VERIFIED BY BAR	AIBE CERTIFICATE NOT FILED
1108	R-1999	SOMYA SHARMA	9999862899	D/989/2019	S-0471	YES	NO	VERIFIED BY BAR	1.TOTAL 12 O/S FILED IN WHICH 2 OS FILED BEFORE 01.08.2023 AND ONE OS FILED AFTER 31.07.2024.
1109	R-2186	SONAL GUPTA	9891636304	D/1405/2014	S-0267	YES	NO	VERIFIED BY BAR	1. TWO O/S AFTER 31.07.2024
1110	R-3231	SONALI SHARMA	7982189040	D/4065/2017	S-0376	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. ORDER SHEETS NOT FILED
1111	R-1722	SONALI TIWARY	8826363007	D/4464/2018	S-0422	YES	NO	VERIFIED BY BAR	1.INCOMPLETE ORDERSHEETS (FILED 14 ORDERSHEETS, 05 OS BEFORE 01.08.2023)
1112	R-1576	SONAM	9971143673	D/3884/2022	S-0760	YES	NO	VERIFIED BY BAR	1. NAMES IN O/S ARE DIFFERENT I.E. SONAM ANAND, SONAM GUPTA, SONAM A. MENON INSTEAD OF SONAM
1113	R-2864	SONIA CHOUDHARY	9899398882	D/9713/2019	S-1047	YES	NO	VERIFIED BY BAR	AL L ORDERSHEETS ARE IN THE NAME OF SONIA A. MENON AND NOT SONIA CHOUDHARY 2. BCD ID NOT FILED
1114	R-3041	SONIYA	8851374559	D/8169/2020	S-1055	YES	NO	VERIFIED BY BAR	1.01 OS BEFORE 01.08.2023 2. ALL OS UNSIGNED

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1115	R-1618	SOUMYA SINGH	9711546140	D/998/2017	S-0355	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED BUT 02 O/S ARE AFTER 31.07.2024 AND 10 O/S IN THE NAME OF SOUMYA SHARMA A AND TWO O/S OF SOUMYA INSTEAD OF SOUMYA SINGH
1116	R-3315	SOURAJIT SARKAR	8017803907	D/4627/2022	S-0771	YES	NO	VERIFIED BY BAR	1. FILED 12 OS (3 OS ARE BEFORE 01.08.2023 AND 5 OS ARE AFTER 31.07.2024) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1117	R-3107	SPARSH JUNEJA	9654051007	D/2875/2020	S-0570	NO	NO	VERIFIED BY BAR	1. OS AS WELL AS AIBE NOT FILED 2. AIBE CERTIFICATE NOT FILED
1118	R-1356	SRICHANDAN PARHI	8800189170	D/10983/2022	S-0844	YES	NO	VERIFIED BY BAR	1.TOTAL 14 OS FILED ( 09 OS BEARS NAME OF CHANDAN KUMAR INSTEAD OF SRICHANDAN PARHI AND O/S IS BEFORE 01.08.2023)
1119	R-2396	SRIKANT SINGH	8393069298	D/6727/2022	S-0802	NO	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 04 OS AFTER 31.07.2024
1120	R-2694	SRISHTI VERMA	9873605247	D/10754/2023	S-0947	YES	LAW RESEARCHER IN HON'BLE SUPREME COURT	VERIFIED BY BAR	THE PAYMENT OF REMUNERATION OF SIX MONTHS NOT FILED
1121	R-1008	SUBHASH CHAND GUPTA	9810038954	D/34/1973	S-0001	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	ONLY DECLARATION FORM SUBMITTED
1122	R-2381	SUBHASH KUMAR	9999941176	D/9248/2019	S-1046	YES	NO	VERIFIED BY BAR	TOTAL 13 O/S FILED IN WHICH 03 O/S AFTER 31.07.2024
1123	R-1951	SUBIA NAAZ	8447562727	D/10533/2022	S-0835	YES	NO	VERIFIED BY BAR	1.FILED 12 O/S., 4 O/S FILED AFTER 31.07.2024
1124	R-2141	SUBODH KUMAR	9762631320	D/231/2023	S-0884	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED ONLY CERTIFICATE FILED 2. SOME ORDERSHEETS ARE NOT SIGNED
1125	R-2352	SUBODH KUMAR	9868552940	D/3201/2010	S-0184	YES	NO	VERIFIED BY BAR	1. O/S NOT FILED.
1126	R-2651	SUBODH S. DABAS	9599674775	D/5594/2022	S-1077	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1127	R-3083	SUDHIR	9971750420	D/558/2017	S-0354	YES	NO	VERIFIED BY BAR	1. ONLY 11 OS FILED OUT OF WHICH, ONE OS IS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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1128	R-2735	SUDHIR KUMAR	9810996247	D/1289/2004	S-0078	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1129	R-3144	SUDHIR KUMAR	7503838734	D/4408/2018	S-1032	YES	NO	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 01 O/S AFTER 31.07.2024
1130	R-3328	SUJATA	9999263304	D/351/2020	S-0554	YES	ASSOCIATE -LAW FIRM	VERIFIED BY BAR	1. CERTIFICATE OF LAW FIRM NOT FILED. 2. FILED 6 SALARY CERTIFICATE (ONE SALARY CERTIFICATE IS AFTER 01.07.2024) 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1131	R-3359	SUJATA	9999263304	D/351/2020	S-0554	YES	NO	VERIFIED BY BAR	1. PHOTO NOT AVAILABLE 2. DOCUMENTS NOT SELF ATTESTED 3. OS NOT FILED
1132	R-1347	SUKHMEET SINGH LAMBA	9582028538	D/2673/2009	S-0160	NOT APPLICABLE	YES	VERIFIED BY BAR	1. O/s NOT SELF ATTESTED
1133	R-2844	SUKHVIR SINGH	9990852969	D/3914/2022	S-0761	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS (FILED 15 OS, 5 AFTER 31.07.2024 AND 2 OF SAME DATE )
1134	R-3314	SULABH SINGH CHAUHAN	7379392122	D/10414/2022	S-0833	YES	NO	VERIFIED BY BAR	1. PHOTOGRAPH NOT SIGNED. 2. FILED 12 OS (TWO OS ARE BEFORE 01.08.2023 AND ONE OS IS AFTER 31.07.2024) 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1135	R-1051	SULEKHA SHARMA	9312112040	D/411/2001	S-0060	NOT APPLICABLE	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. INCOMPLETE OS FILED (12 OS FILED, TWO OS ARE SAME)
1136	R-2116	SUMIT AGARWAL	9853518347	D/2559/2006	S-0110	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
1137	R-2251	SUMIT KUMAR	9650520853	D/13788/2023	S-0964	NO	YES	VERIFIED BY BAR	AIBE CERTIFICATE NOT FILED
1138	R-2870	SUMIT KUMAR JHA	7015878814	D/12821/2023	S-1099	YES	NO	VERIFIED BY BAR	1. 12 OS FILED BUT ONE OS AFTER 31.07.2024. 2. BCD ID NOT FILED
1139	R-3324	SUMIT SHRIVASTAVA	8860326036	D/11956/2023	S-0953	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1140	R-2163	SUMIT SINGH	9910571415	D/2631/2020	S-0567	YES	NO	VERIFIED BY BAR	TOTAL 13 ORDERSHEETS FILED IN WHICH 01 ORDERSHEETS AFTER 31.07.2024 AND ONE BEFORE 01.08.2023
1141	R-1407	SUMIT SRIVASTAVA	8826008869	D/6664/2021	S-0669	YES	NO	VERIFIED BY BAR	3 O/S FILED AFTER 31/7/24

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1142	R-1719	SUMIT TYAGI	8882402121	D/3447/2019	S-0488	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 03 OS AFTER 31.07.2024)
1143	R-2649	SUNANDA JAIN	8860089845	D/10782/2023	S-1094	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1144	R-2472	SUNDAR BANSAL	9311956440	D/507/2017	S-0353	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS AS 01 ORDERSHEET IS BEFORE 01.08.2023
1145	R-2731	SUNEEL KUMAR GUPTA	9315104101	D/1992/2023	S-0892	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 1 O/S BEFORE 1/8/23 AND 2 O/S AFTER 31/7/24
1146	R-2911	SUNIL	9873493541	D/7288/2020	S-0607	YES	NO	VERIFIED BY BAR	16 OS FILED, 9 ARE AFTER 31.07.2024 AND TWO ARE SAME IN WHICH NO NAME IS MENTIONED
1147	R-1013	SUNIL	9716626603	D/4723/2015	S-0302	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, THREE ORDER SHEET AFTER 31.07.2024)
1148	R-1027	SUNIL KUMAR	9810569681	D/1285/1995	S-0030	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED
1149	R-1053	SUNIL KUMAR	9810459298	D/1236/2006	S-0103	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO 2. SOME O.S ARE NOT SIGNED
1150	R-1750	SUNIL KUMAR	9910886937	D/11712/2021	S-0726	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
1151	R-2840	SUNITA SIDANA	8510092100	D/12095/2022	S-0861	YES	NO	VERIFIED BY BAR	1. FILED 7 O/S ONE O/S BEFORE 01.08.2023 AND ONE O/S AFTER 31.07.24 2. ALL O/ S IN THE NAME OF SUNITA BAHAL
1152	R-1068	SUNJEEV BATRA	9810095849	D/3523/2010	S-1000	NOT APPLICABLE	NO	VERIFIED BY BAR	1. OS NOT FILED (ONLY COPY OF ITR FILED)
1153	R-3092	SUNNY	9013296090	D/2696/2019	S-0480	YES	NO	VERIFIED BY BAR	1. 04 OS AFTER 31.07.2024 & 02 OS UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1154	R-2346	SURAJ	9582386638	D/463/2022	S-0741	YES	YES	VERIFIED BY BAR	1. SOME ORDER SHEETS FILED BEFORE 01.08.2023 2. ORDER SHEET NOT SIGNED
1155	R-1862	SURAJ INDIVER	9999435375	D/12076/2022	S-0860	YES	NO	VERIFIED BY BAR	ONLY THREE ORDER SHEET FILED
1156	R-1402	SURAJ KUMAR	9560313606	D/12033/2023	S-1096	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED AND ONE O/S AFTER 31/7/24



CENTRAL DELHI COURT BAR ASSOCIATION ELECTION 2024									
ROUSE AVENUE DISTRICT COURTS, NEW DELHI									
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1157	R-1503	SURAJ KUMAR JHA	8677824700	D/12032/2021	S-0730	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 08 OS AFTER 31.07.2024 & ALL OS NOT SIGNED)
1158	R-1303	SURBHI SINGLA	7404182197	D/6962/2019	S-0525	YES	NO	VERIFIED BY BAR	INCOMPLETE O/S (ONLY 7 ORDER SHEET FILED, ONE ORDER SHEET AFTER 31.07.2024)
1159	R-2412	SURENDER GUPTA	9811196644	D/3152/2013	S-0250	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 15 OS BUT 3 OS ARE BEFORE 01.08.2023 AND ONE IS AFTER 31.07.2024.
1160	R-2717	SURESH CHAND NAGAR	9810393092	D/1007/2014	S-0264	NO	YES	VERIFIED BY BAR	NOT FILED AIBE AND O/S WITHOUT SELF ATTESTED
1161	R-2914	SURESH KUMAR TIWARI	9810263558	D/1303/2014	S-0266	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1162	R-1788	SURINDER KUMAR	8920896969	D/47/1993	S-0021	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED (ONLY CERTIFICATE FILED)
1163	R-2228	SUSHALINI SETHI	9971147636	D/6711/2022	S-0801	YES	NO	VERIFIED BY BAR	1. PHOTOGRAPH NOT CLEAR. 2. INCOMPLETE O/S (2 O/S ARE AFTER 31.07.2024)
1164	R-1047	SUSHANT SOLANKI	9999294542	D/7808/2018	S-0453	YES	NO	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO 2. ONLY 10 ORDER SHEET FILED
1165	R-1985	SUSHEEL THAKUR	9654699158	D/1902/2017	S-0362	YES	NO	VERIFIED BY BAR	1. ONLY 10 CORRECT OS FILED
1166	R-2748	SUSHMA	9873493682	D/8485/2019	S-0537	YES	NO	VERIFIED BY BAR	FILED ALL O/S AFTER 31/7/24
1167	R-2448	SUSHREE ISHA	9955265703	D/8051/2023	S-0936	YES	NO	VERIFIED BY BAR	1. 2 O/S FILED (4 O/S ARE SAME)
1168	R-1589	SUSHRUT SHARMA	8076608509	D/7605/2018	S-0449	YES	NO	VERIFIED BY BAR	1. ONLY 11 O/S FILED.
1169	R-3255	SUYASH PANDE	7000537085	D/6775/2018	S-0445	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
1170	R-2450	SWETA	9554888580	D/7893/2023	S-0933	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS (01 OS AFTER 31.07.2024) 2. ALL O/S IN THE NAME OF SWETA BAKSHI
1171	R-1997	SWETA SHARMA	8860614905	D/6171/2022	S-0796	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 1 OS AFTER 31.07.2024
1172	R-1452	SYED MANSOOR ZAINVI (BCD NO. D/1282/1999)	9818039164	D/1190-R/1999	S-0974	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	ENROLLMENT NO. D/1282/1999 NOT AVAILBLE IN THE LIST OF BAR
1173	R-3290	SYED MOHD HASSAN	9560117089	D/10154/2019	S-0548	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 3 O/S AFTER 31.07.2024 AND 3 O/S BEFORE 01.08.2023

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI									
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1174	R-2108	TANISHA GROVER	8368760131	D/793/2022	T-0079	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 01 OS AFTEIR 31.07.2024
1175	R-2737	TANISHA PAVANKUMAR BACHHUKA	9145767200	D/9945/2023	T-0109	YES	NO	VERIFIED BY BAR	12 O/S FILED AND 1 O/S AFTER 31/7/24
1176	R-3293	TANISHQ SHARMA	8368508595	D/5394/2022	T-0083	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 7 O/S AFTER 31.07.2024
1177	R-1525	TANIYA MADAAN	8745079001	D/552/2021	T-0063	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 01 OS AFTER 31.07.2024)
1178	R-2454	TANIYA NAGAR	9887912992	D/14282/2023	T-0115	YES	YES	VERIFIED BY BAR	1. INCOMPLETE ORDERSHEETS ( 12 ORDERSHEETS FILED, OUT OF WHICH 01 ORDERSHEET IS AFTER 31.07.2024)
1179	R-3026	TANMAY JAIN	8800163689	D/5058/2021	T-0069	YES	NO	VERIFIED BY BAR	1. 06 OS AFTER 31.07.2024 2. BCD ID NOT FILED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1180	R-2420	TANUJA SAGAR	9868010383	D/5581/2021	T-0070	YES	YES	VERIFIED BY BAR	BCD ID NOT FILED
1181	R-1487	TANVI BANSAL	8800412678	D/6083/2022	T-0087	YES	NO	VERIFIED BY BAR	1. ONE O/S FILED BEFORE 1/8/23
1182	R-2967	TANYA SHARMA	9899484252	D/2350/2018	T-0042	YES	NO	VERIFIED BY BAR	1. 02 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1183	R-3125	TANYA SINGH	9990485123	D/5629/2022	T-0084	Yes	Yes	VERIFIED BY BAR	BCD ID not filed.
1184	R-2547	TAPAS TYAGI	9968401833	D/1378/2005	T-0009	NOT APPLICABLE	YES	VERIFIED BY BAR	ALL ORDER SHEETS NOT SIGNED
1185	R-2891	TAPESH KUMAR GUPTA	9811977433	D/11824/2021	T-0077	YES	NO	VERIFIED BY BAR	1. 05 OS AFTER 31.07.2024 2. BCD ID NOT FILED
1186	R-1282	TARANMEET KAUR SHAH	8285107704	D/10400/2022	T-0094	YES	YES	VERIFIED BY BAR	1. ALL ORDERSHEETS NOT SIGNED
1187	R-3046	TARUN BAISLA	9911379909	D/11087/2022	T-0122	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1188	R-2500	TARUN GAGNEJA	9953568941	D/8689/2018	T-0049	YES	YES	VERIFIED BY BAR	1. INCOMPLETE OS (12 OS FILED, 01 OS REPEATED)
1189	R-2243	TARUN PILANIA	9811257700	D/10056/2021	T-0076	NO	YES	VERIFIED BY BAR	BCD ID NOT FILED
1190	R-1104	TARUN VERMA	7503622353	D/2346/2021	T-0065	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDERS SHEET BEFORE 01.08.2023, FOUR ORDER SHEET AFTER 31.07.2024 AND ONE JUDGMENT AFTER 31.07.2024)

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ROUSE AVENUE DISTRICT COURTS, NEW DELHI									
S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1191	R-1075	TARUN WALIA	9711940176	D/10633/2022	T-0095	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS (12 OS FILED, ONE OS FILED BEFORE 01.08.2023)
1192	R-1820	TEJAS KAPOOR	6397282424	D/10565/2023	T-0111	YES	NO	VERIFIED BY BAR	1. ONE OS AFTER 31.07.2024
1193	R-2507	TEKCHAND	8826885152	D/9437/2022	T-0092	NO	YES	VERIFIED BY BAR	1. AIBE PROOF NOT FILE
1194	R-1556	THAKUR PRASAD SINGH	9971529687	D/2262/2013	T-0021	YES	NO	VERIFIED BY BAR	1. ALL ORDER SHEET NOT SIGNED
1195	R-1046	THEERTHE GOWDA N.M.	9773659979	D/1/2018	T-0039	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
1196	R-3124	TISSY ANNIE THOMAS	9667084780	D/4397/2021	T-0118	Yes	No	VERIFIED BY BAR	12 ordersheets are filed, but four are after 31.08.2024.
1197	R-2286	TSERING CHOSDON	9906180392	D/11543/2023	T-0113	YES	NO	VERIFIED BY BAR	ONLY 9 ORDERSHEETS FILED
1198	R-2975	TUALIA REHMAN	9205527417	D/12972/2022	T-0099	YES	NO	VERIFIED BY BAR	1. NO OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1199	R-1107	TUSHAR GUND	9315955142	D/8622/2023	T-0107	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024)
1200	R-3129	TUSHAR SAGAR	8586009635	D/6753/2023	T-0103	Yes	No	VERIFIED BY BAR	TOTAL 12 O/S FILED IN WHICH 06 O/S AFTER 31.07.2024
1201	R-2960	TUSHAR SHARMA	9654970047	D/11852/2022	T-0097	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. 02 OS AFTER 31.07.2024
1202	R-1902	TUSHAR SRIVASTAVA	9899697392	D/7149/2019	T-0054	YES	YES	VERIFIED BY BAR	1. TWELVE ORDER SHEET NOT SELF ATTESTED
1203	R-2522	TUSHAR TYAGI	8826707060	D/6426/2021	T-0072	YES	YES	VERIFIED BY BAR	1. ALL O/S NOT SIGNED EXCEPT ONE
1204	R-3175	TUSHAR VERMA	9971969849	D/11298/2023	T-0112	YES	NO	VERIFIED BY BAR	TOTAL 12 ORDER SHEETS FILED BUT ONE IS BEFORE 01.08.2023 AND OTHER ONE IS AFTER 31.07.2024
1205	R-3167	TUSHARIKA SHARMA	8791519300	D/4072/2017	T-0035	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
1206	R-2036	UDAY PRATAP SINGH	7905380578	D/8541/2021	U-0043	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (13 OS FILED, 04 OS AFTER 31.07.2024)
1207	R-2808	UDAY SODHI	7838329333	D/9067/2022	U-0029	YES	YES	VERIFIED BY BAR	NO ORDERSHEET IS SELF ATTESTED
1208	R-2749	UJJVAL GUPTA	8400035377	D/8167/2022	U-0027	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. FILED 12 O/S AND 5 O/S AFTER 31/7/24
1209	R-2573	UJJWAL KUMAR	9899596050	D/1241/2003	U-0001	YES	NO	VERIFIED BY BAR	1. 12 OS FILED OUT OF WHICH 3 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1210	R-2690	UMESH KUMAR	9315980565	D/11604/2021	U-0021	YES	NO	VERIFIED BY BAR	1. TOTAL 11 O/S FILED OUT OF WHICH ONE OS IS AFTER 31.07.24. 2. ALL OS ARE UNSIGNED.
1211	R-2438	UMESH KUMAR	9910280119	D/14402/2023	U-0038	YES	NO	VERIFIED BY BAR	FILED 12 OS (2 OS ARE AFTER 31.07.2024)
1212	R-2880	UPASANA VASHISTHA	7456977814	D/11921/2022	U-0044	YES	NO	VERIFIED BY BAR	1. 15 OS FILED 08 OS AFTER 31.07.2024 AND 02 O/S ARE OF SAME DATE
1213	R-2683	USHA CHAUDHARY	8920184451	D/9122/2018	U-0042	NO	YES	VERIFIED BY BAR	1. AIBE IS NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1214	R-2738	UTSAV KUMAR	8789311630	D/12068/2023	U-0037	YES	NO	VERIFIED BY BAR	14 O/S FILED AND 4 O/S AFTER 31/7/24 (CANDIDATE PHOTO INVALID)
1215	R-2912	UTTAM VERMA	9355557004	D/5483/2023	U-0033	YES	NO	VERIFIED BY BAR	1. ONLY 02 OS FILED IN THE NAME OF UTTAM KUMAR INSTEAD OF UTTAM VERMA.
1216	R-2878	VAIBHAV GUPTA	8800332893	D/3399/2020	V-0213	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 04 OS AFTER 31.07.2024 AND 01 O/S BEFORE 01.08.2023
1217	R-1678	VAIBHAV JAIN	8368985737	D/6314/2022	V-0289	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, ONE O/S IS BEFORE 01.08.2023
1218	R-2177	VAIBHAV SHARMA	7210069168	D/1577/2017	V-0134	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
1219	R-1171	VAIBHAV SONI	9999712107	D/7711/2023	V-0334	YES	NO	VERIFIED BY BAR	1 INCOMPLETE ORDERSHEET(FILED 13 ORDERSHEET, 4 ORDERSHEET AFTER 31.7.24)
1220	R-1644	VAIBHAV TIWARI	8800675007	D/3833/2017	V-0140	YES	NO	VERIFIED BY BAR	1. FOUR ORDER SHEET WITHOUT DATE
1221	R-3307	VAIBHAV TYAGI	9711381666	D/14123/2023	V-0348	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 2 O/S AFTER 31.07.2024 AND 1 O/S BEFORE 01.08.23 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1222	R-3002	VAIBHAV YADAV	9335555533	D/7378/2021	V-0247	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1223	R-2608	VAISHALI	7011228946	D/2126/2023	V-0392	YES	NO	VERIFIED BY BAR	1. ONLY 03 OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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1224	R-1243	VAKIL AHMED	8802008603	D/5971/2018	V-0164	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S. 12 O/S FILED BUT ONE IS SAME. 2. O/S NOT SIGNED
1225	R-2617	VANDANA KUMARI	8800592373	D/11843/2021	V-0268	YES	NO	VERIFIED BY BAR	1. TOTAL 16 O/S FILED OUT OF WHICH 5 O/S AFTER 31/07/24. SOME O/S CONTAINS NAME AS VANDANA RANA/VANDANA KUMAR INSTEAD OF VANDANA KUMARI.
1226	R-2907	VANI GOPAL	9661195904	D/12295/2022	V-0387	YES	NO	VERIFIED BY BAR	NO OS FILED
1227	R-2354	VANI SHARMA	9971622951	D/4895/2022	V-0285	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
1228	R-2032	VANSHIKA CHAUDHARY	9971733026	D/14160/2022	V-0389	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (12 OS FILED, 01 OS AFTER 31.07.2024)
1229	R-2740	VARNIT BHARDWAJ	9717285111	D/936/2009	V-0062	NOT APPLICABLE	NO	VERIFIED BY BAR	02 O/S ARE BEFORE 01.08.2023
1230	R-2017	VARUN ARORA	8368174529	D/6432/2022	V-0290	YES	NO	VERIFIED BY BAR	1. INCOMPLETE (13 OS FILED, 4 OS AFTER 31.07.2024)
1231	R-3082	VASU KUKREJA	8860650794	D/8482/2018	V-0170	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED OUT OF WHICH, 02 OS NOT CONTAIN NAME AND 02 OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1232	R-3009	VASUNDHRA PATEL	7578031860	D/3080/2021	V-0230	YES	NO	VERIFIED BY BAR	1. 01 OS BEFORE 01.08.2023 2. ALL OS UNSIGNED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1233	R-1178	VED PARKASH	9810231964	D/7620/2017	V-0148	NO	YES	VERIFIED BY BAR	1 ALL O/S NOT SIGNED 3 AIBE
1234	R-2898	VEDICCAA RAMDANEE	9717225420	D/1995/2020	V-0209	YES	NO	VERIFIED BY BAR	1. 01 OS BEFORE 01.08.2023 2. BCD ENROLLMENT CERTIFICATE FILED BUT BCD ID NOT FILED
1235	R-3059	VEDIKA RATTAN	7042369602	D/7351/2019	V-0196	YES	NO	VERIFIED BY BAR	1. NO O/S FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1236	R-1637	VENKAT MANI TRIPATHI	9369752705	D/2724-B/2021	V-0380	YES	NO	VERIFIED BY BAR	1. NINE ORDER SHEET AFTER 31.07.2024
1237	R-2594	VERSHA GOYAL	9555664798	D/10205/2022	V-0300	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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1238	R-1370	VIBHAV SINGH	9455436159	D/11505/2023	V-0345	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED AND ONLY 11 ORDER SHEETS ARE FILED
1239	R-2761	VIBHUTI JAIN	8800213900	D/5839/2021	V-0239	YES	NO	VERIFIED BY BAR	ONLY 10 O/S FILED AND 01 O/S BEFORE 01.08.2023
1240	R-2913	VICKY KUMAR	8860274364	D/9403/2019	V-0200	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1241	R-1129	VIDYA SAGAR	9999999886	D/4769/2017	V-0142	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024
1242	R-2277	VIDYA SAGAR SHARMA	9411067803	D/6182/2019	V-0193	YES	YES	VERIFIED BY BAR	1. PHOTO NOT CLEAR 2. FIVE OS BEFORE 01.08.2023
1243	R-1761	VIJAY GAUR	9213456841	D/3954/2021	V-0236	YES	NO	VERIFIED BY BAR	1. ONE O/S AFTER 31.07.2024
1244	R-1160	VIJAY GUPTA	9811728992	D/739/2020	V-0206	YES	NO	VERIFIED BY BAR	1. BCD ID NOT FILED 2. INCOMPLETE O/S (FILED 12 ORDER SHEET, 7 ORDER SHEET OF PANAJI
1245	R-1663	VIJAY GUPTA	9810663833	D/325/1985	V-0003	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD ID NOT FILED
1246	R-1033	VIJAY KUMAR	8368683469	D/3219/2021	V-0231	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, TWO ORDER SHEETS AFTER 31.07.2024
1247	R-2784	VIJAY SINGLA	8376867777	D/1358/2001	V-0032	NOT APPLICABLE	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
1248	R-2392	VIJAYA LAKSHMI	8826253575	D/3752/2012	V-0360	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED IN WHICH 01 OS AFTER 31.07.2024 2. BCD ID NOT FILED
1249	R-3096	VIKAS DEEP SHARMA	9818494058	D/631/2005	V-0043	NOT APPLICABLE	NO	VERIFIED BY BAR	1. TOTAL 10 OS FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1250	R-1157	VIKRAM GERA	9810253570	D/1671/1995	V-0016	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. BCD CERTIFICATE FILED BUT NOT SIGN 2. BCD ID NOT FILED
1251	R-1353	VIKRANT	9891056127	D/6607/2020	V-0220	YES	NO	VERIFIED BY BAR	1. ORDERSHEET NOT SELF ATTESTED. 2. INCOMPLETE ORDERSHEET AS SUBMITTED 12 OS BUT 01 OS IS AFTER 31.07.2024.
1252	R-2768	VIKRANT NILESH GOYAL	9953228888	D/3789/2010	V-0077	NOT APPLICABLE	NO	VERIFIED BY BAR	12 O/S FILED AND 1 O/S AFTER 31/7/24 AND 01 O/S BEFORE 01/08/2023

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1253	R-1738	VIMAL KUMAR MALVIYA	9911124402	D/2790/2006	V-0049	NOT APPLICABLE	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1254	R-1777	VINAY	9953296375	D/7182/2017	V-0145	YES	NO	VERIFIED BY BAR	1. THREE ORDER SHEET AFTER 31.07.2024 2. ALL ORDERSHEETS NO SIGNED.
1255	R-1552	VINAY KUMAR	7982922645	D/5765/2017	V-0144	YES	NO	VERIFIED BY BAR	1.PHOTO NOT SIGNED 2. INCOMPLETE O/S (1 O/S BEFORE 01.08.2023, ONE O/S IS IN THE NAME - VINAY K. DHINGRA INSTEAD OF VINAY KUMAR
1256	R-1003	VINAY KUMAR PARIHAR	9015073960	D/289-B/2004	V-0036	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, TWO ORDER SHEETS AFTER 31.07.2024, ONLY 10 ORDER SHEET) 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM.
1257	R-1131	VINAY KUMAR SINGH	9643161707	D/12407/2023	V-0347	NO	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ONE ORDER SHEET AFTER 31.07.2024 2. AIBE CERTIFICATE NOT FILED
1258	R-1555	VINAY PANWAR	9318386880	D/11944/2022	V-0310	YES	NO	VERIFIED BY BAR	1. ALL O/S NOT SIGNED (ONE O/S AFTER 31.07.2024)
1259	R-1354	VINAY SHARMA	9971047484	D/3279/2021	V-0233	YES	NO	VERIFIED BY BAR	1. ORDERSHEET NOT SELF ATTESTED. 2.TOTAL 13 O/S FILED ( ONE O/S IS BEFORE 01.08.2023 AND OTHER ONE IS AFTER 31.07.2024)
1260	R-1876	VINAYAK BHATIA	9654567576	D/7383/2021	V-0248	YES	NO	VERIFIED BY BAR	1 SEVEN O/S FILED AFTER 31.07.2024 AND ALL O/S NOT SIGNED 2. BCD ID NOT FILED
1261	R-3201	VINEET KUMAR YADAV	8800720165	D/1652/2013	V-0094	YES	NO	VERIFIED BY BAR	ONE ORDER SHEET FILED AFTER 31.07.2024 2. BCD ID NOT FILED.
1262	R-3034	VINEET PAL	8130811721	D/6872/2023	V-0331	YES	NO	VERIFIED BY BAR	1. ALL OS UNSIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1263	R-1018	VIPIN KUMAR	9868877722	D/2525/2009	V-0067	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, ALL ORDER SHEETS ARE SAME DATE AND SAME COURT BUT DIFFERENT MATTER. 2. PROOF OF PAYMENT OF REMUNERATION
1264	R-3076	VIPIN KUMAR ANAND	9711136400	D/547/1994	V-0011	NOT APPLICABLE	EXEMPTED	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1265	R-1058	VIPUL JAIN	9891053367	D/8951/2023	V-0338	YES	YES	VERIFIED BY BAR	1. UNSIGNED OS
1266	R-2668	VIPUL KUMAR AGARWAL	7983359618	D/1662/2020	V-0378	YES	NO	VERIFIED BY BAR	1. 15 OS FILED, 03 OS BEFORE 01.08.2023 & 5 OS AFTER 31.07.2024. 2. BCD ID NOT FILED. 3. SOME O/S CONTAINS NAME AS VIPUL KUMAR AND VIPUL AGARWAL INSTEAD OF VIPUL KUMAR AGARWAL. 4. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1267	R-2720	VIRENDER VERMA	9910272774	D/1567/2006	V-0046	NOT APPLICABLE	YES	VERIFIED BY BAR	1. ALL DOCUMENTS ARE NOT SELF ATTESTED
1268	R-1289	VIRENDRA KUMAR	8800843091	D/22/2019	V-0172	NO	YES	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED
1269	R-1592	VISHAL CHAUHAN	8587008021	D/5612/2021	V-0238	YES	YES	VERIFIED BY BAR	1. O/S NOT SELF ATTESTED
1270	R-2132	VISHAL CHOUBEY	9999456710	D/2732/2018	V-0153	YES	NO	VERIFIED BY BAR	1. TOTAL 12 ORDERSHEETS FILED IN WHICH 05 ORDERSHEETS AFTER 31.07.2024 2. BCD ID NOT FILED.
1271	R-2222	VISHAL GUPTA	8447211833	D/5435/2018	V-0163	YES	YES	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
1272	R-3302	VISHAL KUMAR	8279828904	D/10638/2023	V-0342	YES	NO	VERIFIED BY BAR	1. FILED 12 O/S, 3 O/S AFTER 31.07.2024
1273	R-3310	VISHAL KUMAR YADAV	7053901570	D/6952/2023	V-0332	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1274	R-3312	VISHAL MARSKOLE	7566812353	D/11974/2023	V-0346	YES	NO	VERIFIED BY BAR	1. 12 OS FILED, FIVE OS AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM



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1275	R-1443	VISHAL SHARMA	9871354351	D/8877/2022	V-0384	YES	NO	VERIFIED BY BAR	1. TOTAL 12 O/S FILED ( ONE O/S AFTER 31.07.2024) 2. BCD ID NOT FILED
1276	R-1161	VISHESH JAIN	9831013049	D/2172/2021	V-0228	YES	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 11 ORDER SHEET)
1277	R-2283	VISHWAS JAIN	9654942535	D/6069/2019	V-0190	YES	ASSOCIATE-LAW FIRM	VERIFIED BY BAR	1. APPOINTMENT LETTER AND ALL INVOICES ARE NOT STAMPED 2. INVOICE SUBMITTED FOR 7 MONTHS TILL SEPT. 2024 WHICH IS AFTER 31.07.2024
1278	R-3088	VIVEK BHATI	9958187271	D/4234/2018	V-0158	YES	NO	VERIFIED BY BAR	1. TOTAL 12 OS FILED OUT OF WHICH 01 BEFORE 01.08.2023 & 01 AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1279	R-2473	VIVEK KUMAR	8595010793	D/1742/2015	V-0112	YES	NO	VERIFIED BY BAR	ORDERSHEETS NOT FILED
1280	R-3101	VIVEK KUMAR	9916571993	D/12242/2022	V-0312	YES	NO	VERIFIED BY BAR	1. OS AS WELL AS BCD ID NOT FILED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1281	R-3260	VIVEK KUMAR	9341164302	D/6614/2022	V-0293	YES	NO	VERIFIED BY BAR	1. ONLY 6 O/S FILED
1282	R-2894	VIVEK KUMAR CHOUDHARY	8851981559	D/7652/2023	V-0333	YES	YES	VERIFIED BY BAR	1. BCD ID NOT FILED
1283	R-2557	VIVEK KUMAR YADAV	9999306804	D/4183/2018	V-0157	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1284	R-2431	VIVEK SURI	8800589898	D/2965/2010	V-0075	NOT APPLICABLE	YES	VERIFIED BY BAR	BCD ID NOT FILED
1285	R-2200	YAKSH GARG	9560846436	D/1983/2020	Y-0038	NO	NO	VERIFIED BY BAR	1. FIVE ORDER SHEET AFTER 31.07.2024.
1286	R-1601	YAKUB RAZA	7678591650	D/4825/2018	Y-0029	YES	NO	VERIFIED BY BAR	1. INCOMPLETE OS (FILED 12 OS, FIVE ORDERSHEETS AFTER 31.07.2024, ONE OS BEFORE 01.08.2023 )
1287	R-2604	YASH CHANDRA	9997341420	D/5114/2020	Y-0080	YES	NO	VERIFIED BY BAR	1. TOTAL 8 OS FILED OUT OF WHICH 03 OS ARE BEFORE 01.08.2023 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1288	R-2922	YASH PAL SINGH BHATI	9871198745	D/310-R/2002	Y-0005	NOT APPLICABLE	ASSOCIATE LAW FIRM	VERIFIED BY BAR	1. BCD ID NOT FILED 2. SALARY SLIPS NOT SELF ATTESTED 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1289	R-1378	YASH SHARMA	8826711014	D/3949/2023	Y-0072	NO	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED 12 ORDER SHEET, 2 O/S AFTER 31.07.2024)
1290	R-2219	YASH YADAV	9990718885	D/6816/2022	Y-0062	YES	NO	VERIFIED BY BAR	DOCUMENTS NOT SELF ATTESTED
1291	R-2781	YASHASVI GUPTA	8860258717	D/8062/2021	Y-0051	YES	YES	VERIFIED BY BAR	ALL DOCUMENTS NOT SELF ATTESTED
1292	R-2921	YASHASVI SINGH	8076074175	D/7801/2020	Y-0044	NO	NO	VERIFIED BY BAR	1. AIBE CERTIFICATE NOT FILED 2. FILED 10 OS, TWO ARE SAME 3. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1293	R-2576	YASHASVI VERMA	7503635051	D/7595/2019	Y-0035	YES	NO	VERIFIED BY BAR	ALL ORDER SHEETS FILED BEFORE 01.08.2023
1294	R-2426	YASHASVI VIRENDRA	9540166069	D/1702/2016	Y-0023	YES	NO	VERIFIED BY BAR	1. FILED 12 OS BUT 1 OS IS AFTER 31.07.2024. 2. ALL OS NOT SELF ATTESTED
1295	R-2872	YASHIKA SHARMA	9582891505	D/5027/2018	Y-0030	YES	NO	VERIFIED BY BAR	12 OS FILED BUT 5 OS ARE FILED AFTER 31.07.2024.
1296	R-1821	YASHWANT KUMAR	9784124581	D/2231/2004	Y-0008	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S ( FILED ONLY 08 ORDER SHEET IN WHICH TWO O/S BEFORE 01.08.2023 & ONE OS IS SAME)
1297	R-3103	YATENDER SINGH BHATI	9716131911	D/4497/2016	Y-0025	YES	NO	VERIFIED BY BAR	12 OS FILED BUT 2 OS ARE FILED AFTER 31.07.2024 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM
1298	R-1054	YOGENDER PAL	9667709025	D/3628/2013	Y-0018	YES	NO	VERIFIED BY BAR	1. NOT SIGNED ON PHOTO 2. BCD ID NOT FILED 3. INCOMPLETE OS FILED (13 OS FILED, TWO OS IS NOT MATCH AS PER CRITERIA AND ALL OS NOT SIGNED
1299	R-3196	YOGENDRA KUMAR	9810155940	D/408-E/2003	Y-0007	NOT APPLICABLE	NO	VERIFIED BY BAR	ONE ORDER SHEET FILED BEFORE 01.08.2023
1300	R-2689	YOGENDRA MOHAN HARSH	8505873738	D/53/2022	Y-0055	YES	YES	VERIFIED BY BAR	1. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM

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S. No.	Declaration Form No.	Name of Advocate	Mobile No.	BCD Enrolment No.	CDCBA Membership No.	AIBE with Proof	Whether Proof of 12 appearances filed as required	Whether Membership Fee paid before 31-07-2024	Any Other Objection
1301	R-2905	YOGENDRA PAL SINGH TYAGI	9312260203	D/165/2011	Y-0013	NO	NO	VERIFIED BY BAR	1. NO SIGNATURE ON PHOTOGRAPH, ALL DOCUMENTS NOT SELF ATTESTED. 2. SUBMITTED ONLY 5 OS IN WHICH ONLY 02 OS IN THE NAME OF YOGENDRAPAL SINGH. 3. AIBE NOT FILED
1302	R-1297	YOGENDRI DAGUR	9268186799	D/1882-A/2008	Y-0076	NOT APPLICABLE	NO	VERIFIED BY BAR	1. INCOMPLETE O/S (FILED 12 ORDER SHEET, 3 O/S AFTER 31.07.2024
1303	R-1244	YOGESH KUMAR TYAGI	9873009530	D/13/2018	Y-0026	NO	NO	VERIFIED BY BAR	1. INCOMPLETE O/S. 12 O/S FILED, ONE IS AFTER 31.07.2024 & ONE DOUBLE & ONE DATE NOT MENTIONED.
1304	R-2191	YOGESH TIWARI	9873856551	D/1584/2018	Y-0027	YES	NO	VERIFIED BY BAR	1. TOTAL 13 O/S FILED IN WHICH 09 O/S AFTER 31.07.2024 AND ONLY TWO O/S IN THE NAME OF YOGESH TIWARI AND OTHERS ARE IN THE NAME OF YOGESH KIUMAR.
1305	R-2424	YOSHITA SINGH	9999367027	D/2850/2022	Y-0058	YES	NO	VERIFIED BY BAR	FILED 12 OS BUT 2 OS ARE AFTER 31.07.2024,
1306	R-2465	YUGAM JAIN	9953405396	D/2457/2021	Y-0045	YES	YES	VERIFIED BY BAR	INCOMPLETE ORDERSHEETS (AS ALL THE ORDERSHEETS MENTIONS THE NAME AS SH. YUGAM TANEJA)
1307	R-1964	YUSUF	9310046280	D/8398/2021	Y-0081	YES	NO	VERIFIED BY BAR	TOTAL 12 OS FILED IN WHICH 6 OS AFTER 31.07.2024 AND 1 OS BEFORE 01.08.2023.
1308	R-3058	YUVRAJSINH CHENSINH SOLANKI	9971721773	D/10619/2021	Y-0053	YES	YES	VERIFIED BY BAR	1. ALL OS NOT SIGNED 2. NOT SIGNED ON REGISTER AGAINST RECEIPT OF DECLARATION FORM